

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI
OA NO. 1348 OF 2024**

IN THE MATTER OF:

ANAND PURI GOVIND GARH TANK
ROAD RESIDENT WELFARE ASSOCIATION ... APPLICANT

VERSUS

GNCTD & ORS. ... RESPONDENTS

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NDOH: 14.08.2025

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RESPONDENT No.7/DDA

THROUGH



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Enrol.No.D/1154/2008

Place: New Delhi

Dated: 12.08.2025

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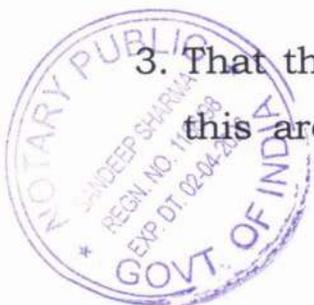
GNCTD & ORS.

... RESPONDENTS

**COUNTER AFFIDAVIT ON BEHALF OF RESPONDENT NO. 07-
DDA**

I, Virek Chaudhary S/o Sh. Mahendra Singh aged about 39 years, presently working as Dy. Director/LL, in Delhi Development Authority, having my office at Vikas Sadan, do hereby solemnly affirm and state as under:

1. That I am the deponent herein and am well conversant with the facts and circumstances of the present case and am competent to depose this affidavit.
2. That the applicant has alleged illegal construction on a park located behind the Tank Road, Anand Puri area and illegal construction on a natural pond.
3. That the applicant has further averred that the DDA map for this area clearly indicates the presence of the natural pond



and a 100ft road connecting the Anand Puri area with East Patel Nagar, which has been blocked by Faith Academy School and Kalindi College.

4. That it is alleged that due to the blockage of this passage, residents and the general public must use alternate, longer routes, thereby using more fossil fuel and causing increased pollution and congestion, which affects the health of the population in and around the Anand Puri, Govind Garh, and Tank Road locality.

BRIEF FACTS

5. That the land in question was a part of a larger land admeasuring 45 acres which was acquired by LAC vide Award no. 1745 for the year 1964-65 and was later transferred to the answering Respondent. Further, it is pertinent to mention that the abovementioned Award does not mention any existence of pond on the land in question as alleged by the Applicant. . A copy of the Award no. 1745 for the year 1964-65 is annexed hereto and marked as **ANNEXURE R-1**
6. That it is true DDA had allotted two parcels of land to the Christian Education Society (Faith Academy) at Prasad Nagar, Karol Bagh, being 1.5 acres on 03.12.1981 for a school building and an adjacent 0.95 acres on 26.04.1984 on a



temporary lease basis for a playfield, for which a temporary lease deed was executed on 30.11.1984.

7. That the area in question is indicated as 'waterlogged area' in the Plan annexed with the Temporary Lease deed dated 30.11.1984 issued to The Christian Educational Society by the Institutional (IL) Branch of the Land Disposal Department, DDA. A true copy of the Plan annexed with the Temporary Lease deed dated 30.11.1984 is annexed hereto and marked as **ANNEXURE R-2**.
8. That prior to approaching this Tribunal, the Petitioner filed W.P.(C) 3872/2017 against DDA and others, seeking a survey of the land to ascertain illegal encroachment. The Hon'ble High Court of Delhi, by order dated 04.05.2017, directed the DDA to decide the petitioner's representation after giving a hearing to both the petitioner and the school. A true copy of the order dated 4.05.2017 passed by High Court in W.P.(C) 3872/2017 is annexed hereto and marked as **ANNEXURE R-3**.
9. That the Petitioner filed another W.P.(C) No. 5976/2019, alleging unauthorized construction by Kalindi College. The Hon'ble High Court of Delhi, on 27.05.2019, disposed of the writ petition with liberty to the petitioner to raise the grievance before the Special Task Force constituted under directions of the Supreme Court. A true copy of the order dated 27.05.2019 passed by High Court in W.P.(C) 5976/2019 is annexed hereto and marked as **ANNEXURE R-4**.



10. That upon receiving a complaint alleging encroachment by the Society, the DDA issued a joint inspection notice on 08.12.2020, which the Society challenged by filing Writ Petition No. 10532/2020 against DDA. The Hon'ble High Court, vide order dated 17.12.2020 in the said writ petition, directed the society to permit a joint inspection, after which the DDA was to provide a report to the petitioner.

The Court further directed that the petitioner-therein would have 15 days to file objections, a personal hearing would be given, and no coercive steps would be taken until a speaking order was communicated.

A true copy of the order dated 17.12.2020 passed by High Court in W.P.(C) 10532/2020 is annexed hereto and marked as **ANNEXURE R-5**.

11. That in compliance with the aforesaid orders, the DDA conducted a joint inspection on 10.07.2021. As per the Total Station Survey (TSS) and superimposition of the possession plan, the land details in possession of the School were found to be as under:

	Details of area as possession	Details of area as per TSS (acres)	Excess area (acre)



	plan (acres)		
Building area	1.50	1.55	0.05
Playfield area	0.95	1.00	0.05
Total Plot area	2.45	2.55	0.10

12. That the Society, vide letter dated 24.08.2021, submitted its objections, stating that the alleged variation is within the permissible limit for survey work in hilly areas and that it was ready to pay for the extra land based upon the land rate at the time of allotment.
13. That a personal hearing was granted by the DDA to the Society on 16.09.2021, where its officials reiterated their earlier submissions.
14. That the DDA, via letter/order no. F.6(16)80/IL/2370 dated 17.11.2021, concluded that the Society was in possession of 0.05 acres of excess land in the building component and that the DDA could consider regularization at the current market rate, failing which the society would be liable to hand over the excess land.

The DDA noted that the temporary lease for the 0.95-acre playfield was never renewed and that Clause 9 of the lease deed permitted the DDA to resume possession. It was observed that the Faith Academy had enjoyed illegal

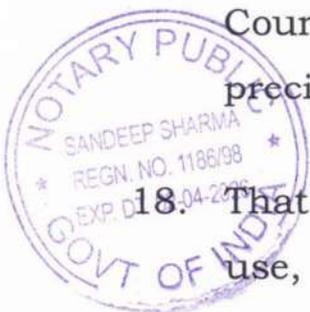


possession of the playfield area for 35 years and was liable to pay damage charges.

Accordingly, the DDA directed the Society to vacate the 1.00-acre playfield area and hand over possession to the Executive Engineer (NMD-IV), DDA within 30 days of the issuance of the said order.

A true copy of the order dated 17.11.2021 passed by DDA is annexed hereto and marked as **ANNEXURE R-6**.

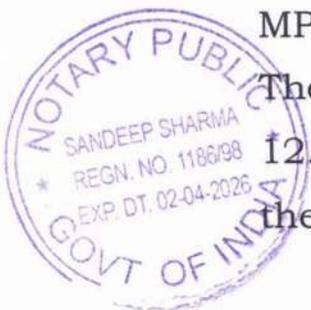
15. That the order dated 17.11.2021 was challenged by the Christian Educational Society in W.P.(C) 13732/2021 and W.P.(C) 14561/2021.
16. That in both the aforesaid writ petitions, the pleadings are complete, and the Hon'ble High Court of Delhi, vide an order dated 03.12.2021, directed that the impugned order dated 17.11.2021 shall be kept in abeyance. This interim direction was ordered to continue during the pendency of the writ petition vide order dated 08.11.2023, and both matters are fixed for hearing on 18.08.2025.
17. Thus in view of the stay order passed by the Hon'ble High Court of Delhi, the hands of DDA were stayed as no precipitative steps could have been taken by them.
18. That in response to the core allegations regarding the land use, it is submitted that as per the records of the answering



Respondent, the area under reference i.e., Faith Academy/Kalindi College/Tank Road/Anandpuri Colony falls in Sub-Zone B6 of the Planning Zone B. The broad land use of the referred lands i.e., Faith Academy (land allotted to Christian Education Society) along with its playground and Kalindi College is designated as 'Public and Semi-Public (College)' as per the Landuse Plan-2021 of Planning Zone B. A copy of the Landuse Plan-2021 of Planning Zone B is annexed hereto and marked as **ANNEXURE R-7**.

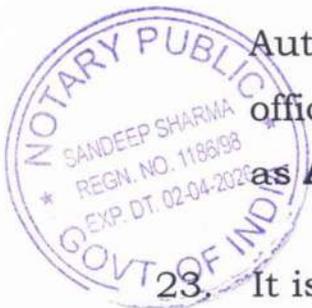
19. That it is further submitted that although in para 4 of the Original Application, a reference has been made by the Applicant to a letter dated 26.09.1983, wherein a park behind Faith Academy is mentioned, the official records of the DDA do not support this claim. It is stated that no park or pond is marked or shown in the Sub-Zonal Plan-1962 for Sub-Zone B6, the Land Use Plan-2001/2021 of Planning Zone B, or in the Special Area Plan-2001/2021. Furthermore, no specific layout plan for the referred area(s) is available in the record of this office. A copy of the Sub-Zonal Plan 1962 of sub-zone B6 and Special Area Plan 2001 are annexed hereto and marked as **ANNEXURE R-8**.

20. That the reliance placed by the Applicant on provisions of MPD-2021 in Para 14 of the application is general in nature. These provisions, as stipulated under para 5.3.3 and para 12.8 of the MPD-2021, are general guidelines with respect to the Karol Bagh area and do not override the specific land



use designated in the Zonal/Landuse Plan for the area in question. A true copy of the provisions of MPD-2021 is annexed hereto and marked as **ANNEXURE R-9**.

21. It is respectfully submitted that the water body/pond falling in Khasra number 578, the inaction of which is alleged under the Original Application does not fall within the land in dispute or even under the larger land area which was part of the LAC vide Award no. 1745 for the year 1964-65. Infact, the Park and pond/water body at Prasad Nagar, which has now become the subject matter of issue under the Original Application, is duly maintained by the Horticulture Division-8 and is further fully bounded by a boundary wall. A recent photograph of the water body is annexed hereto as **ANNEXURE A-10**.
22. It is submitted, however, that no water body existed or can be found under the land record of the area for which the Original Application has been filed, and the Park and pond/water body at Khasra No. 578 (Prasad Nagar) is at a distance from the said area, and duly maintained by the DDA, which fact is also confirmed from the status of water bodies uploaded on the official website of the Wetland Authority of Delhi. Copies of the lists downloaded from the official website of the Wetland Authority are annexed hereto as **ANNEXURE A-11**.
23. It is submitted that there cannot be splitting cause of action and since the matter is pending before the Hon'ble High



Court of Delhi, the Petitioner/applicant may get him self impleaded therein. Further it is submitted that no environmental issue arises in the present case for invocation and adjudication by this Hon'ble Court. The issues with respect to passage and road access are already pending adjudication before the Hon'ble High Court and this Hon'ble Tribunal also does not have the necessary jurisdiction to adjudicate on the said reliefs.

24. In view of the submissions made in the foregoing paragraphs, it is humbly prayed that this Hon'ble Tribunal may graciously be pleased to pass any order or further orders as deem fit and proper in the facts and circumstances of the case.

Shahay
IDENTIFIED BY

VERIFICATION

Verified at New Delhi on 12 AUG, 2025, August, 2025, that the Contents of the above affidavit are true to my knowledge, based on the office record and no part of it is false and nothing material has been concealed, therefore.

ATTESTED
NOTARY PUBLIC
DELHI (INDIA)

12 AUG 2025



Ujjay Chandhary
उप निदेशक / Deputy Director
DEPONENT
(संस्थागत शाखा) / (Institutional Branch)
दिल्ली विकास प्रधिकरण / Delhi Development Authority
आई.एन.ए., विकास सदन, नई दिल्ली-23
INA, Vikas Sadan, New Delhi-23

Ujjay Chandhary
DEPONENT

उप निदेशक / Deputy Director
(संस्थागत शाखा) / (Institutional Branch)
दिल्ली विकास प्रधिकरण / Delhi Development Authority
आई.एन.ए., विकास सदन, नई दिल्ली-23
INA, Vikas Sadan, New Delhi-23

ANNEXURE R-1

A W A R D No. 1745Award No. 1745 for the year 1964-65 by Shri Ram Parshad
P.C.S., Land Acquisition Collector (III), Delhi.Case No. 7Acquisition of land for the Re-housing the slum
evictees and to provide necessary amenities in the
Karol Bagh Area.

Village : KHAMPUR RAYA.

A W A R D:

In pursuance of Delhi Administration Notification under section 4, No.F.15(60)/56-LSG dated the 26th July, 1956 made under the provisions of the Land Acquisition Act of 1894 and declared vide notification No.F.15(60)/56-LSG(i) dated the 27th March, 1958 under section 6 of the Land Acquisition Act. The Delhi Administration acquired 45.5 acres of land approximately in village Khampur Raya, Tehsil and District Delhi at public expense for a public purpose, namely to re-house the slum evictees and to provide amenities in the Karol Bagh Area, New Delhi.

MEASUREMENT:

In the notification under section 4, an area of 45.5 ac was likely to be acquired but later on at the time of declaration of notification under section 6 an area measuring 12 bighas was excluded from the notification. Thereafter vide notification No F.16(60)/56/LSG(i) dated the 20th Oct. 1961, 24 bighas 1 biswa of land was denotified by the Delhi Administration from the notification under section 4 of 26.7.1956. In the notification under section 4 & 6 of the Act, the area of 45.5. acres is given approximately and specific boundaries of the land under acquisition are mentioned. According to these boundaries and site Revenue Record the measurement of the land comes

- 2 -

By excluding 24 bighas 10 biswas of land out of the total area, the land to be acquired comes to 237 bighas and 9 biswas and for the same area the acquisition file has been prepared. The land under acquisition lies in 17 field Nos. in village Khampur Raya as detailed in form 7 L.A. as prepared under paragraph 55 of the Financial Commissioner's standing order No.28.

The details of khasra Nos. and ownership is as under :

S.No.	Name of the owner	Name of the tenants	Kh. No.	Area	Kind of
1.	Mam Chand, Naresh Kr. ss/o Ram Dass equal share in 1/20.	---	739/732	0-06	G.M. Pahar
	Bhanwar Singh s/o Yadu 1/180 share.	Muha Lal for himself 1/90 and on behalf of other co-shares non-occupancy tenants 89/90 share.	737/597/2	9-15	✓ "
	Pritam Singh Duni Chand ss/o Yadu equal share 43 share, Muna Lal s/o Mul Raj 2477 share into 1/90.	---	---	---	---
	Beg Ram s/o Bharta 1/60 share.	---	---	---	---
	Shmt. Niadari wd/o Jhunda 1/60.	-do-	729/665/596/2	102-02	"
	Shanker s/o Khushia, Piare s/o Sultan in equal share 43, Muna Lal s/o Mul Raj 2477.	97 bighas 12Bis. Nand Lal s/o Hari Chand tenants 4 bighas 10 biswas.	---	---	---
	Ram Kishan s/o Raghunath 43 share, Muna Lal s/o Mul Raj 2477 share.	1/30.	---	---	---
	Harkesh s/o Gisa, Jhanju s/o Shiba in equal share 1/20.	Muna Lal as above 41 big. 4 biswas. Dalip Singh co-share through Sunda Lal, Charanji Lal, Khem Chand ss/o Dalip Singh, Rachhpal Singh, s/o Sunder Lal-tenants 2 bighas 10 biswas.	---	738/690	43-14 "
	Raja Ram s/o Surja 1/2, Pyare & Shmt. Chani wd/p/ Chhaju in equal share 1/2.	1/40	---	---	---
	Dalip s/o Badlu 1/40, Bikhan s/o Kishan Sahai 1/2, Chander Man s/o Dhani Ram 1 share, Sultan Singh s/o Pyare Lal 1 share, Jai Dev s/o Jaju Singh 1 share into 1/2.	1/10.	---	---	---
	Ram Kishan, Chandagi Ram, Bhagwan Dass s/o Datta Ram equal share 43, Muna Lal s/o Mul Raj 2477.	1/40	---	---	---
	Harkesh, Surat Singh ss/o Nathu equal share 1/2, Chhaju s/o Badam 1/2	3/80	---	---	---
	Ramji Lal, Dalip ss/o Hardev equal share 3/80. Shmt. Sukh Dai wd/o Bale, Phool Singh s/o Khushal equal share 43, Muna Lal s/o Mul Raj 2477	1/16.	---	---	---
			Mam Chand, Naresh Kumar co-shares, vendors, Dewan Chand s/o Sohan Lal vendee	731/690	2-01 "
			Mam Chand etc. exchanger, Nurudin s/o Mohd. Umar-exchangee evacuee through custodian.	730/690	0-10 "

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S.No.	Name of Owners.	Name of Tenants,	Khasra No.	Area	Kind of La
					Big. Bis.
	Ragunath S/o Sisi Ram 1/48		Mam Chand Etc. 724/665	10.0.	G.M. Phar.
	Lachhami Widow of Nathu 43 share		Chhamijan W/o Mohd. Shafi		
	Muna Lal S/o Mul Raj 2477 share	1/32	Vandee.		
	Kabul S/o Niadar 17/128		Bharwar Singh 739/732	33--5	" "
	Nihal S/o Jagram 43 share		1 Big. 11 Bis. to 737/ 690/597/		
	Muna Lal S/o Mul Raj 2477	13/384	Bagarm Ram 1/1 4 Big. 4 Bis.		
	Khima, Nand Ram, Sada Ram and Sita Ram Ss/o Sera. in equal share 1/2	1/48	Harkesh, Jhanju in equal share 12 Big. 17 Bis.		
	Lalji S/o Khiali 1/2		Bhikan 3 share Chanderman 1 share. 17 Big. 4 Bis.		
	Datta Ram S/o Kura 1/2		Ramji Lal, Dalip 9 Big. 11 Bis.		
	Siri Ram Sita Ram, Kala Ram, Hari Ram Ss/o Tilak Ram, Partap Singh S/o Tara Chand in equal 1/2 share 43.	1/16	Harkesh, Khazan Singh, Kirhan Singh 8 Big. 4 Bis. Vendors.		
	Muna Lal S/o Mul Raj 2477 share		Radha Swami Satsang. Vendee.		
	Ghisa S/o Jhagi 43 share		Raja Ram Co-sharer 664/596	3--3	" "
	Muna Lal S/o Mul Raj 2477	1/32	Vendors Nasir S/o Ghanfar Ali Vendee. Evacuee.		
	Rajinder, Rohtah Ss/o Ram Chander in equal share 1/2		Piara 723/665	11--15	✓ " "
	Sukhbir S/o Bega 1/2 43 shares.	1/96	1 Big. 12 Bis. Nathu 4 Big. 17 Bis.		
	Muna Lal S/o Mul Raj 2477		Munshi, Balu, Jitu Chhatar Singh, Pool Singh in equal share 5 Big. 6 Bis. Co-sharer Vendors. Muna Lal S/o Mul Raj Vendee.		
	Munshim Balu, Jitu, Chater Singh, Pool Singh Ss/ Shadi. in equal share 1/48 Gori Shanker S/o Brij Lal 1/96		Chani Co-sharer 728/665	1--10	" "
	Raja Ram S/o Jhagu 5 Big. 1 Bis.		Vendor R.K.S/o Ram Parshad and Krishana Kumari D/o Ram Lal Vendee.		
	Abdulstar, Abdul Jabar, S/o Sobhatullah Salimi Din S/o Ahamad Din in equal share 3 Big. 1 Bis.	1/32	Chhaju S/o Badam 725/665	3--0	" "
	Harkash, Khazan Singh Kishan Singh Ss/o Raja Ram in equal share 1/32		Co-sharer Vendor Mumtaz-ul-Arakin S/o Shamsul-arakin Vendee. Chhaju S/o Badam 726/665	1--16	" "
			Co-sharer Vendor. Saliag Ram Talwar S/o Ghani Shaim Das Talwar and		4

- 4 -

S.No. Name of Owners Name of Tenants. Khasra No. Area Kind of Land
Big. Bis.

Santokh Singh S/o
Mathura Singh
Vendees.

Raja Ram S/o Chhaju 727/665 5--1 G.M.Phar.
Co-sharer Vendor

Khalil-ul-rahman
S/o Nabi Bakhash
Vendee. Evacuee.

Note:- Shri Muna Lal Co-sharer has mortgaged the share with possession details of which is as under:

Sl.No.	Mutation No.	Date of Registration.	Name of Mortgagees.	Amount	Rate of Interest.
1.	728	29.5.57	Gisa S/o Jhagi, Nihala S/o Jag Ram, Datta S/o Kure equal share 3/4. Shri Ram, Sita Ram, Kala Ram, Hari Ram Ss/o Tilak Ram and Partap Singh Ss/o Tara Ram equal share 1/4	70,000	/12/- % P ₂
2.	949	25.9.57	Datta Ram adopted son of Jaman.	23095/50NO	-/12/ P ₂
3.	750	27.9.57	Smt. Sukh Dei Widow of Baka, Phool Singh S/o Khushial equal share.	Rs.56244/-	-/12/-
4.	751	26.9.57	Ram Kishan S/o Ragunath	Rs. 30,000/-	-/1 P.
5.	752	5.9.57	Shankar S/o Kushia, Piare S/o Sultan equal share.	Rs. 56230/-	-/12 P
6.	753	25.9.57	Smt. Lachhmani widow of Nathu	Rs. 27500/-	-12 P

Sl.No. Name of Owners Name of Tenants. Khasra No. Area Kind of Land
Big. Bis.

2.	Shamlat-Deh	Ghisa, Nihal, Datta Ram in equal share 3/4 Sri Ram, Sita Ram Kala Ram, Hari Ram Partap Singh in equal share 1/4 Co-sharer Vendors Handa Bros. through Bank Chand S/o Lila Ram 1/2, Mahavir— Parshad S/o Parma and 1/2 Vandeas.	720/669/375	2--1	G.M.Kha
----	-------------	--	-------------	------	---------

Note:- 1/2 share of Mahavi Parshad is under mortgage without possession with Gori Shanker S/o Banarsi against Rs. 2500/- with interest @ -/12/- % P.M. with effect from 5.11.51

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Sl.No. Name of Owners. Name of Tenants. Khasra No. Area Kind of Lar
Big. Bis.

Ghisa, Nihal, Datta Ram 721/669/ 5--9 G.M.Kha
and others as above 575
Vendors. Rashida Bagam
W/o Mohd. Adris. Vendee
Evacuee.

Gisa and other Vendors 670/575 2--1 " "
as above Kbb Chand
Khushal Chand and
Lal Ram Ss/o Telu Ram
Vendees.

The measurement and the classification of the land has been accepted by the land owners. No objection was received from the department either. I, therefore, agree with the classification of the land as proposed by the Naib Tehsildar (LA) on the basis of the entries of Khasra Girdhawari, as it stood on 26th July, 1956.

	KIND OF LAND		AREA	
	Big.	Bis.	Big.	Bis.
G.M.Pahar.	227	---	18	
G.M.Khad	9	---	11	
TOTAL	237	----	9	

POSSESSION

The possession of the land has not been taken over so far.

MARKET VALUE

Some of the owners and the interested persons who appeared in pursuance of the Notices issued under section 9 & 10 of the Act, were examined for the measurement of the area, quality of the land, and the assessment of the compensation.

1. SHRI SULTAN SINGH S/O PIARYA LAL

He filed 3 claims one on 30.5.64 in which he requested compensation @ Rs. 25/- per Sq. Yd. In the second on 4.6.64 he requested @ Rs. 35/- per Sq. Yd. as damages and also on 4.6.64 he claimed Rs. 100/- per Sq. Yd. He produced a copy of order dated 27th Feb. 1962 passed by the High Court Punjab in which learned court enhanced compensation to Rs. 5/- per Sq. Yd. He also produced copy of order dated 12.3.64 of Shri D.R.Pahwa

Contd....6

- 6 -

President of Improvement Trust, in which he also enhanced compensation to Rs. 5/- per Sq. Yd.

2. SHRI CHANDER MAN S/O DHANI RAM: BHIKAN S/O KISHAN SAHAI

Requested compensation @ of Rs. 100/- per Sq. Yd. but did not produce any proof in support of his claim.

3. NIADARI WIDOW OF JHANDA :- Requested compensation @ Rs. 10 per Sq. Yd. but did not produce any proof in support of her claim.

4. SHRI SURINDER DEV & SHASHANK DEV. :

Requested compensation @ Rs. 50/- per Sq. Yd for land and Rs. 15/- per Sq. Yd. for damages, but they did not produce any proof in support of their claim. In the Revenue Record the land still stands in the name of their father, Compensation will remain in dispute till the claimants get the Mutation attested in their favour and produces copy of i

5. SMT. DROPADI DEVI WIDOW OF SHRI R.K.GUPTA THROUGH GANASHI

LAL ATTORNY : requested compensation @ Rs. 30/- per Sq. Y. But did not produce any proof in support of her claim. In the Revenue Record land still stands in the name of her husband Shri R.K.Gupta. Compensation will be paid to her as and when she produces the copy of Mutation.

6. SHRI GORI SHANKAR MITTHUR : Requested compensation @ Rs. 10 per Sq. Yd. including damages. But did not produce any proof in support of his claim.

7. SHRI RAGUNATH S/O SIS RAM : Requested compensation @ Rs. 1 per Sq. Yd. ~~including damages~~. But did not produce any proof in support of his claim.

8. SHRI GANJA RAM SEHGAL : He has requested that he has made an agreement to purchase a plot from Seth Muna Lal and he paid Rs. 2700/- as earnest money. Since the land was acquired ~~and the agreement was therefore~~, could not be fulfilled. He requested that Rs. 2700/- with interest be paid to him out of the compensation due to Seth Muna Lal. In view of this compensation due to Seth Muna Lal will remain in dispute and be paid, when the parties come to compromise.

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9. LACHHAMI WIDOW OF WATHU
 10. RAM KISHAN: CHANGI RAM: BHAWAN DAS Ss/O DATTA RAM.
 11. RAM KISHAN S/O RAGHUNATH.
 12. GHISA S/O JANGI: DATTA RAM s/o KURU: NIHAL S/O JAG RAM:
 SITA RAM: SIRI RAM: HARI RAM: KALA RAM Ss/O TILAK RAM
 PARTAP SINGH s/o VARA CHAND.
 13. SHANKER S/O KHUSHI RAM: PIARE S/O SULTAN
 14. SUKH DAI Wd/O BALLE: PHOOL SINGH S/O KHUSHAL SINGH

All these claimants from S.No. 9 to 14 have requested that Shri Muna Lal had mortgaged his land, without possession, with them at a interest of 12 Annas % per Month. They requested that out of compensation due to Muna Lal, mortgage money with interest be paid to them. The detail of mortgage amount stated as under:-

S.No.of Claim	Mortgage Amount.	Date of Mortgage.
10.	Rs. 27500/-	24.9.57
11.	Rs. 23095-8 ⁴	24.9.57
12.	Rs. 30,000/-	24.9.57
13.	Rs. 70,000/-	18.5.57
14.	Rs. 56230/-	3.9.57
15.	Rs. 56244/-	24.9.57

They produced copies of mortgage deeds in support of their claims. In view of the above the compensation due to Seth Muna Lal will remain indispute for the present till such time the parties come to a compromise.

15. DALIP S/O BADLU THROUGH HARBANS SINGH TYAGI ADVOCATE

Requested compensation @ Rs. 60/- per Sq. Yd. for land including damages, But ~~he~~ did not produce any proof in support of his claim-

16. QABUL S/O NIADAR THROUGH SHRI HARBANS SINGH TYAGI ADVOC

Requested compensation @ Rs. 60/- per Sq. Yd. with damages. He produced 3 copies of Judgements of Additic District Judge and one copy of deed as under:-

1. Copy of Judgement dated 9.4.63 relating to Award No. 84 against Notification dated 4.1.56 under section 4 of the L. Acquisition Act. In this Judgement the learned District Ju

Contd...8

- 8 -

enhanced the compensation from Rs. 3600/- per Bigha to Rs. 1 and 10,600/- per Bigha.

2. Copy of Judgement dated 10.2.61 relating to Award No. 88 in respect of Notification under section 4 dated 14.7.57. In this case the learned Judge enhanced the compensation from Rs. 3-50 per Sq. Yd to 11250/- per Bigha.

3. Copy of Judgement dated 21.8.61 relating to Award No. 943 against Notification under section 4 dated 29.6.59. In this case the learned Judge enhanced the compensation from Rs. 3.70 per Sq. Yd to Rs. 21/- per Sq. Yd.

4. Copy of sale deed dated 13.3.57 for a plot situated at Patel Road No. 34, measuring 1200 Sq. Yds. against Rs. 27600/- Documents at S.No. 1 to 3 related to lands situated adjacent to Patel Road and levelled area while land under acquisition is Pahar and un even. Document at S.No. 4 also relates to a Plot and not to land, thus these documents do not help him.

17. MST. CHHAMI JAN W/O MOHD. SHAFI.: requested compensation @ Rs. 50/- per Sq. Yd. in respect of field No. 724/665. She produced an agreement, dated 21.7.56 made by her with Shri Muna Lal to sell the land @ Rs. 42/- per Sq. Yd. Since the agreement is old one and it has not been fulfilled, thus it appears a bogus one.

18 SHRI SUNDER SINGH ALIAS SUNDER LAL: CHARANJI LAL: KHEM CHAND Ss/O DALIP SINGH: RACHHPAL SINGH S/O SUNDER SINGH THROUGH HARBANS SINGH TYAGI ADVOCATE.

They stated that they are occupants of 2500 Sq. Yd out of field No. 738/690 and crushers have been fixed there for about 11 years back. They have requested for compensation Rs. 15000/- for structures, Rs. 80,000/- for loss in business due to change of office. But they did not produce any proof in support of their claim. From the Revenue Record it appears that Crushers were started after the Notification under section 4 and therefore they are not entitled for any compensation.

19. SAIDA KHATUN W/O MOHD. SHAID. THROUGH HER HUSBAND.: Requested compensation @ Rs. 50/- per Sq. Yd. in respect of land in Khasra No. 720/690 being inheritance of her father Nurul Din. In the Revenue record, land stands in the name of Nurul Din

- 9 -

Who is an evacuee. Since She has not produced any proof to show that she has got any title to the Land. Thus her claim is not maintainable.

THROUGH

20. SHRI MUNA & SONS TO MUNA LAL:

He has stated that he had purchased all the land of Khewat No.74 from the owners to develop the same into a colony namely RadahaKrishna Park. Sales of some land were executed in his favour while for the remaining, agreements were made but due acquisition notification, the sales were not completed. He claimed Rs.60/- per sq.yd. to Rs.300/- per sq.yd, According to his layout plan of the colony, His total claim is of Rs. 2,24,62,379/- including development charges and other expenses. He has produced a copy of the layout plan of the colony and some sales deeds in respect of the plots of approved colony of Patel Nagar. He has also produced some witnesses in support of his claim and their statements have been recorded.

I have inspected all the land ^{at} and site. Most of the land is deep depressions and ditches, and there is no development worth the name ^{done} then by the claimant. As there are many squatters on the land, The Delhi Municipal Corporation, however, has provided some facilities like Street Water Taps, Street Light, Community Latrines and ^{a few} narrow roads paved with bricks. In addition to this most of the land was purchased by the claimant in the year 1957 i.e. after the section 4 notification, except 14 bighas 10 bis. which was purchased in June, and July 1956, The section 4 notification in this case is 26.7.1956. The claimant, therefore, ^{Could not possibly make} ~~did not make~~ development, a day after purchasing the land. All this goes to prove that no development was done by the claimant, and even if for argument sake it may be accepted that some was done, it was done after the section 4 notification. Consequently, ^{the claimant} cannot be allowed any compensation on account of development charges. The claimant has produced some sale deeds of developed plots in the Rehabilitation Colony of Patel Nagar. This colony is a well developed colony and the sales there cannot be taken as

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guide for fixing the Market Value of the land of the claimant which is all hilly and rocky and pits, except a small strip of land adjoining the Old Pusa Road, (the road ~~ing~~ leading from Dev Nagar to Pusa Institute). In view of the claims and agreements made by the claimant with the other land owners, the amount of compensation of Khewat No.74 will remain in dispute till the claimant gets the land mutated in his favour and produce proof of the same or the parties come to an amicable settlement. In case of no settlement, the amount of compensation will be referred to the court.

21. SHRI SALIG RAM S/O SHRI GANSHYAM DASS TALWAR & SANTOKH SINGH S/O MUTHRA SINGH THROUGH SHRI KEDAR NATH HIS ATTORNEY.

Requested compensation @ Rs.100/- per sq.yd. in respect of field No.726/665 and Rs.6,000/- for rising prices in Delhi from the date of notification under section 4. They have also requested for compensation of interest and damages. They did not produce any proof in support of their claim.

22. SHRI RADHA SWAMI SANSANG THROUGH SHRI DES RAJ MALHOTRA ADVO.

Requested compensation @ Rs.100/- per sq.yd. and Rs.75,000/- of rising prices in Delhi after notification under section 4 and also claimed for damages and interest, but did not produce any proof in support of claim.

23. SHMT. SAIDA BAGUM WD/O NURAHMID: SHAMIM AHMED: AKHLAS AHMED & AKHTAR SONS, SURYA BAGUM & SHAGUNTA BAGUM DTS. OF ABDUL JABAR THROUGH MOTHER.

24. SHRI ABDUL STAR S/O SIBGHATULLAH:

In both the claims at Sl.No.23 & 24 the claimants requested compensation @ Rs.60/- per sq.yd. in respect of 1/3rd share of land out of field number 723/665 but they did not produce any proof in support of their claims. It appears from the record that Seth Muna Lal is the purchaser of this field No., however, Shri Abdul Jabar & Abdul Sitar are co-sharers in ^{Khewat} field No.74 shamat.

25. SARVSHRI NAND LAL, KASTURI LAL, BHAGWAN DASS, FAQIR CHAND & MANOHAR LAL:-

They stated that they are lessees of four bighas of land comprising in field No.729/665 ^{and} in running business of stone crushing. They requested for compensation Rs.20,000/- for

- 11 -

structures, Rs.80,000/- for machinery, Rs.20,000/- for damages, Rs.20,000/- for incidental to change of place and Rs.40,920/- out of compensation of land. They did not produce any proof in support of their claim.

From the Revenue Record it appears that the Stone Crushers were fixed after the notification under section 4, therefore, No compensation is assessed for the same. The claimant/~~for their~~ are at liberty to remove the machinery and material.

The Department was not represented.

The demand of the land owners and the interested persons vary from Rs.25/- per sq.yd. to Rs.300/- per sq.yd. The rate claimed by them cannot be made the basis for the calculation of the price of the land under acquisition, especially when they have not produced any satisfactory evidence or documentary proof in support of their claim, ~~except~~ except some sale deed, in respect of plots of approved colony and copies of judgement of the Addl. District Judges. The judgements relate to the land which is on the main Patel ~~particular~~ road and away from the land under acquisition. These relate to levelled land while the land under acquisition is hilly, rocky and uneven and therefore these rates cannot be made applicable to the land under acquisition.

The year wise statement of average sale price for the quinquennium immediately proceeding the date of notification under section 4 of the Land Acquisition Act has been worked out as under :

S.No.	YEAR	AREA	AMOUNT	AVERAGE PER BIGHA.
		Big. Bis.		
1.	1951-52	2 - 06	Rs.10601/-	Rs.4609.13 NP
2.	1952-53	6 - 12	Rs.38969/-	Rs.5959.46 NP
3.	1953-54	2 - 18	Rs.28900/-	Rs.9965.52 NP
4.	1954-55	19- 08	Rs.118033-87	Rs.6084.22 NP
5.	1955-56	71- 10	Rs.332923.12	Rs.4656.27 NP

The average sale price for the 5 years comes to Rs.5157.60 NP while for the year 1955-56 it comes to Rs.4656.27 NP. Out of the land under acquisition some transactions have taken place, details of which is as under:-

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S.No.	Mutation No.	Field No.	Area	Date of Registration.	Regis-Amount.	Average per big.
1.	462	720/669	big. bis. 1 - 00	22.8.1951	Rs.5401/-	Rs.5401/-
2.	587	720/669	1 - 01	4.10.1951	Rs.2500/-	Rs.2380.95
3.	564	723/665	11 - 15	12.7.1955	Rs.41291.25	Rs.3414.1
4.	566	739/732/737	53 - 10	21.10.1955	Rs.138811/-	Rs.3529.1
5.	741	723/665	11 - 15	25.7.1956	Rs.76376.12	Rs.6494.
6.	738	2477/226800 share out of khewat No.74.	2 - 15	2.6.1956	Rs.13875/-	Rs.5045.4

No land has been acquired near the area under acquisition in the year 1955-56 or before, except the land acquired for Patel Nagar by the Ministry of Rehabilitation in 1948-49. The following awards were announced in this village with regard to area at some distance against notification No.4 of the Land Acquisition written against each.

S.No.	Award No.	Date of notification under section 4.	Rate per bigha.
1.	848	1.1.1956	Rs.5600/-
2.	849	3.1.56	Rs.3500/-
3.	1606	13.11.1959	Rs.5200/- Rs.3500/- Rs.800/-
4.	1660	13.11.1959	Rs.4000/- Rs.2500/-

In the north of this land there is land of village Sadhora Khurd, to the south is Nazul Land, to the east, Nazul Land and West Extension area, to the west, East Patel Nagar and Military Wiring fencing. The land under acquisition is in Urban Area and it would be fair to assess the Market Value of the land according to the quality and situation of the land. I have inspected the land at site. It is all hilly, rocky and undeveloped land with deep pits in most of the land. There are many squatters on the land who have erected many unauthorized Zoperis and other structures (Kachha and pucca) and it will not be possible either for the land owners or for the Government to remove these unauthorized squatters unless some alternative land is provided to them.

After giving full considerations to the demand of the land owners and interested persons the situation and quality of the

- 13 -

land average, sale transactions, for the five years before the date of notification under section 4 and the previous awards in this village & all other factors, I am of the opinion that a flat rate of Rs.4000/- per bigha would be reasonable and fair market price in this case.

TREES: WELLS AND OTHER STRUCTURES:

TREES: There is a pipal tree in field No.721/669/575 weighing 4 Qts. I assess Rs.20/- @ Rs.5/- per Qt. for the same.

WELLS: There is no well in the land under acquisition and therefore no compensation for this item is assessed.

OTHER STRUCTURES: There are many Jhuggis, Jhopries, Kacha & pucca Kothas. All are temporary structures made by unauthorized occupants after the notification under section 4. They have no locus Standii to claim compensation for the land or structures.

As regards alternative accommodation it will be considered by the Municipal Corporation on merits. No compensation is, therefore assessed for these structures.

By applying the rates mentioned above the price of the land works out to Rs.9,49,800/-.

COMPULSORY ACQUISITION CHARGES:

The owners and the interested persons will be entitled to 15% in consideration of the compulsory nature of acquisition on the market value of the land which comes to Rs.1,42,470/-.

INTEREST:

The owners and the interested persons are not entitled to get any interest on the amount awarded as compensation since the possession of the land has not so far been taken.

MODE OF PAYMENT.

The owners and the interested persons will be paid compensation according to the shares as entered in the Jamabandi of the village. Regarding Non-occupancy tenants protection against eviction by the land lords has been secured under Delhi (Urban Area) Tenants Relief Act, 1961. Since these tenants cannot be ejected unless they violate any of the conditions enumerated in the clauses A to D of the Act, they would be entitled to a substantial amount of compensation i.e. 81 NP in a rupee for the land acquired.

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- 14 -

ation

which is under their possession at the moment. Hissadari ~~Khata~~ ^{Kasht} is not maintainable.

2. In case of land mortgaged without possession, mortgage money with interest out of the compensation will be paid to the mortgagees and remaining money to the owners. But for the present, amount will remain in dispute. Since Shri Muna Lal, the owner claims for his occupation and thus the compensation of whole land will remain in dispute and will be paid to the parties when they come to amicable settlement.

3. Rs.168158.40 NP are recoverable from Seth Muna Lal as per D.C.O's letter No.F.7622/ST. dated 1.8.1964. This amount will also remain in dispute till the party produces clearance certificate, otherwise the amount will be sent to the District Collection Officer. Shri Muna Lal also applied that he made an agreement with all the co-sharers of Khewat No.74 to purchase their land and has paid some amount as earnest money to the owners and requested that the amount to the owner may not be paid. In view of this, the amount of all the co-sharers of khewat No.74 will remain in dispute till they come to an amicable settlement.

LAND REVENUE DEDUCTION:

Khalsa amount of reduction from the land revenue due on account of land acquired works out to be Rs.2.82 NP. There will be a reduction of Rs.2.82 NP from the khalsa Rent Roll with effect from taking over possession.

The land aforesaid will vest absolutely in the Government from all encumbrances from the date of possession.

SUBJECT TO THE ABOVE, THE AWARD STANDS AS FOLLOWS:

1.	Price of the land.	Rs.9,49,800.00 NP
2.	Compulsory acquisition acquisition charges.	Rs.1,42,470.00 NP
3.	Compensation for trees.	Rs. 20.00 NP
	Grand Total ..	Rs.10,92,290.00 NP

- 15 -

Forwarded to the Collector, Delhi for information
and filing.


(RAM PARSHAD)
Land Acquisition Collector (III)
DELHI.

19/8/64

*See
na hindur Singh
Collector
(under the Land Acquisition Act 1894)
3-X-1964*
COLLECTOR, DELHI.

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Map attached with the Temporary lease deed.

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दिल्ली विकास प्राधिकरण

Delhi Development Authority

ILE No.: - 5/6(16)80 m²

प्लॉट नं. ---
Plot No.

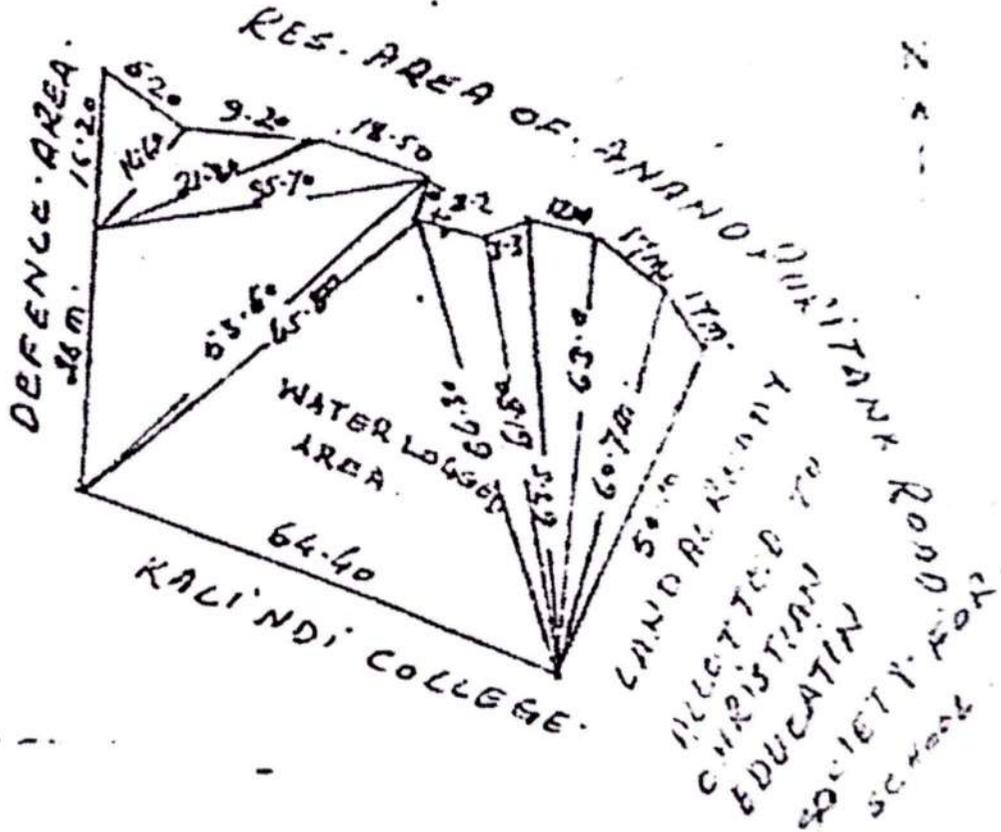
बुक नं. ---
Book No.

योजना
SCHEME

EAST PATAL NAGAR.

भूमि प्रयोग : --
LAND USE

2736.



क्षेत्र
Area 0.95

[Signature]

[Signature]

पट्टाधार/व्यपेदार
LESSEE/VENDEE

PREPARED BY.

पट्टाधार/व्यपेदार
LESSOR/VENDOR



27

**ANNEXURE R-3**

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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 3872/2017 & C.M.No.17079/2017

ANAND PURI GOVIND GARH RESIDENTIAL WELFARE `
ASSOCIATION

..... Petitioner

Through M.J.P.S.Sirohi with Mr.Sunil Sirohi,
Advocates.

versus

DELHI DEVELOPMENT AUTHORITY AND ORS RespondentsThrough Mr.Sanjeev Sabharwal, Standing
Counsel for DDA with Mr.Hem
Kumar, Advocate.
Mr.Manoj K.Sharma, Advocate for R-
3.
Ms.Aayushi Gupta, Advocate for R-4
with Inspector J.K.Bhardwaj, TI, and
SI Mohit Malik, PS Prasad Nagar.**CORAM:****HON'BLE MR. JUSTICE MANMOHAN****ORDER**

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04.05.2017

Present writ petition has been filed seeking a direction to the respondent No.1-DDA to carry out a survey of the land owned by respondent No.5-school in order to ascertain how much land has been illegally encroached upon by the said school.

It has been averred in the petition that on the basis of recommendation of respondent No.2, respondent No. 1 allotted 1.5 acres of land to respondent No.5-school. However, the respondent No.5-school is stated to have illegally encroached upon adjacent vacant public land admeasuring 4 acres and is allegedly using the same for the purposes of parking.



Learned counsel for the petitioner states that despite making several representations, the respondent Nos. 1 to 4 have not taken any action against the said encroachment and the same is causing inconvenience to the residents of the area.

A perusal of the paper book reveals that the petitioner's representation dated 20th February, 2017 has not been disposed of by respondent No.1.

Consequently, the present writ petition is disposed of with a direction to respondent No.1 to decide the petitioner's representation dated 20th February, 2017 in accordance with law. Respondent no.1 shall pass a reasoned order within a period of eight weeks, after giving an opportunity of hearing to the authorised representative of the petitioner as well as respondent no.5-school. This Court, however, clarifies that it has not expressed any opinion on the merits of the controversy. The rights and contentions of all the parties are left open.

MANMOHAN, J

MAY 04, 2017
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**ANNEXURE R-4**

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*** IN THE HIGH COURT OF DELHI AT NEW DELHI****+ W.P.(C) 5976/2019 & CM APPL.25836/2019****ANAND PURI GOVIND GARH RESIDENTIAL WELFARE
ASSOCIATES**

..... Petitioner

Through: Mr. Sunil Sirohi & Mr. J.P.S. Sirohi,
Adv.

versus

THE GOVT. OF NCT OF DELHI & ORS

..... Respondents

Through: Mr. Pawan Mathur, Standing Counsel
for DDAMs. Puja Kalra & Mr. Virendra Singh, Adv. for
R-2

Mr. R.P. Sharma, Adv. for R-7

CORAM:**HON'BLE THE CHIEF JUSTICE****HON'BLE MR. JUSTICE BRIJESH SETHI****ORDER**

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27.05.2019

This matter pertains to alleged unauthorized construction in the properties of Kalindi College, Patel Nagar, New Delhi as indicated in the writ petition.

In matters relating to unauthorised construction, this court has, by detailed order dated 20.09.2018 made in Writ Petition (Civil) No. 1807/2018 titled *Devender vs. Government of NCT of Delhi & Ors.* (and connected matters) taken note of the fact that the Hon'ble Supreme Court is seized of the issue of unauthorised construction in Writ Petition (Civil) No.



4677/1985 titled *M.C. Mehta vs. Union of India & Ors*, in which case the Apex Court has passed various directions, including those contained in orders dated 24.04.2018 and 18.07.2018. In the backdrop of that matter the Ministry of Housing & Urban Affairs (“MHUA”) of the Government of India has *vide* Office Memorandum No. O-33011/1/2006-DDI dated 25.04.2018 constituted a Special Task Force to comprehensively address violations of the provisions of the Unified Building Bye Laws and Master Plan for Delhi-2021 relating *inter alia* to construction activity and land-use in Delhi. *Vide* another Office Memorandum dated No. O-33011/1/2006-DDI 23.05.2018 the MHUA has also formulated an action plan for monitoring construction activities in Delhi and for fixing responsibility in case of violations of the Unified Building Bye Laws and the Master Plan.

The Special Task Force comprises 15 members from various municipal, civic, revenue and law enforcement agencies of Delhi; and even has its own dedicated website and mobile application to facilitate making of complaints. The Special Task Force is therefore a specially constituted agency to address grievances relating *inter-alia* to unauthorised construction; and an aggrieved person may avail the alternate, efficacious remedy before the Special Task Force.

In view of the setting-up of the Special Task Force under directions of the Supreme Court it is not appropriate for our court to exercise extraordinary jurisdiction in matters relating to unauthorised construction; and we would therefore dispose of the present petition, granting liberty to the petitioner to raise the grievance before the Special Task Force so constituted, in accordance with the scheme and procedure formulated under the aforesaid two Office Memorandums.



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This petition is disposed of in the above terms.

CHIEF JUSTICE

BRIJESH SETHI, J

MAY 27, 2019

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ANNEXURE R-5

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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 10532/2020

FAITH ACADEMY

..... Petitioner

Through: Mr. M. Qayam Ud Din, Adv.

versus

DELHI DEVELOPMENT AUTHORITY & ORS. Respondents

Through: Mr. Arjun Pant, Adv. for DDA

CORAM:

HON'BLE MR. JUSTICE JAYANT NATH

ORDER

% **17.12.2020**

This hearing is conducted through Video-Conferencing.

CM No.33333/2020

Allowed subject to all just exceptions.

W.P.(C) 10532/2020 & CM No.33332/2020(for interim direction)

1. This writ petition is filed by the petitioner seeking following reliefs:

i) issue a writ, order or direction in the nature of mandamus thereby directing the respondents to consider and decide the representation dated 06/07/2017, 12/09/2017, 18/09/2017, 14/09/18, 03/07/19, AND 13/09/2019 and all subsequent representations of the petitioner-school submitted to respondents related to file no.F.S-6(16)80/12 and subsequent representations in respect of the school land allotted to the petitioner-school run by Christian Educational Society before taking any coercive action or taking of the alleged excess land which is legally allotted to the school without allowing the petitioner-school to raise their grievance against the joint measurement;

ii) issue a writ, order or directions in the nature of prohibition prohibiting the respondents from taking the possession of the alleged excess land, which is actually within the permissible limit of

W.P.(C) 10532/2020

Page 1 of 3



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measurement error of 1% by manual measurement (Tape Measurement) vis-a-vis Laser Measurement, without giving any opportunity to the petitioner after joint measurement to seek redressal if the petitioner is aggrieved by joint measurement and without deciding the above representations of the petitioner;

iii) Award the costs of these proceedings in favour of the petitioner and against the respondents”

2. The bone of contention is communication dated 8th December, 2020 sent by respondent No.1/DDA which reads as follows:

*“DELHI DEVELOPMENT AUTHORITY
INSTITUTIONAL LAND BRANCH
A-216, Vikas Sadan, INA, New Delhi-110023*

No.F.6(16)80/IL/1201

Dated: 8/12/2020

To

*The Principal
Faith Academy School
John L. Dorsey Road, Prasad Nagar
New Delhi – 110005
Email Id: truthful@faithacademy.in*

Sub: Joint Inspection scheduled on 11.12.2020 at 11:30 AM identification of excess area measuring 0.10 acres under possession of Christian Educational Society (Faith Academy School) at Prashad Nagar which is to be taken back from the Society – Reg.

Sir

A Joint Inspection is scheduled on 11.12.2020 at 11:30 AM for identification of excess area measuring 0.10 acres under possession of Christian Educational Society (Faith Academy School) at Prashad Nagar which is to be taken back from the Society.

W.P.(C) 10532/2020

Page 2 of 3



In this regard you are requested to cooperate with the officials visiting for Joint inspection and provide all necessary documents and support requested by the officials during the visit and hand over the possession of excess land at site on the same day.

The Joint inspection notice is enclosed herewith.

Encl: As Above.”

3. Learned counsel appearing for the respondent No.1/DDA states that petitioner should permit carrying out the joint inspection of the area so that the physical status of the land at site can be determined.
4. Let the petitioner permit the respondent No.1/DDA to carry out the joint inspection of the area in question.
5. After the inspection is carried out, the respondent No.1/DDA will give a copy of the report to the petitioner. Petitioner, if not, satisfied with the report, is permitted to file objections to the report within 15 days from the date of receipt of copy of the report. Thereafter, personal hearing may be given to the petitioner. The objections so filed by the petitioner will be disposed of by a speaking order. No coercive steps shall be taken by DDA, till the speaking order is duly communicated to the petitioner.
6. Nothing further survives in the petition. The petition along with the pending applications is accordingly disposed of.

JAYANT NATH, J

DECEMBER 17, 2020

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W.P.(C) 10532/2020

Page 3 of 3

ANNEXURE R-6

DELHI DEVELOPMENT AUTHORITY
 INSTITUTIONAL LAND BRANCH
 Room No.216, A-Block, 2nd Floor, Vikas Sadan, INA, New Delhi

No.F.6(16)80/IL | 2370

Dated: - 17/11/2021

Order

Whereas DDA had allotted two parcels of land to Christian Education Society (Faith Academy) at Prasad Nagar, Karol Bagh:

- i. **1.5 Acres on 03.12.1981 for construction of higher secondary School building @Rs. 6 lac per acre with annual ground rent of 2.5 % per annum and**
 - ii. **Adjacent land measuring 0.95 Acres on 26.04.1984 on temporary Lease basis on payment of annual rent @ Re. 1/- per annum. The Temporary Lease deed was executed on 30.11.1984(P.206-213/C). The temporary lease deed was renewable on yearly basis.**
2. Whereas in a complaint alleging encroachment by the Society, DDA issued a joint inspection notice on 8.12.2020 for identifying the excess area against which the society filed a Writ Petition No. 10532/2020 titled Faith Academy vs. DDA.
 3. Whereas the Hon High Court vide orders dated 17th December, 2020 in Writ Petition WP(C) No. 10532/2020 titled Faith Academy Vs. DDA directed the petitioner Society, *Christian Education Society to permit DDA to carry out the joint inspection of the land allotted by DDA to the Society for the purpose of running higher secondary school and it was further directed that after the inspection is carried out, DDA will give a copy of the report to the petitioner. Petitioner, if not satisfied with the report, is permitted to file objections to the report within 15 days from the date of receipt of copy of the report. Thereafter, personal hearing may be given to the petitioner. The objections so filed by the petitioner will be disposed of by a speaking order. No coercive steps shall be taken by DDA till the speaking order is duly communicated to the petitioner.*
 4. Whereas in compliance with the aforesaid orders, DDA conducted joint inspection on 10.7.2021 for identifying the excess land in possession of the school. Measurements were taken by TSS method and further compilation was done to have possession plan of the land allotted to the School superimposed on the TSS and excess area marked.
 5. Whereas as per the TSS and superimposition of the possession plan on the TSS done by the DDA, the land details in possession of the School is as under:

	Details of area as possession plan(acres)	Details of area as per TSS(acres)	Excess area(acres)
Building area	1.50	1.55	0.05
Playfield area	0.95	1.00	0.05
Total Plot area	2.45	2.55	0.10

6. Whereas in compliance of the Hon'ble High Court order, Joint inspection report, Attendance sheet and TSS plan duly superimposing the possession plan were provided to the society giving 15 days period for filing objections so that further action could be completed.

7. **Whereas** the Society vide letter dated 24.08.2021 has made the following submissions:

- i. Area calculation details to be added in survey drawing dated 19.07.2021.
- ii. When the DDA has adopted in the methodology for joint survey dated. 19.7.2021 that survey shall be superimposed over the possession / handling over of land to school, then the ground feature / nomenclature has to be kept as it is shown in Approved Layout plan dated 12.12.1985.
- iii. Present variation (as alleged) is within the permissible limit and which is acceptable as per norms of survey work of hilly areas.
- iv. The Society is ready to accommodate with DDA for the payment of extra land (as alleged) based upon the land rate at the time of allotment."

8. **Whereas DDA granted personal hearing to the Society** on 16.09.2021 which was attended by Dr. S.N Bansal, Technical Advisor , Faith Academy, Sh. Anil Lal, Sr. Administrative Officer, Faith Academy and Sh. Jaiwant Giri, Asst. Admin Officer, Faith Academy.

The officials of the society reiterated the observations made by the society vide aforesaid letter dated 24.08.2021. Further, the representatives of the Society submitted that they are ready to make payment of extra land however, based upon the land rate at the time of allotment.

9. Whereas the TSS and superimposition of the possession plan on the TSS reveals that the Society is in possession of excess of 0.05 acres land in the building component. In view of the facts detailed above and the fact that excess land was handed over by DDA on account of error of approximation due to measurement methodology and therefore DDA can consider/examine regularization of the excess area of 0.05 acres in building area at current market rate, if requested by the society, failing which, the society shall be liable to handover the excess land to DDA.

10. Whereas DDA had allotted the land measuring 0.95 acres for the play field area on temporary lease basis @Rs.1/- per annum to the Christian Education Society. The temporary lease was renewable on year to year basis thereafter. The temporary lease was executed on 30th November, 1984.

Attention is invited to the Clause 9 of the temporary Lease mentioned that "*should the land at any time before the expiration of the original period of one year or even afterwards if the*

lease is extended for further period by mutual consent of the Lessor and Lessee be required by the Lessor, the Lessor shall be at liberty to resume and take possession of the said land after giving to the Lessee one month's notice in writing and determine this lease, and the Lessee shall, on the expiration of the term of notice peacefully vacate and give up possession of the land to the Lessor...."

The Society has never renewed the temporary lease thereafter. At present there is no policy for allotment of land to Educational Institutions on nominal rate basis. As the aforesaid allotment to the Christian Educational Society was made purely on temporary basis and by virtue of the aforesaid Clause, the land is owned by DDA and therefore it is well within its right to take back possession of this land. Accordingly, the society is hereby directed to vacate the land measuring 1.00 acre (playfield area) and handover the possession of the same to Ex. Engineer (NMD-IV) DDA within 30 days of issuance of this order.

11. Whereas presently, there is no policy for allotment of land to Educational Institutions on nominal rate basis. The Society has already enjoyed the illegal possession of the play-field area for the last 35 years and therefore the Society is liable to pay damage charges for illegal possession of the land for the period beyond initial one year of the temporary lease deed executed on 30th November, 1984 for which demand for payment of damage charges shall be sent separately.

The matter is accordingly disposed of.



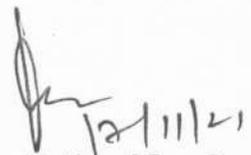
(Kiran Rawat)

ole
Director (Institutional Land)

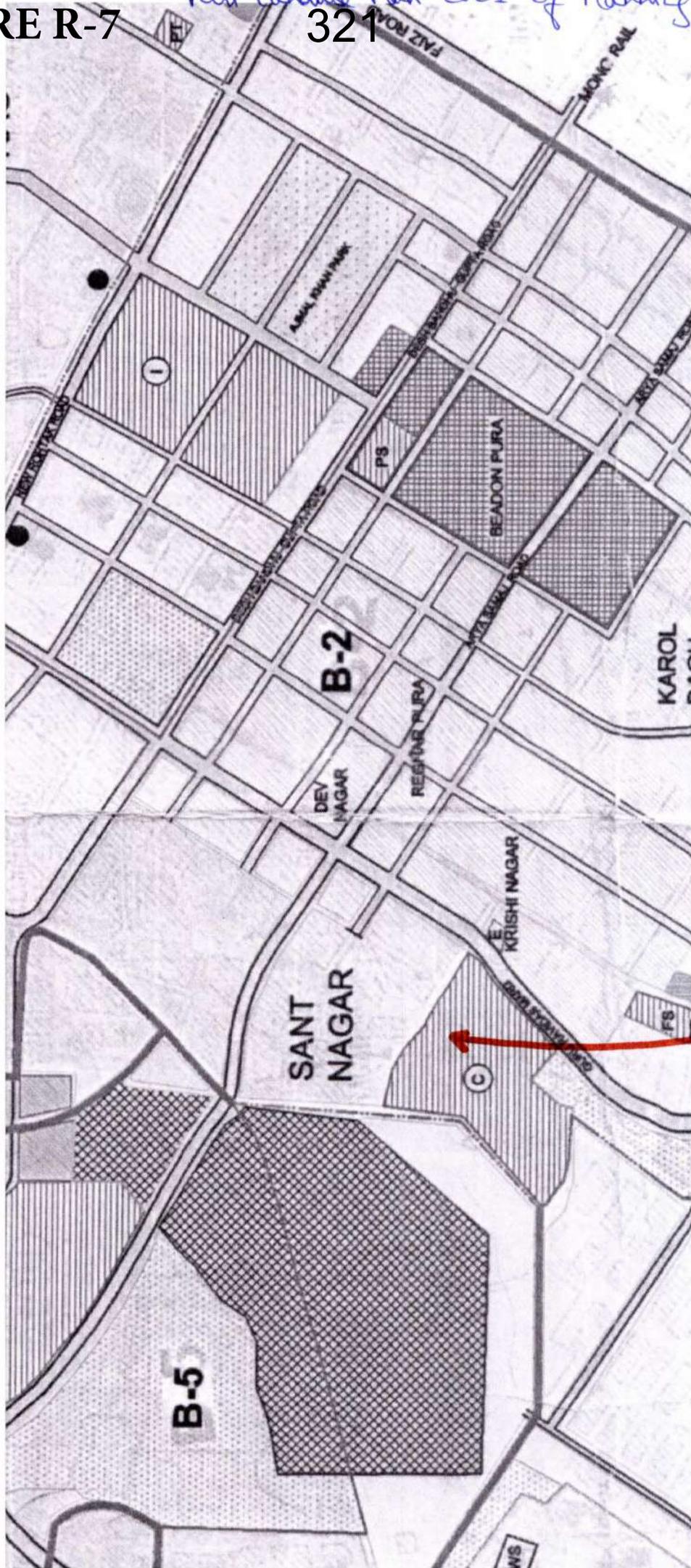
The Administrator
Christian Education Society
John L. Dorsey Road, Prasad Nagar
New Delhi-110 005
Email Id: truthful@faithacademy.in

Copy to:

1. Ex. Engineer (NMD-IV) DDA for necessary action.
2. Director (LC) for necessary action.

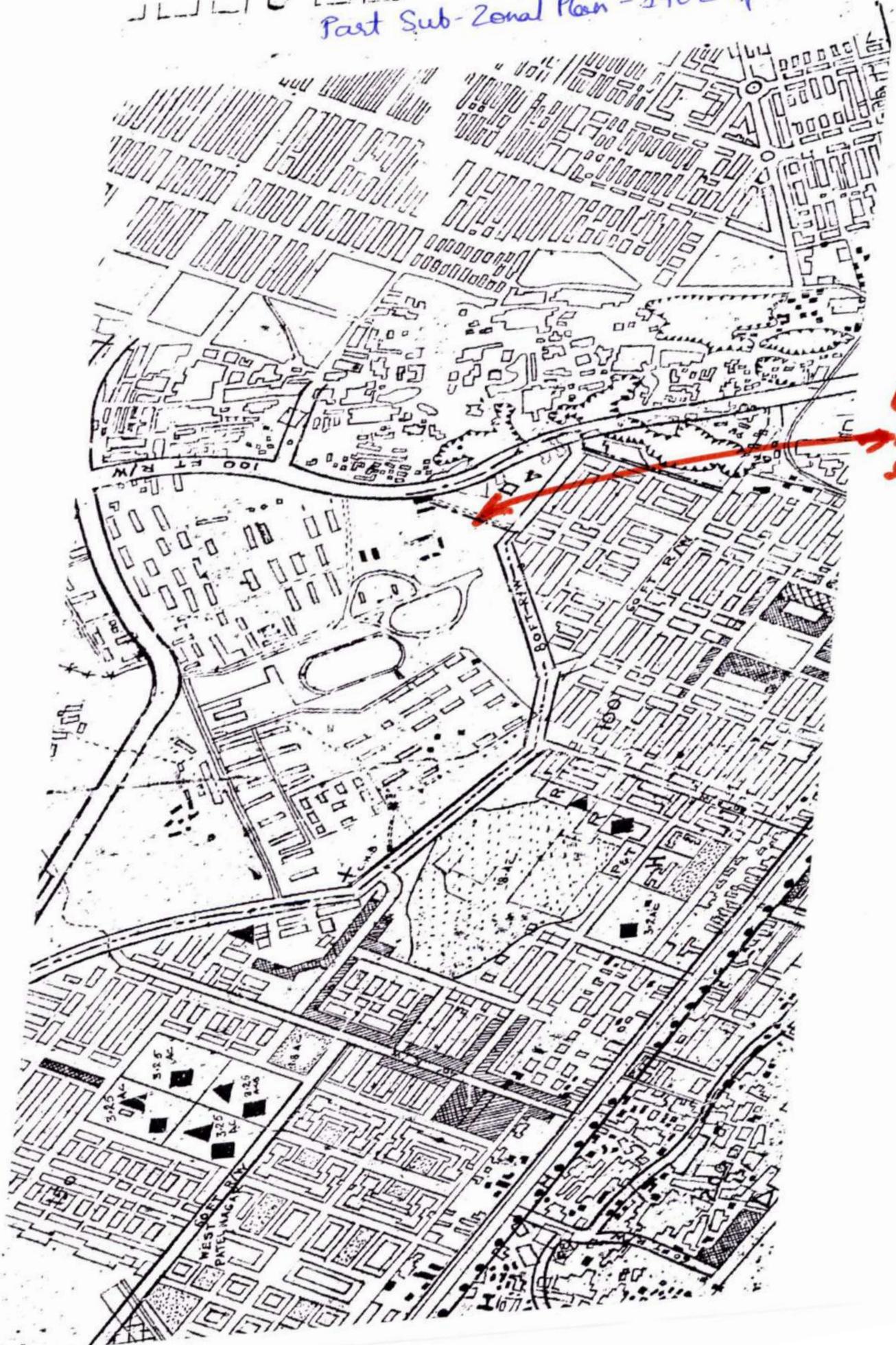


Director (Institutional Land)



land area referred

Part Sub-Zonal Plan - 1962 of Sub-Zone B6



Land/
Area
referred

MPD-2021 modified upto 31/08/2022

An integrated plan incorporating urban design, landscape, traffic and transportation schemes, safe pedestrian walkways, parking areas, recreational and cultural areas etc. is to be prepared for its development.

5.3.2 SHAHJAHANABAD (WALLED CITY) AND EXTENSIONS

The commercial areas in Shahjahanabad (Walled City) and Extensions would be delineated in Special Area / Zonal Plan (as provided for in para 16.2 (5)). These traditional areas need to be treated carefully and sensitively in view of their high density and multiple uses. The aim is to revitalize the glory of Walled city and its economic & tourism potential.

✓ 5.3.3 KAROL BAGH

Commercial area of Karol Bagh has become one of the important centre in the Special Area, for which development norms / regulations have been given in Chapter 17.0 Development Code.

5.4 DISTRICT CENTRE / SUB- CENTRAL BUSINESS DISTRICT

The District Centres are meant to serve as the apex of the multi-nodal activities of the community, which should be conceived as major shopping centers, while serving the community with a reasonable variety of other services and facilities and also centres of socio-cultural activity where the community can get together. MPD-2001 proposed two sub CBDs with norms of District Centres (namely Shahadara and in Urban Extension). These are now proposed to be dealt as District Centres. The emphasis in these centers should be on commerce and their related activities.

The District Centres already developed or in advanced stages of development are:

- | | |
|-------------------------|---------------------------------------|
| i) Nehru Place | ii) Rajendra Place |
| iii) Bhikaji Cama Place | iv) Janakpuri |
| v) Laxmi Nagar | vi) Shivaji Place (Raja Garden) |
| vii) Jhandewalan | viii) Netaji Subhash Place (Wazirpur) |
| ix) Saket | x) Manglam Place (Rohini) |

These centres were developed on the basis of integrated schemes and some of these need upgradation in terms of infrastructure, parking spaces, hawking plazas, physical infrastructure and built environment. The implementing agency / land owning agency can undertake review of the schemes for their upgradation and optimum utilisation of land. The implementing agency should formulate action plans by involving developers and owners associations to improve the environment through self-sustaining schemes, which should include provisions for their subsequent maintenance and upkeep.

- crossings should be provided. Depending on context, these crossings may be signalized and/ or traffic calmed to reduce vehicular speed and increase safety.
- v. Pedestrian Signals should be synchronized with the nearest full-traffic signals, for smooth movement of traffic along with safe pedestrian/ NMT crossing.
 - vi. Pedestrian oriented vehicle-free spaces throughout Delhi need to be created. Major work centres, where large number of pedestrian networks emerge and culminate, should have enhanced facilities for the pedestrians.
 - vii. New areas should plan for pedestrian zones, plazas, activity spaces based on locations of public transport nodes/ stations, employment centres, residential communities and local/city level destinations.
 - viii. Street-level activity and well-watched streets need to be created through mixed-use, avoiding opaque boundary walls, creation of hawking/vending zones and round-the-clock activities, to ensure a safe environment for pedestrians.
 - ix. Planning, design, implementation and maintenance of pedestrian routes and facilities needs to be prioritized.
 - x. As per NMSH parameters, to create active streets for pedestrian security and enjoyment: (1) Primary pedestrian access for buildings should be from the main street, with location as per shortest walking distance from nearest bus-stop; (2) The main building facade should face the street, located on the property line without setback or with active use within set back and transparent edge that contribute to street safety. Commercial frontages should have facades with minimum 50% transparency (untinted) to facilitate visual surveillance of streets, Compound walls, if present, should be transparent above a height of 100 cm. High security government buildings may apply for exemption. (4) Vending spaces should be marked in addition and adjacent to the walking path, especially along high pedestrian volume areas to activate the street and make it safe. Space to be planned for utilities including drinking water kiosks and toilets, so that the walking space is enhanced but not compromised.

✓ 12.8. TRANSPORTATION FOR SPECIAL AREAS

Central congested areas of the Walled City, Sadar Bazar, Karol Bagh and other similar areas like certain Trans Yamuna areas are characterized by heavy traffic congestion. In order to address this problem a medium capacity Mass Transit system comprising of BRTS, Light Rail Transit System (LRT) and battery operated bus system may be considered on selected routes based on feasibility.

For proper functioning of above said systems a restraint on the use of private modes and provision of parking would be required. This would be necessary in order to revitalize the area and to improve its environment quality. This will also increase accessibility to such areas considerably.



दिल्ली, दिल्ली, भारत

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110005, भारत

Lat 28.646874° Long 77.178217°

11/08/2025 04:10 PM GMT +05:30

No. of Water Bodies prioritized for rejuvenation in 1st Phase (631 out of 1045)

S. No.	Wetland Name	Geographical Coordinates (Latitude and Longitude of the centre of the Wetlands)	District (s) in which the Wetland is located	Village	Wetlands Sub-Type (Natural or Human-made)	Area in (ha)	Khasra No./Areas	Whether falls within category of regulated wetlands as per Wetlands Rules	Land owner ships	Whether water body exist (Yes/No)	Present condition of water body in brief
1	Ghazipur F/74(4)	28° 37' 58.990" N 77° 19' 20.325" E	East	Ghazipur	Human Made	0.662	(a) 6620 sq. mtrs. Kno. 519 (DDA list)		DDA	Yes (Dried)	Dried water body of MCD exists at site
2	Ghazipur	28.63055 77.318142	East	Ghazipur	NA	0.4			MCD	Yes (Dried)	Almost dried water body of MCD being
3	Mandawali Fazilpur	28° 37' 47.439" N 77° 17' 45.070" E	East	Mandawali Fazilpur	Human Made	4.0134	(a)625, 626 (30-0)		MCD	Yes	One Water body exists being developed by
4	Sanjay Lake	28° 36' 52.234" N 77° 18' 7.147" E	East	Mayur Vihar	NA	17	170000 sq. mtrs. (17 ha)		DDA	Yes	Already Sanjay Lake exists at given location
5	West Vinod Nagar	28 37.390'N 77 17.319'E	East	West Vinod Nagar	Human Made	3.4	Area – 34000 Sq. Meter		DDA	Yes (Dried)	Dried water body of DDA exists at site
6	Smriti Van Lake (Kondli)	28.604792 77.338327	East	Smriti Van Lake (Kondli)	NA	2.5	580, 581, 582, 750, 751, 749, 752, 754, 759, 753 etc.		DDA	Yes	Already water body exists at given location maintained by
7	Badar pur khaddar	28.784592"N 77.231206"E	North East	Badar pur khaddar	Human made	0.05	17 Approx (0-12)		BDO	Yes	Fully developed
8	Baqiabad	28.742743"N 77.246555"E	North East	Baqiabad					IFCD	Yes	Fully developed
9	Biharipur (1)	28° 43' 18.726" N 77° 15' 26.777" E	North East	Biharipur					DDA		NO water available. More than 100 kikkad trees found

10	Ghonda gujran khaddar	28° 41' 22.863" N 77° 15' 11.721" E	North East	Ghonda gujran khaddar					DDA	Yes	There is a pit filled with water.
11	Gokulpur	28° 42' 16.748" N 77° 17' 16.234" E	North East	Gokulpur	0.321	(a)300/1 (2-4)			DDA		Vacant and No water
12	Garhi mandoo	28° 42' 2.081" N 77° 14' 59.656" E	North East	Garhi mandoo					Forest (Central Division)	No	There are kikkad trees on the spot
13	Pur Delhi	28.74638 77.220576	North East	Pur Delhi		Nil			BDO		
14	Sabahpur Delhi	28° 44' 49.403" N 77° 13' 21.356" E	North East	Sabahpur Delhi		Nil			BDO	Yes	Fully developed.
15	Sunder Nagari	28° 41' 27.7" N 77° 19' 6.52" E	North East	Sunder Nagari	0.37	(a) 1500 sq. mtrs			DDA		
16	Usmanpur F/89	N-28°42'14.45" E-077°13'57.30"	North East	Usmanpur					DDA		The land is along the Yamuna river and record is with DDA
17	Ziauddinpur	77°16'17.24"E 28°41'52.35"N	North East	Ziauddinpur					DDA		As per Revenue record no Khasra number regarding ownership of Johar.
18	Babar pur (2)	28°41'15.67"N, 77°16'52.85"E	Shahdara	Babar pur	0.468	(c) 137 min (3-5)			DDA		A concretised water storage/pond has developed and maintained by DDA and this is also a site for Chhat pooja.

19	Jhilmil tahirpur F/66 (1)	28°41.204'N 77°18.954'E	Shahdara	Jhilmil tahirpur		0.84	(a) 8400 sq.mtrs. K No. 1		MCD		Used for Ganesh visarjan, the water table is very low and water surface becomes dry when there is no rain
20	Karkarduma F/74(2)	28° 39' 48.948" N 77° 18' 9.117" E	Shahdara	Karkarduma		0.16	(a) 1600 sq.mtr. Kno. 560 min		DDA		A concretised water storage/pond has developed and maintained by DDA and this is also a site for Chhat pooja.
21	Maharaja surajmal park	28° 39' 45.614" N 77° 18' 5.600" E	Shahdara	Maharaja surajmal park		0.75	K No. 94 7500 sq. mtrs.		DDA		
22	Nand Nagari (2) Mandoli	28° 41' 53.322" N 77° 18' 55.245" E	Shahdara	Nand Nagari (2) Mandoli		3.4027	(a) 34027 sq. mtrs. K No.911, 912		DDA		It is near to DC office Complex Nand Nagri. Rain water is available at this site. Weeds and grasses are spreaded. It is a good wetland site

23	Welcome Jheel, Shahdara	28 40.515'N, 77 16.695'E	Shahdara	Shahdara		13.1199	(32.42 acre) 232, 233, 234, 435, 236, 237, 238, 239, 240, 245, 246, 247 etc.		MCD		In very good condition Water available Flora fauna available Butified and cleaned maintained by mcd Shahdara Trated from sewage plant is brought for this water body.
24	Akbarpur majra	28° 50' 5.642" N 77° 10' 54.491" E	North	Akbarpur majra		0.81	(a) 62 (6-10)		DDA	Yes	Boundary wall in 03 sides (Wet)
25	Akbarpur majra	28° 50' 12.976" N 77° 11' 2.015" E	North	Akbarpur majra	196	0.15	(b)29/1/2 (1- 17)		DDA	Yes	Developed (Dry) and MPCC Exists
26	Akbarpur majra	28° 49' 39.999" N 77° 11' 10.281" E	North	Akbarpur majra		0.238	(c)63min (00-19)		DDA	Yes	Undeveloped (Dry)
27	Alipur	28° 47' 58.800" N 77° 8' 10.109" E	North	Alipur		2.54	64/27(19-00)		DDA	Yes	Developed (Wet)
28	Auchandi	28° 49' 11.375" N 77° 0' 0.712" E	North	Auchandi		0.67	(a) 45/7, 6/1 (5- 05)		BDO	Yes	This is Wet Water body and Developed with Boundary wall & No encroachment has been found
29	Auchandi	28° 49' 15.191" N 76° 59' 56.091" E	North	Auchandi		1.377	(b)85 (10-3)		BDO	Yes	This is Wet Water body and Developed with Boundary wall & No encroachment has been found

30	Auchandi	28° 49' 4.660" N 76° 59' 46.301" E	North	Auchandi	0.93	(c)88 (7-0)		BDO	Yes	This is Wet Water body and Developed with Boundary wall & No encroachment has been found
31	Auchandi	28° 49' 22.824" N 76° 59' 24.715" E	North	Auchandi	3.35	(d)89 (25-10)		BDO	Yes	This is Wet Water body and Developed with Boundary wall & No encroachment has been found
32	Bakoli	28° 49' 14.071" N 77° 8' 54.052" E	North	Bakoli	1.87	(a) 13/8, 13/7, 13/6, 13/14 (14-00)		BDO	Yes	This is Dry Water body with Boundary wall & No encroachment has been found
33	Bakhtawar Pur	28° 49' 17.021" N 77° 10' 28.759" E	North	Bakhtawar Pur	2.59	(a)115 (19-4)		DDA	Yes	Developed (Dry)
34	Bakhtawar Pur	28° 49' 42.632" N 77° 9' 44.249" E	North	Bakhtawar Pur	2.99	(b)110 (22-4)		DDA	Yes	Developed (Wet)
35	Bakhtawar Pur	28° 48' 57.310" N 77° 10' 18.145" E	North	Bakhtawar Pur	1.21	(c)113 (9-10)		DDA	Yes	Developed (Wet)
36	Bakhtawar Pur	28° 49' 17.989" N 77° 10' 21.163" E	North	Bakhtawar Pur	1.35	(d)109 min (10-16)		DDA	Yes	Developed (Wet)
37	Bakhtawar Pur	28° 49' 17.479" N 77° 10' 22.358" E	North	Bakhtawar Pur	0.55	(e)111 (04-18)		DDA	Yes	Developed (Dry)
38	Bankner	28° 50' 58.605" N 77° 4' 34.475" E	North	Bankner	1.97	(a)37/28 & 29 (14-8)		DDA	Yes	Developed (Dry) and some encroachment has been found.
39	Bankner	28° 50' 56.748" N 77° 4' 29.655" E	North	Bankner	1.97	(b)43/26 (14-08)		DDA	Yes	Developed (Wet)
40	Bankner	28° 50' 53.017" N 77° 4' 21.298" E	North	Bankner	2.42	(c)42/27min (18-10)		DDA	Yes	Developed (Wet)

41	Bankner	28° 51' 2.635" N 77° 4' 18.455" E	North	Bankner		3.1	(d) 38//28/2 (23-18)		DDA	Yes	Developed (Dry)
42	Bajitpur Thakran	28° 48' 14.731" N 76° 59' 49.255" E	North	Bajitpur Thakran		1.22	(a)22/4 (04-16) 5(04-16) Total-(09-12)		DDA	Yes	Developed (Wet)
43	Bajitpur Thakran	28° 48' 2.937" N 76° 59' 52.962" E	North	Bajitpur Thakran		0.68	(b)30//9/1 (02-06) 10(3-08) Total-(05-14)		DDA	Yes	Developed (Wet)
44	Bajitpur Thakran	28° 48' 29.242" N 76° 59' 57.274" E	North	Bajitpur Thakran		0.55	(c) 8/17 (03-18), 8/18 (4-16) Total- 08-14) (Area 0.400 Ha)		DDA	Yes	Developed (Wet)
45	Bajitpur Thakran	28° 47' 3.985" N 77° 0' 6.741" E	North	Bajitpur Thakran		0.55	(d)76//8 (04-14)		DDA	Yes	Developed (Dry)
46	Barwala	28° 45' 49.907" N 77° 3' 41.481" E	North	Barwala		3.55	(a)87//4 (26-6)		DDA	Yes	Developed (Wet)
47	Barwala	28° 45' 50.555" N 77° 3' 45.737" E	North	Barwala		1.08	(b) 87//6 (08-10)		DDA	Yes	Developed (Wet)
48	Barwala	28° 45' 33.227" N 77° 3' 56.335" E	North	Barwala		0.28	(c)27//10/1 (02-08) Alternate NEW KH. No. 28/15 (2-12).		DDA	Yes	Undeveloped (Dry)
49	Barwala	28° 45' 30.669" N 77° 3' 48.361" E	North	Barwala		0.82	(d)28//13 (02-15) & (e) 28//18 (04-03) total area (6-18)		DDA	Yes	Developed (Dry)
50	Barwala	28° 45' 20.524" N 77° 4' 9.796" E	North	Barwala		0.401	(f)35//12 (03-00)		DDA	Yes	Developed (Dry)
51	Barwala	28° 45' 6.827" N 77° 3' 43.297" E	North	Barwala		3.55	(g)82 (26-06)		DDA	Yes	Developed (Dry), Govt. School exists
52	Bawana	28° 47' 58.134" N 77° 2' 10.662" E	North	Bawana		1.48	(a)202/2 (11-10)		DDA	Yes	Developed (Dry)
53	Bawana	28° 48' 26.702" N 77° 1' 47.967" E	North	Bawana		1.21	(b)74/18 (04-16) 23 (04-14) Total area - 9-10		DDA	Yes	Developed (Wet)
54	Bawana	28° 47' 55.690" N 77° 1' 39.772" E	North	Bawana		0.55	(c)108/25 (04-16)		DDA	Yes	Developed (Dry)

55	Bawana	28° 48' 10.970" N 77° 2' 4.504" E	North	Bawana	0.97	(d) 203(07-03)		DDA	Yes	Developed (Dry)
56	Bawana	28° 47' 53.441" N 77° 2' 27.185" E	North	Bawana	0.42	(e)130//4min (03-16)		DDA	Yes	Developed (Dry)
57	Bawana	28° 47' 24.520" N 77° 1' 41.238" E	North	Bawana	0.14	(f)161//1 (01-12)		DDA	Yes	Developed (Dry)
58	Bawana	28° 47' 48.393" N 77° 1' 45.376" E	North	Bawana	0.28	(g) 205 (02-11)		DDA	Yes	Developed (Dry)
59	Bawana	28° 47' 38.508" N 77° 2' 9.957" E	North	Bawana	0.82	(h) 206 (6-13)		DDA	Yes	Developed (Dry)
60	Bawana	28° 47' 39.391" N 77° 2' 9.218" E	North	Bawana	1.22	(i)206/1min (09-17)		DDA	Yes	Undeveloped (Dry)
61	Bhalswa Lake	28°44.494'N 77°10.318'E	North	Bhalswa	45.6014	LAKE 112.68 Acre (4,56014 Sq. Mtr.)		DDA		
62	Bhalswa Jahangirpuri, Behind Sanjay Enclave	28.7351 "N 77.1608 "E	North	Bhalswa Jahangirpuri	2.162	2.162 ha		DDA		
63	Bhorgarh Award no.9/04-05 DDA	28° 49' 53.344" N 77° 5' 4.903" E	North	Bhorgarh	0.818	(a)30//19 (06-12)		DSIIDC		
64	Bhorgarh Award no.9/04-05 DDA	28°49'43.66"N 77° 5'23.88"E	North	Bhorgarh	0.818	(b) 41//15(04-16) 41//16(01-16) total area (6-12)		DSIIDC		
65	Bhorgarh Industrial Area.	28.8168390 N 77.09570 E	North	Bhorgarh	0.504	105 m x 48 m = 5040 sq.m.		DSIIDC		
66	Budhpur bizapur	28° 46' 54.827" N 77° 8' 11.037" E	North	Budhpur bizapur	1.097	Old 21//15,16 New Kh. No. 33 (8-2)		DDA	Yes	Developed (Dry)
67	Bara Hindurao	28° 40' 33.87" N 77° 12' 44.10" E	North	Bara Hindurao	0.125	Khasra No. 319 (Area-1250 sq.mtrs.)		ASI		
68	Daryapur kalan	28° 49' 4.828" N 77° 0' 48.866" E	North	Daryapur kalan	2.56	(a) 107(19-17)		DDA	Yes	Developed (Wet)

69	Daryapur kalan	28° 48' 46.288" N 77° 0' 45.716" E	North	Daryapur kalan	4.93	(b)71/29 (36-09)	DDA	Yes	Undeveloped (Wet), some part of unauthorized encroachment has been found. A court case pending in the High Court
70	Daryapur kalan	28° 49' 22.305" N 77° 0' 45.861" E	North	Daryapur kalan	0.41	(c)44/26 (03-12)	DDA	Yes	Undeveloped (Dry+Wet)
71	Daryapur kalan	28° 49' 2.919" N 77° 0' 29.430" E	North	Daryapur kalan	1.22	(d) 65/1&2 (9-12)	DDA	Yes	Undeveloped (Dry)
72	Daryapur kalan	28° 48' 44.698" N 77° 0' 27.429" E	North	Daryapur kalan	0.3	(e)69/31 (2-3)	DDA	Yes	Developed (Dry)
73	Dhir pur F/76	77°11'55.97"E 28°42'53.68"N	North	Dhir pur	0.162	(c) LAL DORA 0.162 ha	DDA		
74	Ghogha	28° 49' 51.732" N 77° 2' 47.816" E	North	Ghogha	2.28	(a)193 (17-11)	DDA	Yes	Undeveloped (Dry) and 16 Bigha approx unauthorized encroachment
75	Ghogha	28° 49' 52.339" N 77° 3' 0.214" E	North	Ghogha	0.68	(b)180 (05-11)	DDA	Yes	Developed (Dry), MPCC Exist
76	Hamid pur	28° 49' 42.018" N 77° 9' 6.670" E	North	Hamid pur	1.22	(a)47/1(9-16)	BDO	Yes	This is Wet Water body and Developed with Boundary wall & No encroachment has been found
77	Hamid pur	28° 49' 46.792" N 77° 8' 57.836" E	North	Hamid pur	1.36	(b)31/41(10-18)	BDO	Yes	This is Wet Water body and Developed with Boundary wall & No encroachment has been found

78	Hamid pur	28° 49' 44.845" N 77° 8' 55.586" E	North	Hamid pur	0.0018	(c)53 (0-15)		BDO	Yes	As per revenue record, this is Dry Water body with Boundary wall & No encroachment has been found and MPCC Exists
79	Hamid pur	NA	North	Hamid pur	0.0062	(d) 54(0-5)		BDO	Yes	This is Dry Water body with Boundary wall & No encroachment has been found
80	Harewali	28° 50' 17.086" N 77° 0' 54.532" E	North	Harewali	1.22	(a)10/11(4-16),11/20min (2-11)10/21min(2-10) Total area (9-17)		DDA	Yes	Undeveloped (Dry)
81	Harewali	28° 50' 15.407" N 77° 0' 51.869" E	North	Harewali	0.28	(b)11/16min(2-12)		DDA	Yes	Undeveloped (Dry)
82	Harewali	28° 50' 13.498" N 77° 0' 51.930" E	North	Harewali	0.133	(c)11/25min(1-0)		DDA	Yes	Undeveloped (Dry)
83	Harewali	28° 50' 6.026" N 77° 0' 32.006" E	North	Harewali	1.22	(d)19/19min(4-16), 19/20(4-16) Total area (9-12)		DDA	Yes	Developed (Wet)
84	Hiranki	28° 48' 3.006" N 77° 10' 52.633" E	North	Hiranki	1.62	(a)534 (7-8), 535 (05-05) Total- (12-13)		DDA	Yes	Developed (Wet)
85	Hiranki	28° 48' 25.143" N 77° 10' 34.449" E	North	Hiranki	1.43	(b) 56/2(10-07)		DDA	Yes	Developed (Dry)
86	Holambi Kalan	28° 48' 29.069" N 77° 5' 45.662" E	North	Holambi Kalan	2.02	(a) 96/70(04-04)76(11-06) Total - 15-10)		DDA	Yes	Undeveloped (Dry)

87	Holambi Kalan	28° 48' 30.197" N 77° 5' 55.550" E	North	Holambi Kalan	1.894	(b)35/3 (03-08) 4(03-05) 4(03-05) 8(03-08) Total = (14-16)	DDA	Yes	Developed (Dry), Park & Cremination Ground Exists
88	Holambi khurd	28° 47' 44.593" N 77° 6' 8.159" E	North	Holambi khurd	5.77	(a)119 (43-8)	DDA	Yes	Developed (Wet)
89	Holambi khurd	28° 47' 47.509" N 77° 5' 36.369" E	North	Holambi khurd	2.56	(b)117, 118 (19-2)	DDA	Yes	Developed (Dry)
90	Ibrahimpur	28° 46' 31.625" N 77° 10' 44.391" E	North	Ibrahimpur	0.414	(a) 113/2(3-10)	DDA	Yes	Developed (Wet)
91	Ibrahimpur	28° 46' 26.171" N 77° 10' 37.198" E	North	Ibrahimpur	0.65	(b)90 (4-09)	DDA	Yes	Developed (Wet)
92	Jindpur	28° 48' 6.864" N 77° 9' 39.794" E 28° 47' 35.499" N 77° 9' 18.811" E	North	Jindpur	6.703	(a) 49(1-15), (b) 8/04 min (1-16)	DDA	Yes	Developed (Dry)
93	Katewara	28° 48' 23.769" N 76° 58' 39.120" E	North	Katewara	2.55	(a) 473(4-13)474(4-16) 477(4-16), 479(4-16) Total area (19-4)	DDA	Yes	Developed (Wet)
94	Katewara	28° 47' 55.788" N 76° 58' 39.555" E	North	Katewara	0.556	(b)692 (4-16)	DDA	Yes	Developed (Dry)
95	Katewara	28° 47' 59.747" N 76° 58' 55.319" E	North	Katewara	0.949	(c)824 (7-01)	DDA	Yes	Developed (Dry), Dadi Sati Mandir Exists
96	Katewara	28° 48' 21.778" N 76° 58' 11.790" E	North	Katewara	2.56	49(4-05) 50(5-09) total=(19-14)	DDA	Yes	Undeveloped (Dry)
97	Katewara	28° 48' 21.778" N 76° 58' 11.790" E	North	Katewara	2.56	50(5-09) total=(19-14)	DDA	Yes	Undeveloped (Dry)
98	Khera kalan	28° 46' 14.807" N 77° 7' 11.032" E	North	Khera kalan	3.638	(a)133(27-3)old No/52/26(22-16),37//26(4-6) Total area (27-2)	DDA	Yes	Developed (Wet)
99	Khera kalan	28°46'14.9"N 77° 7'13.1"E	North	Khera kalan	2.429	(b)39//26 (18-16)	DDA	Yes	Developed (Dry)

100	Khera kalan	28° 46' 59.4" N 77° 07' 15.0" E	North	Khera kalan	0.816	(c) 134(6-10)old No/9/1(4-14),5/21(1-10),22/1(0-6) Total area)6-10)	DDA	Yes	Developed (Dry)
101	Khera kalan		North	Khera kalan	2.964	(d) 52/26(22-16)	DDA	Yes	Developed (Wet)
102	Khera khurd	28°46'32.03"N 77° 5'29.33"E	North	Khera khurd	3.767	(a) 237(28-16)	DDA	Yes	Developed (Wet)
103	Khera khurd	28° 46' 52.619" N 77° 5' 43.729" E	North	Khera khurd	1.087	(b)268 (8-13)	DDA	Yes	Developed (Wet)
104	Khera khurd	28° 46' 25.454" N 77° 5' 33.344" E	North	Khera khurd	0.013	(d)277(0-10)	DDA	Yes	Developed (Dry)
105	Lam Pur	28° 51' 37.363" N 77° 3' 29.030" E	North	Lam Pur	0.15	(a)21//26(1-3)	DDA	Yes	Developed (Dry)
106	Lam Pur	28° 51' 27.711" N 77° 4' 4.136" E	North	Lam Pur	0.74	(b)25//2 (5-6)	DDA	Yes	Developed (Wet)
107	Lam Pur	28° 50' 58.467" N 77° 3' 57.485" E	North	Lam Pur	1.95	(c)50//4min (3-8), (d)50//6 (4-16), (e)50//7 (4-16), (f)50//15min (1-6)	DDA	Yes	Developed (Wet)
108	Lam Pur	28° 50' 58.369" N 77° 4' 0.753" E	North	Lam Pur	0.093	(g)51//1 (0-7)	DDA	Yes	Developed (Wet)
109	Lam Pur	28° 50' 44.322" N 77° 3' 23.621" E	North	Lam Pur	0.28	(h)54//11/2 (2-1)	DDA	Yes	Developed (Wet)
110	Lam Pur	28° 51' 2.320" N 77° 4' 3.758" E, 28° 51' 1.592" N 77° 4' 3.808" E	North	Lam Pur	0.093	(i)37//19/1min (0-3), (j)37/19//2 (0-5) / Total-(0-7)	DDA	Yes	Developed (Wet)
111	Lam Pur	28.85065 77.06771	North	Lam Pur	0.107	(k)37/19//21min(0-8)	DDA	Yes	Developed (Wet)
112	Lam Pur	28° 51' 8.266" N 77° 3' 51.955" E	North	Lam Pur	0.81	(l)85/2(6-11)	DDA	Yes	Developed (MPCC Exists)

113	Libas pur	28° 45' 21.454" N 77° 8' 44.673" E	North	Libas pur		0.3612	(a)24//3(2-7)		DDA	Yes	Undeveloped (Dry), Builtup colony under 20 Point Programme
114	Libas pur	28° 45' 5.546" N 77° 8' 12.185" E	North	Libas pur		2.165	(b)27 (16-19)		DDA	Yes	Undeveloped (Dry), Builtup colony under 20 Point Programme
115	Mukhmail pur	28° 47' 41.235" N 77° 9' 51.186" E	North	Mukhmail pur		0.267	(b)312 min (2-0) forest		Forest (North Division)	NA	Dry
116	Mungesh pur	28° 48' 56.264" N 76° 58' 24.450" E	North	Mungesh pur		1.628	(a)49(12-17)		BDO	Yes	This is Wet Water body and Developed with Boundary wall & No encroachment has been found
117	Mungesh pur	28° 49' 25.764" N 76° 58' 26.382" E	North	Mungesh pur		0.556	(b)4//21 (4-16)		BDO	Yes	This is Wet Water body and Developed with Boundary wall & No encroachment has been found
118	Mungesh pur	28° 49' 24.167" N 76° 58' 25.981" E	North	Mungesh pur		0.556	(c)11//26 (4-16)		BDO	Yes	This is Wet Water body and Developed with Boundary wall & No encroachment has been found

119	Mungesh pur	28° 49' 0.801" N 76° 58' 32.694" E	North	Mungesh pur	0.82	(d)314/2 (6-1),308/2 (0-15) total area (6-16)		BDO	Yes	This is Dry Water body and Developed with Boundary wall & No encroachment has been found
120	Mungesh pur	28°48' 54.85 N 76°58' 9.55' E	North	Mungesh pur		Kh. No. 22/34 (15-11)		BDO	Yes	This is Wet Water body and Developed with Boundary wall & No encroachment has been found
121	Nangal Thakran	28° 47' 43.916" N 77° 0' 41.603" E	North	Nangal Thakran	3.197	(a)92 (19-9),92min (2-0) Asami Sher Singh s/o Nobat (2-4) Asami Bagwan s/o Mulchand Total area (23-9)as per khathoni		DDA	Yes	Developed (Dry)
122	Nangal Thakran	28° 47' 54.578" N 77° 0' 31.056" E	North	Nangal Thakran	1.29	(b)87 (9-7)		DDA	Yes	Developed (Wet)
123	Nangal Thakran	28° 48' 43.196" N 77° 0' 9.626" E	North	Nangal Thakran	2.32	(c)9/3 (2-16) 4(04-16) 7(04-16) 8(04-16) total= (17-04)		DDA	Yes	Developed (Wet)
124	Nangal Thakran	28° 48' 25.925" N 77° 0' 35.644" E	North	Nangal Thakran	3.304	81 (14-12)		DDA	Yes	Developed (Wet), Rejuvenation work is under porgress by DJB
125	Nangal Thakran	28 48.400 77 00.555	North	Nangal Thakran	0.5	83 (9-15)		DDA	Yes	Developed (Wet), Rejuvenation work is under porgress by DJB

126	Nangal Thakran	28° 47' 48.695" N 77° 1' 28.965" E	North	Nangal Thakran		0.55	(e) 90(4-17)		DDA	Yes	Undeveloped (Dry)
127	Naini Lake	28° 42.430'N 77° 11.667'E	North	Modal Town		2.58	25800 Sq. mtr.	115	MCD		
128	Nangli puna	28.46 77.08	North	Nangli puna		0.416	48min (3-11.1/2)		DDA	Yes	Developed (Wet)
129	Narela (Opposite Mata Mansa Devi Mandir)	28° 51' 17.203" N 77° 5' 42.682" E	North	Narela (Opposite Mata Mansa Devi Mandir)		0.96	(a)61/26 (07-18)		MCD	NA	NA
130	Narela (Pana Paposian)	28° 51' 2.597" N 77° 5' 41.504" E	North	Narela (Pana Paposian)		0.517	396 (06-11) 1.28 acre		MCD	NA	NA
131	Naya Bans	28° 47' 0.320" N 77° 5' 22.442" E	North	Naya Bans		0.156	(a)42/28 (01-17)		BDO	Yes	This is Dry water body and Developed with Boundary wall & No encroachment has been found
132	Naya Bans	28° 47' 9.297" N 77° 5' 39.463" E	North	Naya Bans		0.691	(b)44/28 (05-17)		BDO	Yes	This is Dry water body and Developed with Boundary wall & No encroachment has been found
133	Naya Bans	28° 46' 59.178" N 77° 5' 45.560" E	North	Naya Bans		2.163	(d) 55/6,7,8,14, 15 (16-07))		BDO	Yes	This is Wet Water body and Developed without Boundary wall & No encroachment has been found

134	Naya Bans	28° 47' 23.585" N 77° 5' 27.011" E	North	Naya Bans	1.0033	(e)19/27 (7-5)		BDO	Yes	This is Wet water body and Developed with Boundary wall & No encroachment has been found
135	Pansali Award no. 14/05-06	28° 44' 0.595" N 77° 4' 26.237" E	North	Pansali	2.161	(a)17//26 (16-16)		DDA		
136	Pansali Award no. 14/05-07	28° 43' 46.879" N 77° 4' 50.232" E	North	Pansali		(b) New water body near Deep Vihar		DDA		
137	Pehladpur bangar	28°45'3.04"N 77°4'33.93"E	North	Pehladpur bangar	1.361	(a) 46/26 (10-18)		DDA	Yes	Developed (Wet)
138	Pehladpur bangar	28°44'51.86"N 77°4'48.25"E	North	Pehladpur bangar	1.297	(b)86/58 (9-7)		DDA	Yes	Developed (Wet)
139	Pehladpur bangar	28°45'13.33"N 77° 4'41.73"E	North	Pehladpur bangar	1.22	(c)38/26(9-16)		DDA	Yes	Developed (Dry), allotted to Govt. Department
140	Pooth khurd	28° 46' 15.180" N 77° 3' 4.531" E	North	Pooth khurd	0.961	135(7-19)		DDA	Yes	Developed (Wet)
141	Pooth khurd	28° 46' 27.282" N 77° 2' 56.110" E	North	Pooth khurd	3.638	(b)136/2 old 157 new (27-2)		DDA	Yes	Undeveloped (Dry) and three side boundary wall, some encroachment has been found
142	Purana Quila - Baoli	28° 36' 31.236" N 77° 14' 36.383" E	North	Purana Quila - Baoli		Khasra No. 499 (Area-675 sq.mtrs.)	135	ASI		
143	Prasad Nagar Lake	28° 38' 47.798" N 77° 10' 40.875" E	North	Prasad Nagar Lake		(a) K No. 578(2800 sq. mtrs.)	136	DDA		

144	Roshnara Bagh Lake (Kamla Nagar, Ward No. 78, WARD NO. 78/KPZ)	28.674033, 77.197937	North	Roshnara Bagh Lake (Kamla Nagar, Ward No. 78, WARD NO. 78/KPZ)				137	MCD		
145	Sanooth	28° 48' 51.345" N 77° 4' 9.449" E	North	Sanooth		4.869	(a) 99(36-4)		DDA	yes	Developed (Wet)
146	Singhola	28° 50' 22.450" N 77° 7' 14.841" E	North	Singhola		1.23	28//26(9-2)		BDO	Yes	This is Dry water body and Developed with Boundary wall & No encroachment has been found
147	Singhola	28° 50' 40.156" N 77° 7' 16.918" E	North	Singhola		0.824	(b)12//26 (6-16)		BDO	Yes	This is Wet Water body and Developed with Boundary wall & No encroachment has been found
148	Singhu	28° 51' 26.701" N 77° 8' 4.702" E	North	Singhu		1.229	(a)43 (9-19)		DDA	Yes	Developed (Dry)
149	Singhu	28° 51' 37.194" N 77° 8' 2.553" E	North	Singhu		1.217	(b)6/26 (9-1)		DDA	Yes	Developed (Dry)
150	Singhu	28° 51' 7.551" N 77° 8' 11.470" E	North	Singhu		0.417	(c)26/28 (3-12)		DDA	Yes	Developed (Dry)
151	Siraspur	28°45'20.62"N 77° 7'53.59"E	North	Siraspur		1.591	(b)625/3min (11-9)		DDA	Yes	Undeveloped (Dry)
152	Siraspur	28° 45' 35.737" N 77° 7' 41.761" E	North	Siraspur		1.377	(c)759 (10-3)		DDA	Yes	Developed (Wet)

153	Siraspur	28° 44' 54.506" N 77° 7' 47.590" E	North	Siraspur		0.066	(d)968/2 (0-5)		DDA	Yes	Undeveloped (Dry) & Irrigation Channel
154	Sultanpur dabas	28° 46' 7.619" N 77° 2' 27.468" E	North	Sultanpur dabas		0.957	(a)35//37 (7-16)		DDA	Yes	Developed (Wet)
155	Sultanpur dabas	28° 45' 45.281" N 77° 2' 20.364" E	North	Sultanpur dabas		0.6956	(b)72//26/2 (5-2)		DDA	Yes	Undeveloped (Dry)
156	Sultanpur dabas	28° 45' 54.109" N 77° 2' 15.890" E	North	Sultanpur dabas		4.028	(c) 96//1/1 (30-11)		DDA	Yes	Developed (Wet)
157	Tajpur kalan	28° 50' 8.786" N 77° 10' 2.618" E	North	Tajpur kalan		0.824	(a)42(6-16)		BDO	Yes	This is Wet water body and Developed with Boundary wall & No encroachment has been found
158	Tajpur kalan	28° 50' 21.565" N 77° 10' 19.840" E	North	Tajpur kalan		0.82	(b)41min (6-13)		BDO	Yes	This is Dry water body and Developed with Boundary wall & No encroachment has been found
159	Tajpur kalan	28° 50' 20.864" N 77° 10' 8.421" E	North	Tajpur kalan		0.959	(c)39min (7-17.5)		BDO	Yes	This is Wet water body and Developed with two side Boundary wall & No encroachment has been found
160	Tigi Pur	28° 49' 30.116" N 77° 11' 16.930" E	North	Tigi Pur		0.237	(a)11//13(1-4), 11/14 (0.237 hac)		DDA	Yes	Developed (Dry), Mandir Exists
161	Tigi Pur	28° 49' 30.322" N 77° 11' 15.090" E	North	Tigi Pur		0.325	(b)58(3-18) total area (5-11) (0.325 hac)		DDA	Yes	Developed (Dry)

162	Tigi Pur	28° 49' 19.419" N 77° 11' 20.633" E	North	Tigi Pur		0.145	14/15(4-16) total area (5-10) (0.145 hac)		DDA	Yes	Developed (Dry), MCD Park Exists
163	Tikri khurd	28° 50' 3.864" N 77° 7' 33.633" E	North	Tikri khurd		0.55	(a)15//9 (4-16)		DDA	NA	NA
164	Tikri khurd	28° 49' 46.537" N 77° 7' 30.659" E	North	Tikri khurd		1.337	(b)30//1 (4-16), 30//3 (4-15), 30//4 (0-9) Total area (10-0)		DDA	NA	NA
165	Tikri Khurd Lake	28 50.110'N 77 07.380'E	North	Tikri Khurd Lake		17.48	11/24min, 25 min, 12/23, 16/1,2,3, 10min, 17/4, 5,6,7, 14min, 15 min		DDA	NA	NA
166	Zoo Lake	28°36'4.16"N 77°14'57.77"E	North						DDA		
167	Avantika <i>District Park at Avantika, Rohini (A), Sector-1</i>	28°42'17.71" N, 77°5'39.95" E	North West	Avantika		1.922	1.922		DDA		
168	Avantika <i>District Park at Avantika, Rohini (B), Sector-1</i>	28°42'17.71" N, 77°5'39.95" E	North West	Avantika		3.8745	3.8745		DDA		

169	Budhanpur Mazra	28° 46' 21.657" N 76° 59' 56.104" E	North West	Budhanpur Mazra		2.876	(a)10//24 (01-05),11//4 (2-2),11//7 (3-7),11//13(1-8),11//14 (3-17),11//17min (0-8) Total Area (12-6) (b)11//18 (3-5) (c)11//23min1-11) (d)11//24 (0-6) Total area (21-5)	DDA	Yes	Good, in use
170	Budhanpur Mazra	28° 45' 26.862" N 77° 0' 11.130" E	North West	Budhanpur Mazra		1.22	(e)34//5 (4-16),34//6 (4-16) Total area 9-12	DDA	Yes	Not in good condition
171	Budhanpur Mazra	28° 45' 16.689" N 77° 0' 17.295" E	North West	Budhanpur Mazra		1.76	(f)36//2 min(0-1), 3(0-3), 7(4-11), 8(4-16), Total area 13/2 (12.00)	DDA	Yes	Good, in use
172	Budhanpur Mazra	28° 45' 15.687" N 77° 0' 13.133" E	North West	Budhanpur Mazra		1.284	(g)36/10/1(3-0) 36/10/2 (0-19) 13/3 (2-10), Total area (9-6)	DDA	Yes	Not in good condition
173	Budhanpur Mazra	28° 46' 3.302" N 77° 0' 6.904" E	North West	Budhanpur Mazra		4.668	(i)18/49 (31-9)	DDA	Yes	Good, in use
174	Chand pur	28° 45' 15.804" N 77° 0' 22.702" E	North West	Chand pur		0.682	(b) 33/6(5-1)	DDA	YES	Good and in use
175	Chand pur	28.7542475 77.0066607	North West	Chand pur		0.43	32/10 (4-16)	DDA	YES	Good and in use

176	Chatesar	28° 45' 29.150" N 76° 57' 47.531" E	North West	Chatesar		1.6	(a) 17//2, 3, 8, 9 Total area (19-4) (Area 1.6 Ha)		BDO	YES	Good and in use
177	Chatesar	28° 45' 17.621" N 76° 57' 52.118" E	North West	Chatesar		0.00376	16/7/2(0-3)		BDO	YES	Not in good condition
178	Swaran Jayanti Park	28° 43' 13.191" N 77° 7' 5.162" E	North West	Swaran Jayanti Park		1	(a)10000 sq. mtrs.		DDA		
179	District Park 100 hact. (formal Garden, Swarn Jayanti Park Sec-	28° 43' 36.211" N 77° 7' 5.554" E	North West	Rohini		0.7	(b) 7000sq.mtrs		DDA	YES	In Good Condition
180	District Park 100 hact. (Informal Garden, Swarn Jayanti Park Sec-	28°43'34.91364" N, 77°7'5.83572" E	North West	Rohini		3.577	3.577 ha		DDA	YES	In Good Condition
181	District Park (at Sector-20, Rohini (Phase-3)	28°42'23.12" N, 77°4'17.49" E	North West	Rohini		0.327	0.327 ha		DDA	YES	In Good Condition
182	NHP No. 3 at Sector 23, Rohini (Jheel Wala Park)	28°43'26.02" N, 77°4'53.05" E	North West	Rohini		0.04	0.04 ha		DDA	YES	In Good Condition
183	Garhi Randhala	28° 43' 53.666" N 76° 57' 37.293" E	North West	Garhi Randhala		0.556	(a)24 (4-16)		DDA	Yes	Good, dry
184	Garhi Randhala	28° 43' 47.163" N 76° 58' 5.439" E	North West	Garhi Randhala		1.218	(b)165 (9-11)		DDA	Yes	Good in use
185	Ghewara	28° 41' 35.465" N 76° 59' 50.510" E	North West	Ghewara		2.943	(a) 223(15-10),223/1(6-10) Total area(22-00)		DDA	Yes	Not in good condition
186	Ghewara	28° 41' 41.701" N 76° 59' 54.255" E	North West	Ghewara		0.722	(b)264 min(5-4)		DDA	Yes	Not in good condition

187	Ghewara	28° 41' 52.567" N 76° 59' 49.661" E	North West	Ghewara		1.488	(c)212 (11-13)		DDA	Yes	Good
188	Jat Khore	28° 47' 20.799" N 76° 58' 36.184" E	North West	Jat Khore		0.923	(a)16/20(4-16) 17/24min(1-13) Total area (6-9)		DDA	Yes	Now its dry
189	Jat Khore	28° 47' 4.906" N 76° 59' 8.079" E	North West	Jat Khore		0.3	(b)32//7/1(4-8) 35//25min (3-6) Total area (7-14)		DDA	Yes	Now its dry
190	Jat Khore	28.7838424 76.9759313	North West	Jat Khore		0.74	32/7/1(4-08), 25min (3-06)		DDA	Yes	In use
191	Jaunti	28° 44' 50.073" N 76° 58' 0.536" E	North West	Jaunti		1.89	(a)330/20 min (14-16)		DDA	Yes	Now it is dry
192	Jaunti	28° 45' 19.708" N 76° 57' 15.145" E	North West	Jaunti		0.254	(c)28//7/2(1-9)		DDA	Yes	Now it is dry
193	Jaunti	28° 44' 22.807" N 76° 57' 57.433" E	North West	Jaunti		0.2822	(d)86//21/2(0- 11),22/1(2-0) Total area (2-11)		DDA	Yes	Now it is dry
194	Jaunti	28° 45' 21.457" N 76° 58' 37.248" E	North West	Jaunti		1.224	(e)19//22 (4- 2),23(5-13) Total area (9-15)		DDA	Yes	Now it is dry
195	Jaunti	28° 45' 6.424" N 76° 57' 42.154" E	North West	Jaunti		3.973	(f)225 (29-7)		DDA	Yes	Good and in use
196	Jaunti	28° 44' 14.367" N 76° 57' 37.174" E	North West	Jaunti		1.222	(g)255(9-14)		DDA	Yes	Now it is dry
197	Kanjhawla	28° 43' 56.744" N 77° 0' 7.577" E	North West	Kanjhawla		0.682	(a) 42/2(5-10)		DDA	Yes	Not in good condition

198	Kanjhawla	28° 43' 59.665" N 77° 0' 0.183" E	North West	Kanjhawla		1.605	(b) 144/103 (12-00)		DDA	Yes	Not in good condition
199	Kanjhawla	28° 44' 7.505" N 77° 0' 26.778" E	North West	Kanjhawla		2.67	(c)142/127 (20-00)		DDA	Yes	Good in use
200	Karala	28° 44' 13.082" N 77° 2' 56.068" E	North West	Karala		0.575	55/27 (4-3)		DDA	Yes	Good in use
201	Karala	28° 44' 5.006" N 77° 1' 42.049" E	North West	Karala		2.595	267/1(19-4)		DDA	Yes	Good in use
202	Karala	28° 44' 20.205" N 77° 2' 10.058" E	North West	Karala		15.73	(e) 42//6/1(1-14), 6/2(3-2), 7(4-16), 8(4-16), 9(4-16) 10(4-		DDA	Yes	Good in use
203	Kirari & Kirari Suleman Nagar	28° 41' 44.803" N 77° 3' 37.320" E	North West	Kirari & Kirari Suleman Nagar		1.359	(d)1270min (10-16)		DDA	YES	Not In Good Condition
204	Kirari & Kirari Suleman Nagar	28° 41' 52.556" N 77° 3' 36.509" E	North West	Kirari & Kirari Suleman Nagar		8.99	(e)966 (17-11) out of 966 (67-02)		DDA	YES	Not In Good Condition
205	Lad Pur	28° 44' 19.513" N 77° 0' 2.008" E	North West	Lad Pur		2.426	(a) 76/2/1 (4-4) 76/2/2(0-9), 80/14/2 (1-4)		DDA	Yes	Good in use
206	Lad Pur	28° 44' 11.470" N 76° 59' 50.347" E	North West	Lad Pur		1.3378	(b)77//22/3(2-0), 23/2(4-0), 24/1(4-0) Total area (10-0)		DDA	Yes	Good in use
207	Lad Pur	28° 44' 11.676" N 76° 59' 39.911" E	North West	Lad Pur		1.622	(c) 72/2/1(3-2),9/3(0-1),78/23/1(4-4) Total area (12-		DDA	Yes	Not in good condition
208	Madanpur dabas	28° 42' 48.854" N 77° 1' 26.833" E	North West	Madanpur dabas		1.35	(a) 76(10-16)		DDA	YES	In Good Condition

209	Madanpur dabas	28° 42' 49.328" N 77° 1' 16.991" E	North West	Madanpur dabas	1.257	(b)77/2 (9-4)		DDA	YES	In Good Condition without Boundary
210	Madanpur dabas	28° 43' 1.091" N 77° 1' 44.668" E	North West	Madanpur dabas	2.826	(c)79 (21-13)		DDA	YES	In Good Condition
211	Mohd. Pur Majri	28° 43' 32.499" N 77° 2' 14.220" E	North West	Mohd. Pur Majri	2.234	(a)17/26/(16-07)		DDA	Yes	Not in good condition
212	Mohd. Pur Majri	28° 43' 44.853" N 77° 1' 59.090" E	North West	Mohd. Pur Majri	4.481	(b)10//27min (33-5)		DJB	Yes	Not in good condition
213	Mohd. Pur Majri	28° 43' 38.317" N 77° 2' 24.195" E	North West	Mohd. Pur Majri	1.846	(c)18/26 (13-8)		DDA	Yes	Not in good condition
214	Mubarikpur dabas	28° 43' 18.561" N 77° 2' 46.518" E	North West	Mubarikpur dabas	0.147	37/4(01-01)		DDA	YES	In Good Condition
215	Mubarikpur dabas	28° 42' 43.253" N 77° 2' 12.149" E	North West	Mubarikpur dabas	2.595	(b)13//16 (4-16), 14//20(4-16), 14//21(4-16) Total area		DDA	YES	In Good Condition
216	Mubarikpur dabas	77° 2'18.49"E 28°42'25.89"N	North West	Mubarikpur dabas		(c)37/72 (2/4)		DDA	YES	In Good Condition
217	Mubarikpur dabas	28° 42' 30.621" N 77° 2' 22.179" E	North West	Mubarikpur dabas	1.359	(d)76 (10-16)		DDA	YES	In Good Condition
218	Mubarikpur dabas	28° 42' 41.186" N 77° 2' 12.070" E	North West	Mubarikpur dabas	0.556	(e)13//25 (4-16)		DDA	YES	In Good Condition
219	Mubarikpur dabas	28° 42' 42.902" N 77° 2' 43.499" E	North West	Mubarikpur dabas	1.257	f) 77/2 (9-4)		DDA	YES	In Good Condition

220	Mubarikpur dabas	28° 42' 16.684" N 77° 2' 9.021" E	North West	Mubarikpur dabas		2.826	g)79 (21-13)		DDA	YES	In Good Condition
221	Mangol pur kalan F/90 (Park and Pond Area, Sector-3, Rohini)	28° 41.772'N 77° 06.512'E	North West	Mangol pur kalan		1.8729	(b)28//4/1min,2 min,6,7min total area(14-0) (Near Forensic Lab.)		DDA	Yes	In good contion
222	Mangol pur khurd F/74,89 (Awantika)	28° 42' 20.438" N 77° 5' 33.825" E	North West	Mangol pur khurd		6.837	(a)18 (5-12), 19(6-13),21(3-14), 22(4-14) 23(3-0)		DDA	YES	In Good Condition
223	Mangol pur khurd F/74,89 (Awantika)	28° 41' 50.960" N 77° 5' 36.343" E	North West	Mangol pur khurd		1.391	(b)372min(10-4)		MCD	YES	In Good Condition
224	Mangol pur khurd F/74,89 (Awantika)	28° 41' 45.972" N 77° 5' 44.601" E	North West	Mangol pur khurd		1.377	(d)674min(10-3)		DDA	YES	In Good Condition
225	Nithari	28° 42' 25.964" N 77° 3' 23.407" E	North West	Nithari		3.497	(a)24/26 (26-14)		DDA	YES	Not In Good Condition & Encroached
226	Nithari	28° 42' 28.799" N 77° 3' 13.569" E	North West	Nithari		1.431	(b)23/5 (4-11) 24/1(5-16) total= (10-07)		DDA	YES	Not In Good Condition
227	Nithari	28° 42' 28.692" N 77° 3' 18.464" E	North West	Nithari		0.5565	(c)24//2 (4-16)		DDA	YES	In Good Condition
228	Nithari	28° 42' 28.997" N 77° 3' 20.322" E	North West	Nithari		0.553	(d)24//3 (4-14)		DDA	YES	In Good Condition
229	Nithari	28° 42' 15.460" N 77° 2' 48.023" E	North West	Nithari		0.556	(e)37//15 (4-16)		DDA	YES	In Good Condition (Chhat Ghat)
230	Nithari	28° 42' 16.491" N 77° 3' 13.467" E	North West	Nithari		0.556	35/15(4-16)		DDA	YES	In Good Condition

231	Nizampur rasidpur	28° 43' 14.178" N 76° 57' 46.008" E	North West	Nizampur rasidpur		1.361	(a) 23//22,23//23, 23//24(10-18)		BDO	Yes	Good in use
232	Nizampur rasidpur	28° 43' 10.115" N 76° 57' 53.588" E	North West	Nizampur rasidpur		1.9799	(b) 30/6, 31/10, 31/11 (14-08)		BDO	Yes	Not in good condition
233	Nizampur rasidpur	28° 43' 9.195" N 76° 57' 34.366" E	North West	Nizampur rasidpur		1.087	(c)505 (8-13)		BDO	Yes	Not in good condition
234	Nizampur rasidpur	28° 43' 26.855" N 76° 57' 44.315" E	North West	Nizampur rasidpur		2.595	(d) 13//11, 12, 19, 20 (19-04)		BDO	Yes	Good, dry
235	Nizampur rasidpur	28° 43' 6.628" N 76° 57' 20.782" E	North West	Nizampur rasidpur		0.556	(e)28//19(4-16)		BDO	Yes	Good in use
236	Nizampur rasidpur	28° 43' 12.469" N 76° 57' 49.703" E	North West	Nizampur rasidpur		0.414	(f)30//3, 30//4 (3-01)		BDO	Yes	Good in use
237	Nizampur rasidpur	28° 43' 10.273" N 76° 57' 55.356" E	North West	Nizampur rasidpur		0.556	(g)31/10(4-16)		BDO	Yes	Not in good condition
238	Nizampur rasidpur	28° 43' 7.962" N 76° 57' 55.249" E	North West	Nizampur rasidpur		0.556	(h)31/11(4-16)		BDO	Yes	Not in good condition
239	Nizampur rasidpur	28° 42' 50.988" N 76° 57' 40.732" E	North West	Nizampur rasidpur		0.826	(i)49//6/1 (0- 12),50//10(6-6) Total area (6-18)		BDO	Yes	Good, in use
240	Nizampur rasidpur	28° 42' 52.281" N 76° 57' 34.204" E	North West	Nizampur rasidpur		0.642	(k)335 (4-8)		BDO	Yes	Not in good condition
241	Pooth Kalan (Park & Sardar Patel Lake)	28° 42' 58.704" N 77° 4' 30.132" E	North West	Pooth Kalan		3.0943	(a)30//24(4-9) 25(4-16) 41//4/2(0-14) 5(4-2) 42//1(4-		DDA	YES	In Good Condition

242	District Park Pitampura	28.70° N 77.14° E	North West	Pitampura		4.04	4.04 ha		DDA	Yes	No water in waterbody
243	District Park, Harsh Vihar, Pitampura	28.69170° N 77.133380° E	North West	Pitampura		0.999	2.47 acre		DDA	Yes	No water in waterbody
244	Punjab Khore	28° 46' 21.835" N 76° 57' 39.543" E	North West	Punjab Khore		2.564	515 (19-17)		DDA	Yes	Now its dry
245	Punjab Khore	28° 46' 40.591" N 76° 57' 14.244" E	North West	Punjab Khore		0.1471	(c)195/1(1-1)		DDA	Yes	Not in bad good condition
246	Qutub Garh	28° 47' 43.610" N 76° 57' 39.612" E	North West	Qutub Garh		0.856	(a)58//8 (2-8), 13(3-16) Total area (6-4)		DDA	Yes	Dry but in good condition
247	Qutub Garh	28° 47' 55.849" N 76° 57' 19.468" E	North West	Qutub Garh		1.488	(b)107/2 (11-13)		DDA	Yes	Good condition
248	Qutub Garh	28° 48' 16.040" N 76° 57' 30.188" E 28.804847 76.957825	North West	Qutub Garh		0.694	126/2 (5-19)		DDA	Yes	Good condition
249	Rani Khera	28° 42' 36.568" N 77° 1' 7.964" E	North West	Rani Khera		2.298	(a)74/2 (17-18)		DDA	YES	In Good Condition
250	Rani Khera	28° 42' 17.212" N 77° 1' 46.757" E	North West	Rani Khera		0.615	(b)89 (03-09) 90(0-17) total area (4-6)		DDA	YES	In Good Condition
251	Rani Khera	28° 42' 33.211" N 77° 1' 18.595" E	North West	Rani Khera		0.4414	(c)95 (2-04) 96(0-19) total area (3-03)		DDA	YES	In Good Condition
252	Rani Khera	28° 42' 17.288" N 77° 1' 19.436" E	North West	Rani Khera		1.228	(d) 58 (9-18)		DDA	YES	In Good Condition

253	Rani Khera	28 42'00 77 01'30	North West	Rani Khera		0.388	42/13(4-16)		DDA	YES	In Good Condition
254	Rasul pur	28° 42' 17.211" N 77° 1' 16.346" E	North West	Rasul pur		0.694	(a)28 (5-19)		DDA	YES	In Good Condition
255	Rasul pur	28° 42' 24.764" N 77° 1' 11.071" E	North West	Rasul pur		0.6822	(b)29 (5-10)		DDA	YES	In Good Condition
256	Rasul pur	28° 42' 19.477" N 77° 1' 0.173" E	North West	Rasul pur		0.789	(c)33 (5-9)		DDA	YES	In Good Condition
257	Rasul pur	28° 42' 0.215" N 77° 1' 10.710" E	North West	Rasul pur		0.287	(d)52 (2-15)		DDA	YES	In Good Condition
258	Rithala F/89 (Park and Water Body at Rithala, Sector-5)	28° 42' 57.067" N 77° 6' 6.136" E	North West	Rithala		1.444	(a)672&673 (75- 2) 1.444 ha		DDA	YES	In Good Condition
259	Salahpur Mazra	28° 46' 23.076" N 76° 59' 28.399" E	North West	Salahpur Mazra		1.979	(a)20//12 (4- 16),20//13 (4- 16),20//14 (4- 16) Total Area		DDA	Yes	Good in use
260	Salahpur Mazra	28° 46' 22.918" N 76° 59' 54.287" E	North West	Salahpur Mazra		0.292	(c)22//13 (2-19)		DDA	Yes	Not in good condition
261	Sawada	28° 42' 35.413" N 76° 59' 8.778" E	North West	Sawada		5.1077	(a) 229(38-18)		DDA	Yes	Not is good condition
262	Sawada	28° 42' 44.302" N 76° 59' 19.377" E	North West	Sawada		1.391	(b)200 (10-4)		DDA	Yes (Drain)	Use as drain
263	Sawada	28° 42' 30.645" N 76° 59' 8.492" E	North West	Sawada		0.735	(c)236 (5-5)		DDA	Yes (Drain)	Use as drain

264	Sawada	28° 42' 18.589" N 76° 58' 48.350" E	North West	Sawada		1.739	(d)308 (13-0)		DDA	Yes (Drain)	Use as drain
265	Sawada	28° 42' 14.746" N 76° 58' 33.571" E	North West	Sawada		1.0889	(e)430 (8-14)		DDA	Yes (Drain)	Use as drain
266	Shalimar F/79 Sahipur Johar	28° 42' 57" N 77° 09' 41" E	North West	Sahipur					DDA	No	water body not in good condition
267	Ansal Wali Johar, Village Satbari	28° 28' 36.97248" N 77° 12' 15.8292" E	South	Satbari		0.809	756		Forest (South Division)		Seasonal water body. Presently it is dry.
268	Asola	28° 27' 11.682" N 77° 12' 32.260" E	South	Asola		2.834	(a)1257 (21-19)		DDA		Water body exist
269	Asola	28° 27' 31.772" N 77° 10' 53.030" E	South	Asola		4.374	(g) 47(32-7)		DDA		Dumping of solid waste and inflow of untreated sewage
270	Asola	28° 27' 2.127" N 77° 12' 16.955" E	South	Asola		2.963	1430 (22-15)		DDA		Water bodies exist (DRY)
271	Asola	28° 26' 17.859" N 77° 13' 42.574" E	South	Asola		0.5752	1759 (4-3)		Forest (South Division)		Present inside Asola Bhatti Wildlife sanctuary. This is
272	Asola (Neeli Jheel)	28°26'52.8"N 77°14'52.1"E	South	Asola		0.668	1773 (5-0)		Forest (South Division)		Present inside Asola Bhatti Wildlife sanctuary. This is
273	Aya nagar	28° 28' 17.259" N 77° 7' 46.449" E	South	Aya nagar		2.809	(a)1575 (21-00)		MCD		Water bodies exist (DRY)
274	Aya nagar	28° 28' 33.377" N 77° 7' 50.098" E	South	Aya nagar		2.63547	1704(16-2), 1705(0-9), 1706(2-16) Total area (19-7)		DDA		Water bodies exist

275	Bhati	28° 25' 32.125" N 77° 11' 23.846" E Kh. 1873 (15-7) -28° 25.460' N	South	Bhati		15.673	(b)1865 (102-9) 1873 (15-7) total= 117-16 Forest		Forest (South Division)		Permanent water body contains water. Present inside
276	Chandan Hola	28° 28' 8.964" N 77° 10' 54.931" E	South	Chandan Hola		0.227	160-161 (01-07)		BDO		100% DEVELOPED
277	Chattarpur near DJB Plant	28° 30' 27.10836" N 77° 11' 12.56064" E	South	Satbari		1	159		Forest (South Division)		Alloted to DJB
278	Dera Mandi	28° 26' 7.229" N 77° 10' 45.393" E	South	Dera Mandi		2.559	(a)444(19-13)		DDA		Developed by DJB
279	Devli	28° 29' 22.884" N 77° 13' 15.907" E	South	Devli		0.69	(a)71/26(5-16)		Forest (South Division)		Seasonal water body. Presently it is dry.
280	Devli	28° 29' 39.033" N 77° 13' 47.796" E	South	Devli		2.461	b) 45/27(18-4)		DDA		Water bodies exist (DRY)
281	Fatehpur Beri	28° 27' 33.262" N 77° 10' 36.553" E	South	Fatehpur Beri		0.9097	(a)691(6-8)		BDO		SOME AREA ENCROACHED ISSUED OF DEMARCATION
282	Fatehpur Beri	28° 26.685'N, 77° 10.728'E	South	Fatehpur Beri		0.692	(d)1187(5-8)		BDO		Water bodies exist
283	Gadai pur	28° 28' 40.880" N 77° 8' 45.363" E	South	Gadai pur		4.03	(b) 359 (30-13)		DDA		Water bodies exist (some Area Encroached)
284	Hauz Khas	28° 33' 10.886" N 77° 11' 32.597" E	South	Hauz Khas		6.58	K.No. 150-158		DDA		DRY/UNDEVELO PED
285	Hauz Khas Lake (District Park at Hauz Khas)	28° 33' 16.820" N 77° 11' 30.476" E	South	Hauz Khas		8	80000 sq. mtrs.(5.6.) Kh. Nos.- 149min,		DDA		WET/Developed by DDA

286	Jona Pur (Kholi Tala Park Bheem Basti)	28° 27' 36.625" N 77° 8' 32.852" E	South	Jona Pur		2.022	(a)122(15-12)		MCD		water bodies exist
287	Jona Pur	28° 27' 54.554" N 77° 9' 14.183" E	South	Jona Pur		1.565	(b)194(11-7)		MCD		Water bodies exist
288	Jia Sarai	28° 32.583'N 77° 11.694'E	South	Jia Sarai					IIT		Water bodies exist (In bad condition)
289	Khirki (Satpula Lake)	28° 32' 2.932" N 77° 13' 25.298" E	South	Khirki		1.24	(c)155 (135-11) Satpulla Dham.		DDA		WET/developed by DDA/ NOC Given to ROTARY for rejuvenation
290	Ladha sarai F/74	28° 30' 38.222" N 77° 11' 36.810" E	South	Ladha sarai		1.087	(a)3(8-13)		DDA		water bodies exist
291	Ladha sarai F/75	77°11'30.30"E 28°30'36.83"N	South	Ladha sarai		0.011	(b) 14 min (0-9)		DDA		water bodies exist
292	Lado sarai F/89 (Qutab Golf Course)	28° 31' 42.738" N 77° 11' 44.095" E	South	Lado sarai		0.075	(a)248min (1-2) Area: 750.00 sq.mtr.		DDA		Inside Qutab Golf Course
293	Lado Sarai (Behind Ahinsa Sthal)	28° 31' 16.692" N 77° 11' 27.016" E	South	Lado Sarai		0.267	(b)335min(2-0)		DDA		Dry/ Wet during rains
294	Maidan Grahi	28° 29' 38.649" N 77° 12' 13.597" E	South	Maidan Grahi		4.388	(a) 554/2(32-8)		DDA		Water body requires repair to pitching and provision of
295	Maidan Grahi	28° 30' 12.391" N 77° 11' 33.838" E	South	Maidan Grahi		1.418	(b) 3(10-6)		Forest (South Division)		Permanent water body contains water.

296	Maidan Grahi	28° 28' 54.450" N 77° 12' 33.985" E	South	Maidan Grahi		1.63	(d)527(12-2)		Forest (South Division)		Seasonal water body. Presently it is dry.
297	Maidan Grahi	28° 28' 15.324" N 77° 13' 22.690" E	South	Maidan Grahi		4.56	(f) 1006/667 (34- 13)		Forest (South Division)		Seasonal water body. Presently it is dry.
298	Madangir F/74	28° 31' 33.129" N 77° 13' 57.496" E	South	Madangir		2.561	191min(19-5)		DDA		Dry/ Wet during rains
299	Hauz-e- Samshi Mehrauli (A)	28° 30' 49.116" N 77° 10' 39.257" E	South	Mehrauli		0.2	Khasra No. 1033 & 1045 (Area- 2000 sq. mtrs.)		ASI		water bodies exist
300	Gandhak ki Baoli Mehrauli (c)	28° 31'15.64"N, 77° 10'54.11"E	South	Mehrauli		0.22	Khasra No. 1665 (2200 sq mtrs.)		ASI		water bodies exist
301	Rajon Ki Baoli, Village Ladha Sarai	28° 31' 13.358" N 77° 11' 0.213" E	South	Ladha Sarai		0.08584	Khasra No. 145 (Area -858.36 sq mtrs.)		ASI		water bodies exist
302	Mehrauli (kishangarh)	28° 31.675'N 77° 10.222'E	South	Mehrauli (kishangarh)		2.023	b) Neela Hauz		DDA		water bodies exist (Developed as biodiversity park)
303	Mehrauli, Sanjay Van (M.P. Green Area at Sanjay Van)	28° 31' 54.893" N 77° 10' 31.989" E	South	Mehrauli		3.99			DDA		WET/ Developed/ Being Maintained by
304	Aff. M.P. Green Area at Sanjay Van (Pond No. 1), Vasant Kunj	28° 31'48.9"N 77° 10'21.5"E	South	Vasant Kunj		0.569	5690 sqm.		DDA		WET/ Developed/ Being Maintained by
305	Aff. M.P. Green Area at Sanjay Van (Pond No. 2), Vasant Kunj	28° 31'47.9"N 77° 10'23.3"E	South	Vasant Kunj		0.5185	5185 sqm.		DDA		WET/ Developed/ Being Maintained by

306	Aff. M.P. Green Area at Sanjay Van (Pond No. 3), Vasant Kunj	28° 31'48.2"N 77° 10'26.1"E	South	Vasant Kunj	0.526	5260 sqm.		DDA	WET/ Developed/ Being Maintained by
307	Aff. M.P. Green Area at Sanjay Van (Pond No. 4), Vasant Kunj	28° 31'49.7"N 77° 10'28.0"E	South	Vasant Kunj	0.6686	6686 sqm.		DDA	WET/ Developed/ Being Maintained by
308	Aff. M.P. Green Area at Sanjay Van (Pond No. 5), Vasant Kunj	28° 31'54.3"N 77° 10'31.2"E	South	Vasant Kunj	0.8327	8327 sqm.		DDA	WET/ Developed/ Being Maintained by
309	Aff. M.P. Green Area at Sanjay Van (Pond No. 6), Vasant Kunj	28° 31'43.1"N 77° 10'29.7"E	South	Vasant Kunj	0.2	2000 sqm.		DDA	WET/ Developed/ Being Maintained by
310	Aff. M.P. Green Area at Sanjay Van (Pond No. 7), Vasant Kunj	28° 32'10.0"N 77° 11'04.9"E	South	Vasant Kunj	0.6	6000 sqm.		DDA	WET/ Developed/ Being Maintained by
311	Mehrauli (kishangarh)	28° 31.200'N 77° 09.724'E	South	Mehrauli (kishangarh)	1.779	(c)1220(13-3) (NEW) (OLD- 2741,2026,1675) (Baba Adhrang		DDA	WET/ Developed
312	Mehrauli (kishangarh)	28° 31' 7.297" N 77° 10' 9.869" E	South	Mehrauli (kishangarh)	5.84	1166 (1-16) 1167(3-10) 1168(12-0), 109(21-02),		DDA	Dry seasonal/ underdeveloped low lying area
313	Mehrauli (kishangarh)	28° 31' 12.624" N 77° 9' 41.767" E	South	Mehrauli (kishangarh)	0.56	(g) 1219(4-19)		DDA	
314	Mehrauli (Lake)	28° 30' 35.106" N 77° 8' 31.226" E	South	Mehrauli	2.9164	(h) 109 (21-8)		CPWD	Water bodies exist (DRY)
315	Mehrauli (kishangarh)	28°32'0.16"N 77°11'13.64"E	South	Mehrauli (kishangarh)	0.28	(i) Old 2321/1224 (1- 5) New 537(2-10)		DDA	WET/Developed by DDA
316	Mehrauli Complex, Phase-I	28.51971° N 77.186° E	South	Mehrauli	3.53	3.53 Ha		DDA	WET/Developed by DDA

317	Qutub ki Baoli Mehrauli (B)	77° 9'36.98"E 28°31'16.50"N	South	Mehrauli			(a) 41'x41' (b) 6' dia excavated. 3' platform, 1-	Wakf Board		Water bodies exist
318	Neb Sarai	28° 30' 39.728" N 77° 12' 2.947" E	South	Neb Sarai	0.588		(a)84(04-04)	DDA		Water bodies exist
319	Neb Sarai	28° 29' 58.912" N 77° 12' 20.963" E	South	Neb Sarai	1.725		(c)516 (12-09)	Forest (South Division)		Seasonal water body. Presently it is dry.
320	Neb Sarai	28° 30' 13.274" N 77° 12' 6.025" E	South	Neb Sarai	2.0735		(d) 435 (15-5)	Forest (South Division)		As per order dated 23.04.2018 passed by
321	Rajpur khurd	28° 29' 34.929" N 77° 11' 28.555" E	South	Rajpur khurd	0.957		(a)38 (7-16)	DDA		Developed dry, require maintenance
322	Saidabad	77°17'18.29"E / 28°31'50.52"N	South	Saidabad				DDA		Developed/ Inside Sarita Vihar Park
323	Satbari	28°29'9.55"N 77°11'14.37"E	South	Satbari	0.557		12 (4-17)	Forest (South Division)		Permanent water body contains water.
324	Shah pur jat	28° 33' 4.044" N 77° 12' 43.985" E	South	Shah pur jat	0.683		294 (5-11)	DDA		DRY/Developed by DDA
325	Smriti Van Lake (Vasant Kunj)	28° 30' 57.1" N 77° 10' 15.4" E	South	Vasant Kunj	2.108		661, 662, 663, 664, 689, 690, 691, 692, 697 to 700 min.	DDA		WET/Developed by DDA
326	VASANT UDHYAN (OPPOSITE PVR PRIYA)	28° 33.591'N, 77° 09.970'E	South		0.12			DDA		Developed
327	Vasant Vatika Sector-C, Vasant Kunj	28°32'3" N, 77°8'46" E	South	Vasant Kunj	0.43 Ha	0.43 Ha		DDA		WET during rains/developed

328	Water Body No. 1	28 32.207'N, 09.449'E	77	South	Munirka					JNU		
329	Water Body No. 2	28 32.456'N, 09.750'E	77	South	Munirka					JNU		
330	Water Body No. 3	28 32.910'N, 10.505'E	77	South	Munirka					JNU		
331	Aali	28°31'6.86"N 77°18'8.26"E		South East	Aali			169, 193, 228		DDA		This is an open ground where some rain water from near by
332	Arab Ki Sarai - Baoli	28° 35.457' N 77° 14.899' E		South East		54.64		Khasra No. 738/578 (Area – 54.64 sq.mtrs.)		ASI		
333	Badar pur F/74	28° 30.366'N 77° 18.086'E		South East	Badar pur		1.091			DDA		Spread Common water hyacinth in water body premises. Some
334	Chakchilla	28°34'41.70"N 77°16'56.14"E		South East	Chakchilla					DDA		As per geo coordinates, no water body exist . It is the part of
335	Aastha Kunj Ph-I II 11nd III (Distt. Park, Kalkaji i/c park around	28° 33' 16.382" N 77° 14' 50.610" E		South East	Garhi jhararia					DDA		As per geo-coordinate the concerned site falls in sant
336	Hazrat nizamuddin ki Baoli	28° 35' 30.612" N 77° 14' 31.018" E		South East	Hazrat nizamuddin		0.06578	657.8 sq.mtrs.		ASI		
337	Jait pur	28° 30' 42.38" N 77° 18' 50.59" E		South East	Jait pur		8.47	Kh. No.---		NTPC		Site visited with worthy DM(SE), on the visit, it was found that

338	Kalindi Aviral (AOL) Water body No.-2, Village Kilokari	28.583274 77.271365	South East	Kilokari		4.29 Hac		DDA	As per geo-coordinate, no water body exists. The
339	Kalindi Aviral (AOL) Water body No.-3, Village Kilokari	28.580406 77.277932	South East	Kilokari		3.70 Hac		DDA	As per geo-coordinate, no water body exists. The
340	Kalindi Aviral (AOL) Water body No.-4, Village Kilokari	28.5831384 77.279193	South East	Kilokari		1.72 Hac.		DDA	As per geo-coordinate, no water body exists. The
341	Kilokari F/66	28° 34' 38.257" N 77° 16' 10.888" E	South East	Kilokari				DDA	Water body exist at site which is DDA land.
342	Nangli razapur F/89	28°35'47.07"N 77°16'44.62"E	South East	Nangli razapur		84 min (DLRA)		DDA	No water body exist. At the site Agriculture farming is going on.
343	Ashoka Park, New Friends Colony	28.569947 77.276729	South East	New Friends Colony	0.3	201 min & 203 min, 3000 sqm		DDA	coordinates, water body exists at the site. The concerned
344	Okhla F/66	28°33'58.65"N 77°17'30.55"E	South East	Okhla				DDA	As per geo coordinates, there is a water body falls inside
345	Pul pehladpur	28°29'42.41"N 77°16'52.47"E	South East	Pul pehladpur		315		Forest (South Division)	POND EXISTS
346	Purana quila (1) Lake	28° 36'40.333"N 77° 14' 26.492" E	South East			Kh. No. 325		ASI	
347	Tughlakabad F/76	28° 30' 31.215" N 77° 15' 47.314" E	South East	Tughlakabad	0.005	(c)857(0-4)		DDA	POND EXISTS

348	Tughlakabad (recreational complex, Phase-1, Zone-III)	28.5070955 "N 77.2672918 "E	South East	Tughlakabad		0.55	0.55 Ha		DDA		POND EXISTS
349	Baoli-II Tughlkabad Fort, Near Excavated Area	28° 30.681' N 77° 15.775' E	South East	Tughlkabad		0.084	840 sq. mtrs.		ASI		
350	Baoli-I Tughlkabad Fort (Palace Area)	28° 30.756' N 77° 15.595' E	South East	Tughlkabad		0.0414	414 sq. mtrs.		ASI		
351	Baoli-III Tughlkabad Village	28°30'46.68"N 77°16'3.27"E	South East	Tughlkabad		0.1551	786 (1-3) 1551 sq. mtrs.		ASI		
352	Baoli-IV Tughlkabad Village	28°30'51.31"N 77°16'3.95"E	South East	Tughlkabad		2.25	630 (4-7) 22,500 sq. mtrs.		ASI		
353	Ambarhai F/02	28° 34' 44.043" N 77° 2' 56.949" E	South West	Ambarhai		0.93	57(7-0)		DDA		Dry johad with beautification having area [1-12] exists surrounded by
354	Asalatpur Khawad F/66	28° 32' 34.265" N 76° 56' 50.742" E	South West	Asalatpur Khawad	Natural	1.48	15/7 &24(11-13)		DDA	yes	There is boundary wall exists. boundry wall exists.
355	Asalatpur Khawad F/67	28° 32' 46.752" N 76° 56' 8.871" E	South West	Asalatpur Khawad	Natural	0.955	6/2&15/2 (7-14)		DDA	yes	There is boundary wall exists. boundry wall exists.
356	Asalatpur Khawad		South West	Asalatpur Khawad	Natural		Kh. No. 9/6/2 & 9/15		DDA	yes	There is boundary wall exists. boundry wall exists.
357	Bharthal	28° 32' 30.428" N 77° 2' 41.163" E	South West	Bharthal		2.03	184(15-18)		DDA	N/A	

358	Bharthal	28° 32.662'N 77° 03.254'E	South West	Bharthal		0.374	52/10/3(2-8)		DDA	N/A	
359	Bharthal	28° 32' 31.246" N 77° 2' 40.078" E	South West	Bharthal	Natural	2.547	184(19-04)		DDA	yes	There is boundary wall and surrounded by iron grill. Jai
360	Bijwasan	28° 32' 7.430" N 77° 3' 26.829" E	South West	Bijwasan	Natural	2.69	168(20-18)		BDO	yes	damaged boundary wall and some bushes and tress
361	Bakargarh	28° 35' 38.623" N 76° 52' 35.473" E	South West	Bakargarh		1.222	76(9-14)		BDO	N/A	Despite best efforts water could not be diverted. The
362	Bakargarh	28° 35' 43.600" N 76° 52' 14.279" E	South West	Bakargarh		0.68	77(5-12)		BDO	N/A	Boundary wall. Ghat, walking track & Deepening.
363	Bakargarh	28° 34' 58.981" N 76° 53' 5.729" E	South West	Bakargarh		0.69	78(5-18)		BDO	N/A	Boundary wall. Ghat, walking track & Deepening.
364	Badu Sarai	28° 31' 47.840" N 76° 59' 14.826" E	South West	Badu Sarai	Natural	1.75	44(13-10)		BDO	yes	damaged boundary wall some bushes and tress found
365	Bamnoli	28° 32' 44.091" N 77° 1' 59.314" E	South West	Bamnoli	Natural	0.555	232 (4-15) Earlier 547(04-15)		DDA	yes	There is boundary wall and water is not available.No
366	Bamnoli	28° 32' 31.088" N 77° 1' 48.808" E	South West	Bamnoli	Natural	0.615	28/5 (4-6) 565(04-06)		DDA	yes	Boundary wall is existed and dirty water comes there from the
367	Bindapur	28° 36' 41.899" N 77° 4' 25.277" E	South West	Bindapur		1.628	605(12-17)		DDA		Dry johad with beautification exists at site.

368	Chawala	28° 34' 0.556" N 77° 0' 17.160" E	South West	Chawala	Natural	2.56	196/1(19-15)		DDA	yes	There is boundary wall and a temple, STP plant
369	Chawala	28° 33' 52.540" N 77° 0' 7.603" E	South West	Chawala	Natural	0.688	192(5-15)		DDA	yes	There is Boundary wall and a temple exists inside. no
370	Chawala	28° 34' 3.189" N 77° 0' 31.254" E	South West	Chawala	Natural	1.228	7/27(9-18)		DDA	yes	Boundary wall exists and trees & plant inside johad. boundry
371	Chawala	28° 33' 14.670" N 77° 0' 6.317" E	South West	Chawala	Natural	1.685	96(12-6)		DDA	yes	There is boundary wall & open gym existed inside.
372	Chawala	28° 33' 44.787" N 77° 0' 28.422" E	South West	Chawala	Natural	1.89	199(14-17)		DDA	yes	There is boundary wall and DJB office with one room
373	Chawala	28° 33' 14.410" N 76° 59' 21.957" E	South West	Chawala	Natural	0.588	206 (4-4)		DDA	yes	There is boundary wall and DJB office existed inside
374	Chawala	77° 0' 16.55" E / 28° 33' 54.23" N	South West	Chawala	Natural	1.62	215 (12-8)		DDA	yes	Damaged boundary wall & water is filled in johad. boundry
375	Chawala	28° 33' 46.191" N 77° 0' 18.763" E	South West	Chawala	Natural	0.556	362(4-16)		DDA	yes	Damaged boundwary wall exists. boundry wall exists.
376	Baoli at Dwarka	28 35.989'N, 77 02.647'E	South West	Dwarka					Delhi Arch. Deptt.	Yes	parking and baoli in luhaheri
377	Daulat pur	28° 32' 31.867" N 76° 57' 52.693" E	South West	Daulat pur	Natural	1.088	29/7(08-14)		DDA	yes	There is boundary wall and BSES Office is constructed

378	Daulat pur	28° 32' 36.316" N 76° 57' 19.787" E	South West	Daulat pur	Natural	0.81	61(06-12)		DDA	yes	There is boundary wall and STP plant installed inside
379	Daulat pur	28° 32' 48.671" N 76° 57' 44.945" E	South West	Daulat pur	Natural	1.511	41(11-03)		DDA	yes	There is boundary wall and temple & rooms are exists
380	Daulat pur	28° 32' 44.556" N 76° 56' 55.661" E	South West	Daulat pur	Natural	0.818	22/26(6-12)		DDA	yes	Boundary wall is existed
381	Darya pur Khurd	28° 33' 19.424" N 76° 54' 46.089" E	South West	Darya pur Khurd	Natural	0.387	6/26(2-9)		DDA	yes	There is boundary wall at Johad. boundry wall exists.
382	Darya pur Khurd	28° 33' 0.483" N 76° 55' 4.267" E	South West	Darya pur Khurd	Natural	3.19	321(23-9)		DDA	yes	There is boundary wall at Johad. boundry wall exists.
383	Darya pur Khurd	28° 33' 5.981" N 76° 54' 36.132" E	South West	Darya pur Khurd	Natural	1.48	66/11(11-1)		DDA	yes	No boundary and water is filled of the village
384	Darya pur Khurd	28° 33' 21.617" N 76° 54' 38.938" E	South West	Darya pur Khurd	Natural	0.56	7/16/1(4-2)		DDA	yes	There is no boundary wall
385	Dabri	28° 36' 29.205" N 77° 5' 8.798" E	South West	Dabri		7.39	38(55-3)		DDA	N/A	as per revenue record year 2001-02 khasra no 38(55-3) Jhod exists
386	Daurala	28° 30' 30.438" N 76° 53' 50.650" E	South West	Daurala	Natural	1.083	46(08-10)		BDO	yes	There is boundary wall exists and dumping house
387	Daurala	28° 30' 38.712" N 76° 53' 40.449" E	South West	Daurala	Natural	0.561	43(04-02)		BDO	yes	damaged boundary wall exists and needs to be repaired

388	Daurala	28° 30' 35.568" N 76° 53' 32.861" E	South West	Daurala	Natural	0.521	44(03-09)		BDO	yes	damaged boundary wall exists and needs to be repaired
389	Daurala	28° 30' 35.115" N 76° 53' 7.573" E	South West	Daurala	Natural	1.0033	45(07-05)		BDO	yes	no boundary wall exist and a little water exist.
390	Dhansa	28° 33' 8.423" N 76° 52' 20.663" E	South West	Dhansa		1.49	137(11-14)		BDO		Dry. Work completed. Plantation done. Boundary wall.
391	Dhansa	28° 33' 19.178" N 76° 52' 25.185" E	South West	Dhansa		0.454	138(3-4)		BDO		Dry. Work completed. Plantation done. Boundary wall.
392	Dhansa	28° 33' 17.616" N 76° 50' 54.509" E	South West	Dhansa		1.22	152(9-12)		BDO		Dry. Work completed. Boundary wall. Ghat, walking
393	Dhansa	28° 33' 9.356" N 76° 53' 7.485" E	South West	Dhansa		1.73	153(13-0)		BDO		Dry. Work completed. Plantation done. Boundary wall.
394	Dhaura Kuan (Kitchner Lake)	28°35'27.61"N 77° 9'43.56"E	South West	Dhaura Kuan		5.89	15000 sq. mtrs. K.No. 562/181 (Min) (5.89 Hactare)		DDA		
395	Dhool Siras	28° 33' 17.348" N 77° 1' 56.874" E 28° 33.257' N 77° 01.929' E	South West	Dhool Siras		1.19	72/2 (8-9)		DDA		as per revenue record year 2002-03 khasra no 72//2(8-9) Jhod exists
396	Dhool Siras	28° 33' 10.425" N 77° 1' 43.726" E	South West	Dhool Siras		0.95	85 (7-13)		DDA		as per revenue record year 2002-03 khasra no 85//(7-13) Jhod exists
397	Dhool Siras	28° 33' 11.369" N 77° 1' 53.770" E	South West	Dhool Siras		0.018	245 (0-14)		DDA		as per revenue record year 2002-03 khasra no 245(0-14) Jhod exists

398	Dhool Siras	28° 33' 20.139" N 77° 1' 57.593" E	South West	Dhool Siras		1.056	227/3 (7-9)		DDA		as per revenue record year 2002-03 khasra no 227//3(0-15) had exists
399	Dichaun Kalan	28° 38' 14.044" N 76° 58' 58.783" E	South West	Dichaun Kalan		1.056	81/14/1(7-9)		DDA		Encroachment and the pond is receiving discharge of entire adjoining
400	Dichaun Kalan	28° 38' 18.218" N 76° 58' 47.899" E	South West	Dichaun Kalan		0.687	82/4/2(5-14)		DDA		Encroachment and the pond is receiving discharge of entire adjoining
401	Dichaun Kalan	28° 38' 51.597" N 76° 59' 27.330" E	South West	Dichaun Kalan		0.602	97/15/2(4-5)		DDA		Dry. Boundary wall. Ghat, walking track & Deepening. Completed
402	Dichaun Kalan	28° 38' 51.188" N 76° 59' 6.014" E	South West	Dichaun Kalan		0.0017	96/20/2/1(0-14)		DDA		Now part of the Drain. Cannot be revived due to small area.
403	Dindar Pur	28° 35' 32.680" N 76° 59' 38.848" E	South West	Dindar Pur	Natural	0.749	338(5-6)		DDA	yes	Damaged boundary wall. No Repair Required
404	Dindar Pur	28° 35' 27.391" N 76° 59' 58.254" E	South West	Dindar Pur	Natural	2.67	1087/234 (20-0)		DDA	yes	There is no boundary wall and track exists inside
405	Gumanhera	28° 32' 3.614" N 76° 55' 22.724" E	South West	Gumanhera	Natural	1.35	104(10-12)		BDO	yes	There is boundary wall exists and a little water exist,
406	Gumanhera	28° 32' 58.393" N 76° 55' 47.998" E	South West	Gumanhera	Natural	2.528	99(18-09)		BDO	yes	There is boundary wall exists and a little water exist,
407	Gumanhera	28° 32' 1.139" N 76° 55' 41.542" E	South West	Gumanhera	Natural	2.16	102(16-15)		BDO	yes	There is boundary wall exists and a little water exist, and

408	Gumanhera	28° 32' 14.476" N 76° 55' 32.347" E	South West	Gumanhera	Natural	0.54	101(04--10)		BDO	yes	There is boundary wall exists and a little water exist,
409	Gumanhera	28° 32' 4.399" N 76° 55' 28.649" E	South West	Gumanhera	Natural	0.55	103(04-17)		BDO	yes	There is boundary wall exists and a little water exist,
410	Gumanhera	28° 32' 46.326" N 76° 54' 53.460" E	South West	Gumanhera	Natural	1.17	100(08-08)		BDO	yes	There is boundary wall exists and a little water exist,
411	Gumanhera	28° 31' 55.549" N 76° 55' 3.103" E	South West	Gumanhera	Natural	1.087	105(08-13)		BDO	yes	There is boundary wall exists and a little water exist,
412	Goyla Khurd	28° 35' 14.680" N 77° 0' 29.306" E	South West	Goyla Khurd	Natural	1.45	9/29(10-9)		DDA	yes	Awarded for Highway
413	Goyla Khurd	28° 34' 58.886" N 77° 0' 14.844" E	South West	Goyla Khurd	Natural	0.68	20/26 (5-13)		DDA	yes	There is no farming (encroached) Status quo by
414	Galib Pur	28° 31' 28.982" N 76° 53' 1.045" E	South West	Galib Pur		1.62	46(12-11)		BDO		Boundary wall. Wet. Needs plantation. Natural
415	Galib Pur	28° 31' 47.076" N 76° 52' 43.325" E	South West	Galib Pur		1.62	60(12-11)		BDO		Developed. Wet. Work foreclosed. Needs
416	Hasanpur	28° 33' 23.659" N 76° 56' 15.275" E	South West	Hasanpur	Natural	1.297	74(09-07)		DDA	yes	Boundary wall is constructed only. boundry wall exists.
417	Hasanpur	28° 33' 13.738" N 76° 56' 36.828" E	South West	Hasanpur	Natural	0.55	65(04-12)		DDA	yes	There is boundary wall and track is existing

418	Haibat pur	28° 37' 9.588" N 76° 58' 40.452" E	South West	Haibat pur		1.088	44/26 (8-14)		DDA	N/A	As per revenue record year 2012-13, Khasra No.44//26(8-14) government
419	Hastal (partly) F/74	28° 38' 0.039" N 77° 3' 30.897" E	South West	Hastal		0.68	(a)48/14(3-16)17/1(1-16) total =(5-12)		DDA	N/A	Jonad does not exist. Houses, Balmiki Mandir Chaupal and vacant land for
420	Hastal (partly) F/75	28° 37' 48.716" N 77° 3' 20.056" E	South West	Hastal		2.968	(b)55/13(4-14)14(2-9)16(4-10)17(6-2)18(5-4) total=(22-19)		DDA	N/A	encroached by Jhuggi and small dry Jhord exists surrounded by
421	Issapur	28° 34' 30.951" N 76° 52' 1.063" E	South West	Issapur		0.82	148(6-13)		BDO	N/A	Dry. Work completed. Boundary wall. Ghat, walking
422	Issapur	28° 33' 36.456" N 76° 51' 54.643" E	South West	Issapur		3.317	149(24-8)		BDO	N/A	Dry. Work completed. Boundary wall. Ghat, walking
423	Issapur	28° 33' 30.618" N 76° 52' 6.904" E	South West	Issapur		1.6	150min(12-0)		BDO	N/A	Dry. Work completed. Boundary wall. Ghat, walking
424	Issapur	28° 33' 31.386" N 76° 52' 12.121" E	South West	Issapur		1.45	151(10-9)		BDO	N/A	Dry. Work completed. Boundary wall. Ghat, walking
425	Issapur	28° 34' 34.144" N 76° 50' 48.272" E	South West	Issapur		0.155	153(1-16)		BDO	N/A	Dry. Work completed. Boundary wall. Ghat,
426	Issapur	28° 34' 26.342" N 76° 51' 17.667" E	South West	Issapur		1.22	152 (9-16)		BDO	N/A	Dry. Work completed. Boundary wall. Ghat, walking
427	Issapur	28° 34' 37.097" N 76° 51' 44.164" E	South West	Issapur		0.49	126 (3-7)		BDO	N/A	Pond exist with area (3-7) in Abadi Deh which is having area

428	Jaffarpur Kalan	28° 35' 23.898" N 76° 55' 19.879" E	South West	Jaffarpur Kalan		0.957	896(7-16)		DDA	N/A	Extremely dirty water present there. Sewage is flowing into the
429	Jaffarpur Kalan	28° 35' 29.123" N 76° 55' 5.316" E	South West	Jaffarpur Kalan		0.816	473(6-1)		DDA	N/A	It has dirty water and is a natural pond. Villagers demanded that
430	Jharoda Kalan	28° 39' 1.897" N 76° 56' 31.018" E	South West	Jharoda Kalan		1.257	75/17(09-04)		DDA	N/A	Boundary wall completed. Villagers do not allow to
431	Jharoda Kalan	28° 38' 57.709" N 76° 56' 48.079" E	South West	Jharoda Kalan		2.39	162(17-09)		DDA	N/A	Boundary wall completed. However, other development
432	Jharoda Kalan	28° 38' 56.131" N 76° 55' 50.302" E	South West	Jharoda Kalan		1.819	19/9(13-6)		DDA	N/A	Dry. Work completed. Boundary wall. Ghat, walking
433	Jharoda Kalan	28° 39' 27.134" N 76° 57' 10.488" E	South West	Jharoda Kalan		0.152	84/4/2(1-14)		DDA	N/A	Encroachment. Baba Haridas Mandir exist on this land. Non
434	Jharoda Kalan	28° 39' 16.510" N 76° 56' 59.898" E	South West	Jharoda Kalan		0.37	165(2-8)		DDA	N/A	Boundary wall almost completed except in some
435	Jharoda Kalan	28° 39' 24.399" N 76° 57' 10.001" E	South West	Jharoda Kalan		3.826	166(28-6)		DDA	N/A	Boundary wall exists. Wet. Encroachment. Baba Haridas
436	Jharoda Kalan	28° 39' 24.971" N 76° 56' 51.235" E	South West	Jharoda Kalan		0.15	85/9(1-16)		DDA	N/A	Under Developed. Dry. Need Demarcation.
437	Jhatikra	28° 31' 19.962" N 76° 57' 48.673" E	South West	Jhatikra		2.59	84(19-4)		BDO	N/A	

438	Jhatikra	28° 31' 4.495" N 76° 58' 6.677" E	South West	Jhatikra		95		BDO	N/A	
439	Jhatikra	28° 32' 9.922" N 76° 58' 15.044" E	South West	Jhatikra		0.82	101(6-18)	BDO	N/A	
440	Jhul Jhuli	28° 32' 35.517" N 76° 54' 17.312" E	South West	Jhul Jhuli		0.155	10/9/2(1-16)	DDA	N/A	Under Developed. Dry. Needs plantation.
441	Jhul Jhuli	28° 32' 34.399" N 76° 54' 18.006" E	South West	Jhul Jhuli		0.2675	10/12/2(2-0)	DDA	N/A	Under Developed. Need plantation. Dry. Needs
442	Jhul Jhuli	28° 32' 8.206" N 76° 54' 26.260" E	South West	Jhul Jhuli		0.133	27/1/12(1-0)	DDA	N/A	Under Developed. Dry. Needs plantation.
443	Jhul Jhuli	28° 32' 8.829" N 76° 54' 6.006" E	South West	Jhul Jhuli		1.88	44(14-10)	DDA	N/A	Under Developed. Work held up due to dispute in
444	Kakrola F/02	28° 36' 35.404" N 77° 1' 10.181" E 28° 36.584" N 77° 01.206" E	South West	Kakrola		1.22	184(0-15),192(8-17), total=(9-12)	DDA	N/A	As per revenue record year 2003-04, Khasra No.184(0-15),192(8-17)
445	Kakrola F/03	28° 36' 17.838" N 77° 1' 4.141" E 28° 36.320" N 77° 01.079" E	South West	Kakrola		2.15	194(15-4)195/41(1-9) total=(16-1)	DDA	N/A	As per revenue record year 2003-04, Khasra No.194(15-4),195/41(1-9)
446	Kakrola F/04	28° 36' 51.480" N 77° 1' 56.404" E	South West	Kakrola		0.24	14/20/2(1-8)	DDA	N/A	As per revenue record year 2003-04, Khasra No.14/20/2(1-8), Jhabad exists
447	Kakrola F/05	28° 35' 37.428" N 77° 1' 34.765" E	South West	Kakrola		2.28	175(17-10)	DDA	N/A	As per revenue record year 2003-04, Khasra No.175(17-10), Jhabad exists

448	Qajipur	28° 34' 27.058" N 76° 52' 51.968" E	South West	Qajipur		1.23	31(9-2)		DDA	N/A	Dry. Boundary wall. Plantation done. Ghat, walking
449	Qajipur	28° 34' 15.243" N 76° 52' 55.140" E	South West	Qajipur		0.005	59/1(0-4)		DDA	N/A	Private Boundary wall. Dry. Encroachment.
450	Kair	28° 37' 23.540" N 76° 55' 18.093" E	South West	Kair		1.62	19/24(12-17)		BDO	N/A	Developed. Wet. Dirty water. Plantation done. Work
451	Kair	28° 37' 11.499" N 76° 55' 10.943" E	South West	Kair		0.98	29/2(7-4)		BDO	N/A	Developed. Wet. Dirty water. Work completed.
452	Kair	28° 37' 30.414" N 76° 55' 9.608" E	South West	Kair		1.08	63(8-10)		BDO	N/A	Developed. Wet. Dirty water. Boundary wall completed.
453	Kair	28° 37' 25.778" N 76° 54' 56.738" E	South West	Kair		2.836	64/2(21-2)		BDO	N/A	Developed. Wet. Dirty water. Work completed.
454	Kair	28° 36' 44.931" N 76° 54' 57.896" E	South West	Kair		0.722	44/22/1(5-4)		BDO	N/A	Developed. Dry. Work completed. Boundary wall.
455	Kair	28° 37' 8.295" N 76° 55' 41.511" E	South West	Kair		0.28	26/7,14(2-13)		BDO	N/A	Developed. Dry. Thick forest. Work completed.
456	Kair	28° 37' 27.937" N 76° 54' 57.436" E	South West	Kair		0.002	62/2(0-17)		BDO	N/A	Dry. Court Case. Small area and encroached. Land dispute
457	Kair	28° 37' 6.646" N 76° 55' 41.406" E	South West	Kair		0.722	26-14(5-4)		BDO	N/A	Fully developed.

458	Khera Dabar	28° 35' 7.462" N 76° 56' 16.757" E	South West	Khera Dabar		2.44	53(18-3)		DDA	N/A	Wet. Work completed. Boundary wall. Ghat, walking
459	Khera Dabar	28° 35' 22.680" N 76° 55' 56.834" E	South West	Khera Dabar		1.35	51(10-1)		DDA	N/A	Wet. Work Completed. Boundary wall. Ghat, walking
460	Khaira	28° 35' 48.015" N 76° 58' 14.960" E	South West	Khaira		0.28	(a) 79(2-13)		DDA	N/A	Work completed. Natural water body. Dry.
461	Khaira	28° 35' 43.485" N 76° 57' 53.742" E	South West	Khaira		1.15	(b) 178(8-6)		DDA	N/A	Boundary wall. Wet. Clean water. Work done. Wet.
462	Khaira	28° 36' 1.025" N 76° 57' 39.833" E	South West	Khaira		0.73	(c) 185(5-5)		DDA	N/A	Boundary wall. Developed. Work completed. Dry.
463	Kanganheri	28° 32' 40.778" N 76° 59' 43.177" E	South West	Kanganheri	Natural	1.311	32//7, 14 (9-08)		BDO	yes	boundary wall and some bushes and tress found over there
464	Kanganheri	28° 32' 41.614" N 76° 59' 19.399" E	South West	Kanganheri	Natural	1.752	111(13-10)		BDO	yes	No boundary wall exist and no water exist.
465	Kanganheri	28° 32' 0.149" N 76° 59' 55.211" E	South West	Kanganheri	Natural	1.137	78(08-05)		BDO	yes	boundary wall but damaged needs to be repaired and a
466	Kanganheri	28° 32' 53.054" N 76° 58' 19.232" E	South West	Kanganheri	Natural	0.58	83(04-04)		BDO	yes	boundary wall and a little water exist. No Repair Required
467	Khar Khari jatmal	28° 34' 48.117" N 76° 56' 40.745" E	South West	Khar Khari jatmal	Natural	0.68	75/1(5-1)		DDA	yes	Wall is existing on other two side of land and dirty water

468	Khar Khari Nahar	28° 34' 52.086" N 76° 57' 24.364" E	South West	Khar Khari Nahar		0.33	(a) 23/27(02-05)		DDA		Developed. Wet. Dirty water. Plantation already done.
469	Khar Khari Nahar	28° 35' 10.508" N 76° 57' 47.045" E	South West	Khar Khari Nahar		2.12	35(15-09)		DDA		Developed. Wet. Dirty water. Plantation already done.
470	Khar Khari Nahar	28° 35' 27.752" N 76° 57' 47.552" E	South West	Khar Khari Nahar		0.683	6/11/2 (5-11)		DDA		Developed. Wet. Dirty water. Plantation already done.
471	Luharheri F/02	28° 36' 0.109" N 77° 2' 37.625" E 28° 35.978" N 77° 02.706" E	South West	Luharheri		0.41	4/26(3-11)		DDA	N/A	Dry johad and vehicle parking, village urbanized
472	Malikpur Zer Nazaf Garh	28° 33' 58.952" N 76° 53' 34.660" E	South West	Malikpur Zer Nazaf Garh		0.00376	11/24/2 (0-3)		DDA	N/A	Under path
473	Malikpur Zer Nazaf Garh	28° 33' 15.381" N 76° 54' 5.583" E	South West	Malikpur Zer Nazaf Garh		0.00376	42/9/1 (0-3)		DDA	N/A	Adjoining there is another water body
474	Malikpur Zer Najafgarh	28.566432 76.892439	South West	Malikpur Zer Nazaf Garh			11/23 (4-16)		DDA	Yes	As per revenue record year 2012-13, Khasra No11/23 (4-16) government
475	Mitraun	28° 36' 52.320" N 76° 56' 54.216" E	South West	Mitraun		2.461	(b) 214(18-4)		DDA		Developed. Dry. Boundary wall. Ghat, walking track &
476	Mitraun	28° 36' 26.157" N 76° 56' 19.587" E	South West	Mitraun		1.218	(c) 220(9-11)		DDA		Developed. Dry. Boundary wall. Already plantation done.
477	Mundhela Kalan	28° 36' 38.247" N 76° 53' 40.708" E	South West	Mundhela Kalan		0.9578	78(7-16)		BDO	N/A	Wet. Dirty water. The improvement work of the

478	Mundhela Kalan	28° 36' 22.806" N 76° 53' 43.461" E	South West	Mundhela Kalan		3.893	79(29-10)		BDO	N/A	Wet. Dirty water. Scheme amounting to Rs. 70.30 lacs to
479	Mundhela Kalan	28° 36' 55.445" N 76° 53' 20.781" E	South West	Mundhela Kalan		0.5578	119(4-17)		BDO	N/A	Land dispute Court stay order. Encroached. Natural water
480	Mundhela Kalan	28° 36' 10.091" N 76° 53' 56.421" E	South West	Mundhela Kalan		0.0522	43/12(6-17)		BDO	N/A	Wet. Work completed. Boundary wall. Ghat, walking
481	Mundhela Kalan	28° 35' 47.717" N 76° 53' 25.578" E	South West	Mundhela Kalan		0.52	64/24/2(3-9)		BDO	N/A	Dry. Boundary wall. Ghat, walking track & Deepening.
482	Mundhela Khurd	28° 37' 46.064" N 76° 53' 27.410" E	South West	Mundhela Khurd		2.67	1/41(20-0)		BDO	N/A	Wet. Boundary wall. Ghat, walking track & Deepening.
483	Mundhela Khurd	28° 37' 3.794" N 76° 53' 54.201" E	South West	Mundhela Khurd		0.28	1/230(2-13)		BDO	N/A	Dry. Boundary wall. Ghat, walking track & Deepening.
484	Mundhela Khurd	28° 36' 33.244" N 76° 54' 45.523" E	South West	Mundhela Khurd		0.0022	1/334(0-18)		BDO	N/A	Dry. Boundary wall. Ghat, walking track & Deepening.
485	Mundhela Khurd	28° 37' 8.739" N 76° 53' 26.162" E	South West	Mundhela Khurd		3.228	1/444(24-13)		BDO	N/A	Dry. Boundary wall. Ghat, walking track & Deepening.
486	Nanak Heri	28° 31' 14.312" N 76° 58' 57.355" E	South West	Nanak Heri	Natural	0.418	26/27 (3-13)		BDO	yes	boundary wall and some bushes and tress found over there
487	Nangli Sakarwati	28° 37' 5.139" N 77° 0' 7.813" E	South West	Nangli Sakarwati		0.414	51(3-10)		DDA	N/A	Dry Johad

488	Nangli Sakarwati	28° 37' 8.859" N 77° 0' 0.451" E	South West	Nangli Sakarwati		0.521	52(3-9)		DDA	N/A	dry johad and beautification
489	Najafgarh F/74	28° 36' 56.322" N 76° 58' 38.945" E	South West	Najafgarh		1.086	12/11/1(6-5),12/12(8-12)		MCD	YES	As per revenue record year 2012-13, Khasra No.12/11/1(6-5),12/12(8-12)
490	Najafgarh F/76	28° 36' 35.559" N 76° 59' 8.991" E	South West	Najafgarh		0.254	23/13/2(1-16)		DDA	YES	As per revenue record year 2012-13, Khasra No.23/13/2(1-16)
491	Najafgarh F/77	28° 36' 32.948" N 76° 59' 8.932" E	South West	Najafgarh		0.267	23/23/1(2-0)		MCD	YES	As per revenue record year 2012-13, Khasra No.23/23/1(2-0)
492	Najafgarh Jheel	28° 31'3.64"N 76° 55'18.39"E - 28° 31'3.64"N 76° 55'18.39"E	South West	Najafgarh		2530			BDO	N/A	
493	Nasirpur F/02	28° 35' 45.110" N 77° 5' 37.445" E	South West	Nasirpur		1.764	612(13-19)		DDA	N/A	Dry johad and it may be encroached and village is urbanized as per
494	Nasirpur F/06	28° 35' 54.238" N 77° 5' 13.338" E	South West	Nasirpur		0.6782	K.No. 109 Area: 6782 Sq. Mtr.		DDA	N/A	there is wetland and beautification
495	Nawada F/04	28° 37' 27.479" N 77° 2' 50.021" E 28.623776 77.047649	South West	Nawada		1.137	665(8-5)		DDA	N/A	beautification of Johad
496	Paprawat	28° 35' 20.017" N 76° 58' 32.358" E	South West	Paprawat	Natural	0.588	146(4-4)		DDA	yes	Completely constructed johad, boundary wall and sitting
497	Paprawat	28° 35' 10.960" N 76° 58' 41.602" E	South West	Paprawat	Natural	0.5217	180(3-9)		DDA	yes	No boundary wall and wastage material in side

498	Paprawat	28° 35' 5.493" N 76° 58' 31.187" E	South West	Paprawat	Natural	2.16	181(16-15)		DDA	yes	Boundary wall and track & open gym, Community
499	Paprawat	28° 34' 59.476" N 76° 58' 37.413" E	South West	Paprawat	Natural	0.817	182(6-11)		DDA	yes	There is boundary wall and track is existing inside.
500	Paprawat	28° 34' 46.416" N 76° 59' 1.730" E	South West	Paprawat	Natural	3.023	183(22-6)		DDA	yes	There is boundary wall. boundary wall exists. repair
501	Pindwala Kalan	28° 34' 2.465" N 76° 57' 54.813" E	South West	Pindwala Kalan	Natural	2.595	57(19-4)		DDA	yes	There is Boundary wall and track, public toilet and
502	Pindwala Kalan	28° 34' 3.395" N 76° 57' 45.173" E	South West	Pindwala Kalan	Natural	2.35	68(17-6)		DDA	yes	There is boundary wall and track is existing inside.
503	Pindwala Kalan	28° 33' 44.642" N 76° 57' 18.288" E	South West	Pindwala Kalan	Natural	3.503	73(26-19)		DDA	yes	There is boundary wall and Mandir, Park and swing
504	Pindwala Khurd	28° 33' 14.921" N 76° 57' 52.540" E	South West	Pindwala Khurd	Natural	0.555	31/4(4-15)		DDA	yes	There is boundary wall and track is existing inside.
505	Pindwala Khurd	28° 33' 12.319" N 76° 57' 50.060" E	South West	Pindwala Khurd	Natural	0.602	31/8(4-5)		DDA	yes	There is boundary wall and track is existing inside.
506	Pindwala Khurd	28° 33' 7.145" N 76° 57' 30.539" E	South West	Pindwala Khurd	Natural	0.56	33/25/1(4-19)		DDA	yes	There is boundary wall and thick trees existing inside.
507	Pindwala Khurd	28° 33' 31.816" N 76° 57' 43.359" E	South West	Pindwala Khurd	Natural	0.133	44(1-0)		DDA	yes	There is boundary wall and construction is builtup around

508	Pindwala Khurd	28° 33' 27.923" N 76° 57' 48.855" E	South West	Pindwala Khurd	Natural	0.816	46(6-10)		DDA	yes	There is boundary wall and construction is builtup around
509	Pindwala Khurd	76°58'16.32"E / 28°34'4.27"N	South West	Pindwala Khurd	Natural	0.16	33/2(1-2)		DDA	yes	There is no boundary wall, land is vacant. no boundry wall.
510	Palam F/02	28° 35' 10.640" N 77° 4' 20.946" E	South West	Palam		2.6956	123(20-15)		MCD	N/A	Dry johad encroached by scrapyard, houses etc. found at site.
511	Palam F/03	28° 35' 27.350" N 77° 4' 26.303" E	South West	Palam		1.752	153(13-10)		MCD		MCD Park with johad with beautification exists.
512	Palam F/04	28° 35' 22.693" N 77° 4' 24.110" E	South West	Palam		2.825	122(21-12)		DDA	N/A	as per revenue record year 2002-03 khasra no 122(21-12), out of which 10-12
513	Palam F/05	28° 35' 32.058" N 77° 4' 39.348" E	South West	Palam		3.812	155(28-5)		MCD	N/A	Dry Johad and village is urbanized
514	Palam F/06	28° 35' 39.080" N 77° 4' 38.973" E	South West	Palam		0.294	156(2-2)		DDA	N/A	Dry Johad and village is urbanized
515	Pochan Pur F/03	28° 33' 34.548" N 77° 2' 39.193" E	South West	Pochan Pur		1.4903	35(11-14)		DDA	N/A	as per revenue record year 2002-03 khasra no 34/(7-6) Jhod exists
516	Pochan Pur	28° 33' 47.020" N 77° 2' 59.429" E	South West	Pochan Pur		1.016	34(7-6)		DDA	N/A	as per revenue record year 2002-03 khasra no 34/(7-6) Jhod exists
517	Pochan Pur	28°34.062' N, 77° 03.151'E	South West	Pochan Pur		0.682	33 (5-10)		MCD	N/A	Johad exists at site.

518	Radhopur	28° 31' 20.959" N 77° 0' 2.451" E	South West	Radhopur	Natural	1.757	(a) 17/12(13-14)		BDO	yes	boundary wall with tracks around over and some
519	Radhopur	28° 31' 9.709" N 77° 0' 23.699" E	South West	Radhopur	Natural	0.909	(b)23/20/1(6-8)		BDO	yes	boundary wall with tracks around over and some
520	Radhopur	28° 31' 21.312" N 77° 0' 48.403" E	South West	Radhopur	Natural	1.23	© 13//10/2, 13/9/4, 13/11 (9-02)		BDO	yes	boundary wall and some bushes and tress found over there
521	Rawta	28° 31' 7.704" N 76° 53' 23.754" E	South West	Rawta	Natural	0.822	37/26(6-15)		BDO	yes	damaged boundary wall and a little water exist boundry
522	Rawta	28° 31' 4.038" N 76° 54' 18.751" E	South West	Rawta	Natural	0.6929	32//18/1, 19/1 (5-18)		BDO	yes	damaged boundary wall and a little water exist boundry
523	Rawta	28° 30' 54.297" N 76° 53' 35.993" E	South West	Rawta	Natural	0.414	42/26(3-1)		BDO	yes	boundary wall and a little water exist. No Repaire Required
524	Rawta	28° 31' 37.782" N 76° 54' 4.158" E	South West	Rawta	Natural	0.548	74/25/2(4-10)		BDO	yes	boundary wall and a little water exist. No Repaire Required
525	Rawta	28° 31' 22.596" N 76° 54' 20.724" E	South West	Rawta	Natural	0.555	75/36/1(4-15)		BDO	yes	boundary wall and a little water exist. No Repair Required
526	Rawta	28° 31' 17.478" N 76° 54' 5.759" E	South West	Rawta	Natural	1.29	214(9-7)		BDO	yes	boundary wall and a little water exist.No Repair Required
527	Rewla Khan Pur	28° 34' 3.188" N 76° 59' 14.883" E	South West	Rewla Khan Pur	Natural	1.6294	(a)77(12-8)		DDA	yes	There is boundary wall exists

528	Rewla Khan Pur	28° 34' 12.807" N 76° 59' 21.249" E	South West	Rewla Khan Pur	Natural	0.956	(b)76(07-15)		DDA	yes	There is Boundary wall and a temple exists
529	Rewla Khan Pur	28° 34' 30.247" N 76° 59' 11.132" E	South West	Rewla Khan Pur	Natural	2.046	(c)74(15-3)		DDA	yes	No Boundary wall and trees & plant are there inside Johad. no
530	Rewla Khan Pur	28° 33' 48.438" N 76° 58' 34.082" E	South West	Rewla Khan Pur	Natural	0.556	(d)80(4-16)		DDA	yes	boundary wall exists. boundry wall exists. repair required.
531	Rewla Khan Pur	28° 33' 54.521" N 76° 58' 41.417" E	South West	Rewla Khan Pur	Natural	0.441	(e)81(3-3)		DDA	yes	boundary wall exists and dumping house for the purpose
532	Rewla Khan Pur	28° 33' 58.174" N 76° 58' 54.509" E	South West	Rewla Khan Pur	Natural	0.775	(f)98(5-8)		DDA	yes	There is boundary wall and track is existing inside.
533	Rewla Khan Pur	28° 34' 14.987" N 76° 59' 40.565" E	South West	Rewla Khan Pur	Natural	0.552	(g)23/27(4-13)		DDA	yes	No boundary wall and water exists. no boundry wall.
534	Rewla Khan Pur	28° 33' 47.444" N 76° 58' 56.630" E	South West	Rewla Khan Pur	Natural	1.48	46/29(11-12)		DDA	yes	There is boundary wall is exists No Repair Required
535	Rewla Khan Pur	28° 33' 32.143" N 76° 58' 35.618" E	South West	Rewla Khan Pur	Natural	0.14	61/10(1-12)		DDA	yes	No Boundary wall
536	Salahpur	28° 30' 58.823" N 77° 3' 38.427" E	South West	Salahpur	Natural	0.72	16/15(5-4)		DDA	yes	There is no boundary wall and in the centre
537	Samaspur Khalsa	28° 35' 9.170" N 76° 54' 28.633" E	South West	Samaspur Khalsa		0.735	17/28(5-5)		DDA		Wet. Dirty water. No work. Despite best efforts water

538	Samaspur Khalsa	28° 34' 52.258" N 76° 54' 2.808" E	South West	Samaspur Khalsa		0.956	36/30(7-15)		DDA		Dry. Boundary wall. Ghat walking track & Deepening.
539	Samaspur Khalsa	28° 34' 48.653" N 76° 54' 20.154" E	South West	Samaspur Khalsa		2.022	36/67(15-12)		DDA		Wet. Dirty Water. Encroached. Boundary wall
540	Sarangpur	28° 32' 35.434" N 76° 53' 18.742" E	South West	Sarangpur		1.091	71(8-16)		DDA		Under Developed. Broken wall. Wet. Dirty
541	Shikarpur	28° 31' 42.522" N 76° 57' 23.185" E	South West	Shikarpur	Natural	2.298	96(17-18)		BDO	YES	boundary wall and wastage are dumped and dirty water also
542	Shikarpur	28° 32' 9.156" N 76° 56' 44.553" E	South West	Shikarpur	Natural	1.418	98(10-6)		BDO	YES	boundary wall and some bushes and plants we can
543	Surakh pur	28° 37' 23.561" N 76° 56' 56.483" E	South West	Surakh pur		0.61	204(4-6)		DDA		Completed. Dry. Boundary wall. Ghat, walking track &
544	Surakh pur	28° 37' 42.208" N 76° 56' 40.417" E	South West	Surakh pur		0.989	64(7-4)		BDO		Completed. Wet. Boundary wall. Ghat, walking track &
545	Surehera	28° 36' 20.189" N 76° 55' 31.683" E	South West	Surehera		6.841	15/1/2(51-14)		DDA		Completed. Dry. Boundary wall. Ghat, walking track &
546	Surehera	28° 36' 6.834" N 76° 55' 57.216" E	South West	Surehera		0.422	28/23(3-16)		DDA		Completed. Wet. Boundary wall. Ghat, walking track &
547	Surehera	28° 36' 43.827" N 76° 56' 14.076" E	South West	Surehera		2.292	38/23(17-14)		DDA		Completed. Dry. Boundary wall. Ghat, walking track &

548	Surehera	28° 35' 42.199" N 76° 56' 21.988" E	South West	Surehera		1.806	40/1/2(13-5)		DDA		Completed. Dry. Boundary wall. Ghat, walking track &
549	Surehera	28° 35' 49.345" N 76° 56' 35.381" E	South West	Surehera		0.976	42/12/1(7-3)		DDA		Completed. Wet. Boundary wall. Ghat, walking track &
550	Surehera	28.597819 76.940930	South West	Surehera			35/23		DDA		
551	Tajpur Khurd	28° 34' 36.922" N 77° 0' 47.185" E	South West	Tajpur Khurd	Natural	2.556	33(18-16), 34(0-15) total area (19-11)		DDA	yes	Boundary wall is existed and Mandir is existing in side,
552	Ujwa	28° 34' 18.039" N 76° 54' 14.180" E	South West	Ujwa		3.097	(a) 98(23-15)		DDA		Clean water found in the water body coming from the
553	Ujwa	28° 34' 11.652" N 76° 54' 6.449" E	South West	Ujwa		0.549	(b)103(4-11)		DDA		Dry. Boundary wall is completed but Repair and
554	Ujwa	28° 33' 55.572" N 76° 54' 16.637" E	South West	Ujwa		1.22	(c) 105(9-12)		DDA		It is dry and has dirty water. Sewage is flowing into the
555	Ujwa	28° 33' 50.110" N 76° 54' 40.148" E	South West	Ujwa		0.802	(d) 107(6-0)		DDA		Boundary wall is completed. Clean water by electric tubwell
556	Ujwa	28° 33' 39.215" N 76° 54' 40.731" E	South West	Ujwa		0.535	(e) 109(4-0)		DDA		Boundary wall is completed. Wet. Plantation has been done by
557	Ujwa	28° 34' 5.321" N 76° 54' 26.865" E	South West	Ujwa		1.204	(f) 113(9-0)		DDA		Dirty water. Sewage is flowing into the water body.

558	Ujwa	28° 33' 32.398" N 76° 54' 56.726" E	South West	Ujwa		0.417	(g) 123(3-12)		DDA		Completed. Wet. Boundary wall. Ghat, walking track &
559	Ujwa	28° 33' 45.445" N 76° 55' 18.035" E	South West	Ujwa		2.699	(h) 126(20-18)		DDA		Completed. Wet. Boundary wall. Ghat, walking track &
560	Ujwa	28° 34' 0.328" N 76° 55' 27.231" E	South West	Ujwa		2.194	(i) 129(16-4)		DDA		Boundary wall is completed and is dry. Horticulture Unit
561	Wazirabad Baoli (R.K. Puram, Sector-V)	28 33'44.41"N, 77 10'30.01"E	South West	Wazirabad, R.K. Puram		0.035	Khasra No. 634 (Area - 350 sq.mtrs.)		ASI		
562	Bakarwala	28.667650 77.013210	West	Bakarwala		2.56	(a) 91/2 (19- 02)		DDA		Wet & Developed, Boundaru wall around the Pond & Temple
563	Bakarwala	28° 40' 1.776" N 77° 1' 0.496" E	West	Bakarwala		1.23	(b) 83(09-02)		DDA		Wet & Developed
564	Bakarwala	28° 40' 6.689" N 77° 1' 3.337" E	West	Bakarwala		0.588	(c)82(04-04)		DDA		Wet & Developed
565	Bakarwala	28° 40' 11.381" N 77° 0' 56.981" E	West	Bakarwala		0.147	(d) 10/10/2 (01- 10)		DDA		Wet & Developed
566	Bakarwala	28° 39' 45.275" N 77° 1' 4.426" E	West	Bakarwala		0.84	(e)92/2(06-03)		DDA		Wet & Developed
567	Baprola	28° 38' 59.131" N 77° 0' 36.547" E	West	Baprola		0.267	(a) 6//17/2(0- 8)6//18/2(0- 8)6//24/2(0- 16)6//24/3(0-8) total area (2.0)		DDA		Wet

568	Baprola	28° 38' 35.909" N 77° 0' 53.556" E	West	Baprola		1.091	(b)22//5(4-16)32/1(4-0)total area(8-16)		DDA		wet water body developed
569	Baprola	28° 38' 28.550" N 77° 0' 39.070" E	West	Baprola		2.292	(c)23//17(4-16)23//24(4-16)23//24(4-16)23//24(4-16)23//25(4-16)		DDA		Wet, Developed boundary wall
570	Baprola	28° 38' 19.763" N 77° 1' 0.291" E	West	Baprola		0.16	(d)31//19/2 (1-02)		DDA		Dry & Acquired
571	Baprola	28° 37' 52.568" N 77° 0' 30.509" E	West	Baprola		0.133	(e)55//11/2 (1-0)		DDA		Dry & Chat pooja ghat
572	Basai Darapur Sudarshan Park	28° 39' 33.771" N 77° 8' 11.452" E	West	Basai Darapur		1.68	(a) 732(12-6)		DDA		Dry Land
573	Garhi peeran F/89 @ Peeragarhi (Park and Lake at District Park, Paschim Vihar)	28° 40' 19.386" N 77° 5' 43.872" E	West	Peeragarhi		1.47	Paschim Vihar, 14700 Sq.mtrs.		DDA		Lake & District Pa
574	Garhi peeran F/89 @ Peeragarhi	28° 40.688' N 77° 05.640' E	West	Peeragarhi		0.404	487 with in Lal Dora (one acre)		DDA		Dry land
575	Hiran Kudna		West	Hiran Kudna		0.267	(c)184/1 (02-00)		DDA		Partly wet & Dry, Boundary wall around the pond.
576	Hiran Kudna	28° 40' 21.180" N 76° 59' 45.392" E	West	Hiran Kudna		1.49	(d)134(11-16)		DDA		wet, Developed, Boundary wall around the pond & MPCC, Mohlla

577	Hiran Kudna	28° 40' 34.904" N 76° 59' 42.540" E	West	Hiran Kudna		0.481	(e)82/2(03-06)		DDA		Dry, Developed, Boundary wall around the pond
578	Hiran Kudna	28° 40' 29.104" N 76° 59' 58.829" E	West	Hiran Kudna		2.153	(f)415(16-10)		DDA		Wet, Developed, Boundary wall around the pond
579	Hiran Kudna	28.674736 77.999320	West	Hiran Kudna		2.207	(g)564(16-05)		DDA		Wet, Developed, Boundary wall around the pond
580	Kamruddin Nagar	28° 40' 40.341" N 77° 3' 13.066" E	West	Kamruddin Nagar		1.337	38/1/2min (10 bigha)		DDA		Wet, Developed, Boundary wall around the pond & DJB Booster pump.
581	Madi pur F/76	28.66895 77.11133	West	Madi pur		1.484	K.No. : 1299 Area: 11 Bigha 10 Biswa		DDA		Dry land
582	Mundka	28° 40' 38.574" N 77° 1' 32.014" E	West	Mundka		2.03	(b)373/1(15-18)		DDA		Wet, Developed & Temple
583	Mundka	28° 41' 2.717" N 77° 1' 42.917" E	West	Mundka		2.207	(c)190/1 (16-5)		DDA		Wet & STP work on going by DJB
584	Mundka	28° 41' 27.928" N 77° 1' 8.186" E	West	Mundka		0.414	(d)142(3-1)		DDA		Wet NO boundary
585	Mundka	28° 41' 40.187" N 77° 1' 43.453" E	West	Mundka		1.49	(e)17/27 (11-8)		DSIIDC		Wet, Boundary wall around the Pond

586	Mundka	28° 40' 51.561" N 77° 0' 32.293" E	West	Mundka	0.556	(h)163(4-16)		DDA		Wet, Developed, Boun dary wall around the pond
587	Nangloi jat	28° 40' 32.634" N 77° 3' 55.739" E	West	Nangloi jat	1.086	(a)126 (old 61/14/3) (8- 12)		DDA		Wet, Developed
588	Neelwal	28° 40' 3.239" N 76° 58' 32.680" E	West	Neelwal	1.895	(a)55(14-17)		DDA		Wet, Developed, Boun dary wall around the pond
589	Neelwal	28° 40' 5.277" N 76° 58' 47.638" E	West	Neelwal	1.084	(b)86(08-11)		DDA		wet, Developed, Boun dary wall around the pond & WATER
590	Tihar Lake	28° 37' 52.537" N 77° 6' 19.312" E	West	Tihar	12.33	1533(92-18)		DDA		Dry Land
591	Tilang pur kotla	28° 38' 47.566" N 77° 1' 41.374" E	West	Tilang pur kotla	1.217	19(9-1)		DDA		Dry Developed bounadry wall around the pond
592	Tikari Kalan	28° 41' 52.985" N 76° 58' 7.134" E	West	Tikari Kalan	0.749	(a)478min (5-6)		DDA		Dry Developed bounadry wall around the pond
593	Tikari Kalan	28° 41' 15.494" N 76° 58' 29.886" E	West	Tikari Kalan	1.431	(b)480min(10-7)		DDA		Wet Developed bounadry wall around the pond temple
594	Tikari Kalan	28° 40' 58.968" N 76° 58' 25.011" E	West	Tikari Kalan	0.54	(d)481(04-01)		DDA		Boundary wall around the Pond, water treatment plant work is running

595	Tikari Kalan	28° 40' 53.333" N 76° 58' 12.310" E	West	Tikari Kalan		1.284	(e)485(9-3) & 370/1(0-3)		DDA		Wet Boundary wall 2 sides
596	Tikari Kalan	28° 40' 48.624" N 76° 57' 58.886" E	West	Tikari Kalan		0.825	(f)484min(06-14- 1/2) 1213(0-3)		DDA		Wet, Developed water tretmant plant work is running by DJB
597	Tikari Kalan	28° 41' 3.402" N 76° 58' 5.420" E	West	Tikari Kalan		2.635	(g)482min(19-7- 1/2)		DDA		wet, developed and boundary wall around the water body
598	Tikari Kalan	28° 40' 33.556" N 76° 57' 45.055" E	West	Tikari Kalan		1.353	(h)487/3min(10- 12)		DDA		Dry, developed and boundary wall around the water body
599	Tikari Kalan	28° 40' 46.830" N 76° 59' 1.594" E	West	Tikari Kalan		0.556	(i)486(04-16)		DDA		wet, developed and boundary wall around the water body
600	Tikari Kalan	28° 40' 30.030" N 76° 58' 46.457" E	West	Tikari Kalan		0.286	(j)488(2-14)		DDA		wet, developed and boundary wall around the water body & temple
601	Bagdola	28° 34' 8.081" N 77° 4' 27.976" E	New Delhi	Bagdola		1.624	(a) 1etc/157(12- 4)		DDA		
602	Bagdola	28° 34' 17.033" N 77° 4' 22.856" E 28° 34.215' N 77 04.602'E	New Delhi	Bagdola		1.859	(d) 40/1(13-9)		DDA		
603	Ghitorni	28° 29' 38.206" N 77° 8' 24.707" E	New Delhi	Ghitorni		2.39	437 (17-19)		DDA		Garmukin Johad

604	Mahipalpur F/89	28° 32' 48.089" N 77° 7' 46.925" E	New Delhi	Mahipalpur		3.8127	(a) 451/1(1-2) & 524(27-3)		DDA		Johad and Park
605	Naraina F/66	28°37'13.58"N 77° 8'39.20"E	New Delhi	Naraina			not given		DDA		
606	Rajokari	28° 30' 55.311" N 77° 6' 45.571" E	New Delhi	Rajokari		0.5498	(c)251(04-11)		DDA		Johad and Rooms
607	Rajokari	28° 30' 37.538" N 77° 6' 50.480" E	New Delhi	Rajokari		4.302	(f)1689 (32-16)		Forest (West Division)		Vaccant land
608	Rajokari	28° 31' 7.241" N 77° 6' 25.079" E	New Delhi	Rajokari		5.375	(l)446(40-18)		DDA		Johad and temple
609	Rang Puri	28° 32' 33.086" N 77° 7' 9.653" E	New Delhi	Rang Puri		0.923	(a)105(6-9)		DDA		Johad and unauthorized parking
610	Rang Puri	28° 32' 2.833" N 77° 7' 9.941" E	New Delhi	Rang Puri		1.621	(b)660(12-12)		DDA		Johad
611	Rang Puri	28°32.060" N 77°08.763" E	New Delhi	Rang Puri		0.802	(f)1706(6-0)		DDA		Johad & Park
612	Samalkha	28° 31' 48.675" N 77° 6' 23.687" E	New Delhi	Samalkha		0.96	54(7-18)		DDA		Johad and Peer B

613	Shahbad Mohd.Pur F/03	28° 33.374' N 77° 04.051' E	New Delhi	Shahbad Mohd.Pur	3.768	1/72(28-17)		DDA		
614	Shahbad Mohd.Pur F/04	28° 33' 20.631" N 77° 4' 10.107" E 28° 33.324' N 77° 04.129' E	New Delhi	Shahbad Mohd.Pur	4.168	1/535(31-6)		DDA		
615	Shahbad Mohd.Pur F/05	28° 33' 28.729" N 77° 4' 7.089" E	New Delhi	Shahbad Mohd.Pur		1/208		DDA		
616	Todapur	28°37.334'N, 77°09.572'E	New Delhi	Todapur	1.087	114 (8-13)		DDA		
617	Uggersen Ki Baoli, Cannaught Place (area 435 sq.metr.)	28° 37' 34.065" N 77° 13' 30.760" E	New Delhi	Cannaught Place	0.0435	435 sq. mtrs.		ASI		
618	Burari (4) and Kamal pur majra burari	28° 45' 23.062" N 77° 11' 45.665" E	Central	Kamal pur majra burari	1.625	(a)148 (12-15 as per kathoni		DDA		Water body has been developed by DJB and surrounded by Boundary
619	Burari (4) and Kamal pur majra burari	28° 45' 5.799" N 77° 11' 32.945" E	Central	Kamal pur majra burari	3.093	(b)151/1 (08-02) village burari & 4//4/2 (05-18), 5/1 (4-0), 6/1 (01-00) 7/2		DDA		Water body is surrounded by boundary wall but not yet developed
620	Burari (4) and Kamal pur majra burari	28° 45' 21.936" N 77° 11' 28.857" E	Central	Kamal pur majra burari	3.761	(c) 149/2/2 (28-02)		DDA		Water body is surrounded by boundary wall but not yet developed
621	Burari (4) and Kamal pur majra burari	28° 45' 33.642" N 77° 11' 46.222" E	Central	Kamal pur majra burari	2.194	(d) 193/2 (08-11) & 150 (07-13) Total area (16-04)		DDA		Water body has been developed by DJB and surrounded by Boundary

622	Jharoda majra burari	28°44'02.6"N 77°13'01.2"E	Central	Jharoda majra burari					DDA		
623	Jharoda Majra, Burari,	28° 44' 3.177" N 77° 12' 53.328" E	Central	Jharoda Majra, Burari,		0.55	14(2000 sq.mtrs.) & 137 (3500sq.mtrs.)		DDA		
624	K.N. ridge Khuni jheel -1	28° 40' 50.478" N 77° 13' 0.963" E	Central	K.N. ridge		0.05	K.no. 333,346, 347 Area 6839,26 Acre (500 sqm)		DDA		
625	K.N. ridge Khuni jheel (Serpentine Lake)	28° 40' 50.478" N 77° 13' 0.963" E	Central	K.N. ridge			K.No ridge seepentine lake K.no 333, 346, 346 Area 2844.56 Acre		DDA		
626	Mukandpur	28° 44' 22.063" N 77° 11' 2.337" E	Central	Mukandpur		1.163	175 & 179 total area (08-07)		DDA		The water body is existing but due to heavy weed the boundary wall
627	Firozshah Kotla Baoli	28° 38' 9.539" N 77° 14' 40.797" E	Central	Firozshah Kotla		0.08761	Khasra No. 325 (Area – 876.13 sq.mtrs.)		ASI		
628	Red Fort Baoli	28° 39' 11.982" N 77° 14' 22.190" E	Central	Red Fort Baoli		0.0597	Khasra No. 225 (Area–597 sq.mtrs.)		ASI		
629	Rajghat	28 38.452'N, 77 14.885'E	Central	Rajghat					CPWD		
630	Shakti Sthal (Lake)	28 38.615'N, 77 14.999'E	Central	Shakti Sthal		0.8	(Kh. No. nil (Area – 8000 sq. metre)		CPWD		

631	Shanti Van	28 38.886'N, 77 14.913'E	Central	Shanti Van	1	(Kh. No. Nil (Area – 10000 sq. metre)	CPWD		
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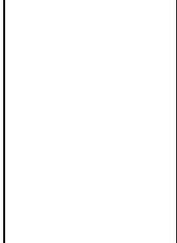
STATUS OF WATER BODIES

DISTRICT - EAST

S. No.	G. No.	Distt. S.no	Name of Village's No. of Water Bodies/pond's	Land owner ships	Khasra No./Areas	Lat/Long	Years & Dates of Inspection	Site position/Directions/Opinions	Status								Action Plan	Photograph of the Water Body
									Fully, Partially, Under	Dry	Wet (Seasonal &	Sewage	General Encroachment	Built up (Legal/Illegal)	Non Treceable	River Belt		
1	1	1	Chandrawli shahdarra	DDA		28° 40' 14.286" N 77° 17' 32.015" E		It is near to Babu Ram School. Urbanized. It pertains to DDA.	Under developed	Dry								
2	3	3	Chilla saroda Banger	DDA		28° 35' 34.176" N 77° 17' 58.543" E		It is nearby Mayur Place. Abadi Deh. Award No. 52E/71-72- L&B.	Under developed	Dry								
3	4	4	Dallu pura (4) (1) DVB-BDO (2) DP-BDO	DDA	15900 sq. mtr. (a)to(d) Khasra no. 171 to 175 min	28° 36' 12.200" N77° 19' 22.084" E	04.02.2007	Near Agarsen College. In this regards the area has been developed by Engg. Deptt. 500 Sq. Yds. Land identified by Engg. Deptt. and Plg. Wing. Low lying area. No water body. These water body measuring about 15900 sq.mtrs. are located between Chilla Sports Complex and Village Dallupura. This area has been developed and allotted for fire station petrol pump, service station, electric sub-station, school, college, etc. DDA was directed to identify 500 sq. land nearest to main road for developing a water harvesting structure. Required plantation.	Under developed	Dry							To Develop water harvesting structure. Required plantation	

7	9	9	Ghazipur F/74(4) (1) Bus Stand (2) Ench villagers (3) Alloted to Delhi agricultute marketing board (1 to 3 allotted by BDO)	DDA	(b) 15000 sq. mtrs. K No. 487	28° 38' 10.464" N 77° 19' 14.430" E	04.02.2007 06.06.2012 27.06.2012	Bus stand is built up. Attachment is exits there. Planton should be done by Hort. Department. This water body is situated adjacent to NH-24 measuring 15000 sq. mtrs. Land is lying vacant and nothing has been constructed on the said area. It can easily be developed as a water body with suitable water harvesting systems. Court Commissioner directed revenue officer to take up this matter with Commissioner, MCD. Greening on all sides.	Under developed	Dry							Planton should be done by Hort. Department.		
8	10	10		DDA	(a) 6620 sq. mtrs. Kno. 519 (DDA list)	28° 37' 58.990" N 77° 19' 20.325" E	02.02.2007 06.06.2012 27.06.2012 01.06.2015	Land allotted to Delhi Agriculture Marketing Board. Kh. No. 519 is developed in the Scheme of Gazipur Sabji Mandi (Agricultural Market). Water body situated between NH-24 and village Ghazipur. Total area of vacant land is 6341 sq. mtrs. Committee directed to take up the matter with Commissioner, MCD. Develop Water body and more greening is required.	Under developed	Dry								Plantation is required.	
9	11	11		DDA	(c) 6200 sq. mtrs.	77°19'19.78"E/ 28°37'59.33"N	03.06.2009 06.06.2012 27.06.2012	Tree plantation is required. Its area is 6200 sq. mtrs. Work in progress. It is expected to be completed in 4 months. Progress report status to be given.	Under developed	Dry								Plantation is required.	
10	13	13		DDA	(e)207(2- 15)	28° 37' 45.856" N 77° 18' 19.544" E	06.06.2012 01.06.2015	Land is under un-authorized colony at West Vinod Nagar and Old Built up. This water body is situated adjacent to NH-24 measuring 15000 sq. mtrs. land is lying vacant and nothing has been constructed on the said area. It can easily be developed as a water body with suitable water harvesting systems. Court Commissioner directed revenue officer to take up this matter with Commissioner, MCD. Greening is required.						Illegally Built up				Water harvesting system is required. Tree plantation to be done in park by DDA.	
11	14	14		DDA	(f)579 (4- 10)	28° 37' 35.890" N 77° 19' 26.703" E	06.06.2012 27.06.2012	Land falls under Gazipur dairy Farm.	Under developed	Dry								Tree plantation to be done by DDA.	

12	15	15	Hasanpur F/74	DDA		28° 38' 7.037" N 77° 18' 27.825" E		Low lying area. It has to be protected Bus Stand/Depot. No information received from concerned SDM.						Legally Built up		It has to be protected.	
13	18	18	Kotla shahdara	DDA				This land is in front of Mayur Vihar phase-II. Green Belt has been developed by DDA. Urbanized. It pertains to DDA.	Under developed	Dry						Green Belt has been developed by DDA.	
14	19	19	Kaithwara F/66	DDA		28° 48' 24.809" N 76° 58' 39.748" E		MCD storm water plant exists. River belt. In River Bed. No information received from concerned SDM.							River Belt		
15	20	20	Karkarduma F/74(2)	DDA	(a) 1600 sq.mtr. Kno. 560 min	28° 39' 48.948" N 77° 18' 9.117" E	25.02.2007	Ambedkar park has been developed by Delhi Jal Board. Near petrol pump. and pertain to Engg. Deptt. The Karkardooma waterbody (a) measuring 1600 sq. mtrs has been developed as a park for the residents of the area. Planting of special species.	Under developed	Dry						Tree plantation to be done.	

16	21	21		DDA	(b) 3500 sq.mtr. K No. 483 to 492	28° 38' 56.836" N 77° 18' 14.584" E	25.02.2007	This area is developed by DDA scheme Commercial Center exist at the site. The water body at Karkardooma (b) measuring 3500 sq. mtrs has been constructed upon and a commercial centre exists at the site. Commercial site not possible.													
17	22	22	Khichripur F/74 (4)	DDA	(a) Kh. No 360 (1875 sq. mtrs.)	28° 37' 20.977" N 77° 18' 55.001" E	04.02.2007	Encroachment by villagers. The land is used for School, Road and some part is encroached by the villagers. Water body is being developed at Samriti Van. Water body measures about 1875 sq. mtrs. And that of Khichripur (b) is about 1500 sq. mtrs. This water body are located between Khichripur Village and NH-24 Khichripur (c) admeasures about 100 sq. mtrs and is situated between MCD Primary School and Kalvan Vas Colony. This land is partially encroached and there is no proper catchment to divert water into this body. The photographs of the site and the map area annexed as Annexure-III and III(a). Cleaning and greening is required. Cleaning and greening is required.	Under developed	Dry			Partly Encroached							Cleaning and greening is required.	
18	23	23		DDA	(b) 1500 sq. mtrs KNo. 587/702 & 587/316 (55 acres Samriti Van)	28° 37' 26.644" N 77° 18' 45.900" E	03.06.2007	According to DDA Metro work will be start soon. Park. Water body is being developed at Samriti Van. The water bodies numbering two have been encroached and these are plans to develop a multi-storey building for economically weaker section i.e. the encroachers. In lieu of these two water bodies and four water bodies at Dhalupura, DDA has developed an area of 55 acres at Samriti Van. Detail is needed. Plantation is needed.	Under developed				Fully Encroached							Plantation is required.	
19	24	24		DDA	(c)1000 sq. mtrs.	28° 36' 54.458" N 77° 18' 21.011" E		Near Sanjay Lake. Park. Plantation is required. It is situated between MCD primery school and Kalyan Vas colony. This land is partially encroached and there is no proper catchment to divert water to this water body. Catchment to develop.	Under developed				Partly Encroached							Plantation is required.	

20	25	25	Khureji Khas F/74(3)W.B.	DDA	(a)5/10 (1-18)	28° 42' 43.035" N 77° 15' 9.504" E	06.06.2012 27.06.2012	Heavy built up. Water Harvesting System to be developed. No proper demarcation possible due to Heavy Built up Area. This land not handed over to DDA by GNCTD. LAD to give details. DDA officers told that possession has not been handed over to DDA by BDO. Water body could not be demarcated due to non availability of record. Record is pending with ADM, as reported by revenue officials.										Water Harvesting System to be developed.		
21	26	26		DDA	(b) 25/31 (2-0)	28° 42' 36.486" N 77° 15' 7.236" E	06.06.2012 27.06.2012	Encroachment exists. 2 Bigha land is under possession/disposal of DDA under Sec 22(1). Patparganj Road, Radhakishan Mandir, Dharamshala, Shops and houses exist over the water body. Awarded to DDA in 1987 by Award No. 2270771 as informed by Sh. Charan Singh Kgo (LM -DDA) situated at Patparganj Road and one side there is a temple. It has handed over to DDA for Development.				Encroachment							To remove encroachment.	
22	27	27		DDA	(c)26/29(4-2)	28° 42' 35.650" N 77° 15' 5.249" E	06.06.2012 27.06.2012	Encroachment exists. 4 Bigha land is under possession/disposal of DDA under section 22 (1). Heavy Built kup. Unauthorized coloy exist on spot. DDA officials not present. It appears DDA staff is not present to avoid any directions. DDA was directed to carry out the demarcation with the help of revenue authorities and identify the encroachment and steps be taken for removal of the encroachment. Awarded to DDA for planned development in 1970-71. Pucca built up. Alloted to House Holds situated in Khureji Extn. Regularised in 1977.											To remove encroachment.	

31	38	38	Shakarpur Khas F/74	DDA	(a) Kh. No. - 20(1-7)	28° 37' 49.673" N 77° 16' 30.656" E	6.6.2012 27.6.2012	Heavy built up at site. Jaitha Park, Laxmi Nagar. Demarcation not possible due to Heavy Built up area. Awarded in favour DDA by Award No. 7/1969. DDA was directed to carry out the demarcation with the help of revenue authorities on 5.7.12, the date fixed by the Court Committee.													
32	39	39		DDA	(b) Kh. No. - 146 min (8-13)	28° 37' 50.040" N 77° 16' 49.274" E	6.6.2012 27.6.2012	Park already developed. Near DDA and DESU office. Tree plantation needs to be done. 2 bigha land out of 10-13 is in possession of DDA and the same developed as Park and rest is built up and not belongs to DDA. Awarded to DDA by Award No. 7/1969. Pucca built up. In 2 Bigha land there is DESU office, Park & Temple. Delhi species plantation is required.											Delhi species plantation is required.		
33	40	40		DDA	(c) Kh. No. - 155 (1-04),	28° 37' 49.907" N 77° 16' 51.834" E	6.6.2012 27.6.2012	Park already developed. Tree plantation needs to be done. Heavy Built up at site, Land acquired by ADM/LAC (E) and not handed over to DDA. Plantation is required. Heavy Built up. DDA was directed to carry out the demarcation with the help of revenue authorities on 5.7.12, the date fixed by the Court Committee.											Tree plantation to be done.		
34	41	41		DDA	(d) Kh. No. - 159 (0-15)	28° 37' 52.439" N 77° 16' 56.246" E	6.6.2012 27.6.2012	Encroachment exists. Heavy Built up at site, Land with DDA U/s 22 (j). Plantation is required. Water body land is covered by Road. Status to be provided. DDA was directed to carry out the demarcation with the help of revenue authorities on 5.7.12, the date fixed by the Court Committee.												Plantation is required	
35	42	42		DDA	(e) Kh. No. - 173 (0-12),	28° 37' 45.014" N 77° 16' 48.146" E	6.6.2012 27.6.2012	Park. Can be green. Heavy Built up at site, 8 Biswa Land with DDA U/s 22(i). Awarded to DDA by 7/1969. Status to be provided. DDA was directed to carry out the demarcation with the help of revenue authorities on 5.7.12, the date fixed by the Court Committee.												Greening to be done.	

36	43	43		DDA	(f) Kh. No. 184 (0-15)	28° 37' 39.180" N 77° 16' 43.149" E	6.6.2012 27.6.2012	Partly green. Land with DDA U/s 22(i). Awarded in favour of DDA by Award No. 7/1969. DDA was directed to carry out the demarcation with the help of revenue authorities on 5.7.12, the date fixed by the Court Committee.							Legally Built up		Plantation to be done.	
37	44	44	NH-24 I.P. Extension (1)	DDA	(a) 20000 sq. mtrs. Khasra no. 513	28° 37' 26.779" N 77° 17' 9.015" E	04.02.2007	This area to be protected and developed as green. Pertain to Hort. and Engg. Wing. Green belt area. Developed. This water body measuring about 20000 sq. mtrs is located between NH-24 and the central group housing society. It is within the green belt measuring about 66700 sq. mtrs. Committee suggests that appropriate water harvesting body be developed within the said water body. Water harvesting and gap filling.	Developed	Dry						Water harvesting system is required.		

38	45	45	Sanjay Lake (1)	DDA	(a) 170000 sq. mtrs. (17 ha)	28° 36' 52.234" N 77° 18' 7.147" E	04.02.2007 03.06.2009 6.08.2015	<p>Already developed. Plantation is required. Developed. This is a natural lake measuring about 170000 sq. mtrs and is located between mayur vihar phase I and II. Committee was informed to its utter shock that the water level in the lake during non-monsoon seasons is maintained by pumping out ground water. This lake has been reduced in size probably because of stop sewage from entering and contaminating the entire water body. DDA has not done enough to develop the entire water body or provide any rain water harvesting. Sewage has filed much of the water and no steps to prevent its entry into water body. Plantation is required.</p>	Developed	Permanent Wet							Rain water harvesting and Plantation is required.	
39	46	46	Vinod Nagar (3)	DDA	(a) 6600 sq. mtrs. K No. 882 to 885	28° 37' 27.285" N 77° 17' 17.731" E	04.02.2007	<p>Entire area to be protected. To be developed as green. Near about Sanjay Lake. This water body is located behind Mother Dairy booth at Pandav Nagar. It measuring about 6600sq. mtrs. This water body should be developed. The Committee was informed that the working drawings of the water body are under preparation. Status to be provided. Plantation to be done.</p>	Under developed	Dry							Plantation to be done.	

40	48	48		DDA	(c) 3.5 hectares		03.06.2009	Sewerage and Manholes found flowing into it. It is proposed to be developed within a period of two months, for which tenders have been invited for 16.06.2009. At present it contains only dirty water as the neighboring area is surrounded by settlement. Plantation to be done.	Under developed		Permanent Wet	Sewage					Plantation to be done.	
41	49	49	Shastri Park (2)	DDA	(a) 1000 sq. mtrs. Khasra no. 109		25.02.2007	Agriculture field. In river belt. Dry. Plantation is required. Developed. This water body falls within the land earmarked for District Park and "Facility Centre". The area of the body has been shown as 1000 sq. mtrs at the time of inspection. Entire area of the park had been leveled out. It was stated that a water body measuring 1000 sq. mtrs. has been earmarked in the plan and which would be developed at the earliest. Need plantation.	Developed	Dry							Plantation is required	
42	50	50		DDA	(b)	28° 40' 9.542" N 77° 15' 35.121" E	03.06.2009	Coat market exists there. This is a water body where work is in progress. It is relatively well developed and has a large green area within it.	Developed		Permanent Wet							Green area already developed.
43	51	51	Nand Nagari (2) Mandoli	DDA	(a) 34027 sq. mtrs. K No.911, 912	28° 41' 53.322" N 77° 18' 55.245" E	25.02.2007	. It can be green. Entire area to be protected. DDA has to prepare an action for greenery. Revenue Record/Kh. No. to be provided by GNCTD (Land with CPWD for Road and Hort. Deptt. for Green). Developed. The water body is situated in an largr open depression measuring 34027 sq. mtrs along Wazirabad Road, Green Belt No.9. It was stated that out of the said totel area only an area of 13500 sq. mtrs. has been earmarked for developing a water body . The committee after inspection is of the opinion that in order to compensate the loss of the adjoining water body area which has been allotted for construction of jail, the area of the water body needs to be increased to atleast half of the area are under preparation. A sketch plan has been submitted which is annexed as Annexure-XI and XI(a). Plantation to be done. Needs water.	Under developed	Dry							DDA has to prepare an action for greenery.	

44	52	52		DDA	(b)	28° 41' 59.814" N 77° 18' 49.477" E	03.06.2009	The water body is next to the jail. DDA to provide Kh. No. The water body is next to the proposed a jail. It is a very large area and part of it is being developed as a water body and the remaining area will be afforested. The area needs special care.	Under developed	Dry							DDA has to provide Khasra no. of this water body.	
45	53	53	Sunder Nagari (1)	DDA	(a) 1500 sq. mtrs	28° 41' 39.870" N 77° 19' 18.089" E	25.02.2007 03.06.2009 01.06.2015	Park. Can be green. Developed as per list and pertain to Hort. and Engg. Wing. Plantation is required. Developed. This water body is situated between Leprosy Hospital and Sunder Nagri resettlement colony. An area 1500 sq. mtrs has been earmarked for developing a water body out of the total area of vacant land measuring 3.60 hectares (36000 sq. mtrs.). This is a large water body. However, DDA had missed the purpose of developing with a view to enhance water collection. The design shown provides a very small area for the water body and the remaining area has been developed as a park with a walk way and also having a parking area.	Developed	Dry							Plantation is required	

DISTRICT- NORTH EAST

S. No.	G. No.	S.No	Name of Village's No of Water Bodies/Pond's	Land owner ships	Khasra No/Areas	Lat/Long	Years & Dates of Inspection	Site position/Directions/opinions	Status							Action Plan	Photograph of the Water Body	
									Fully, Partially, Under Developed	Dry	Wet (Seasonal & Permanent)	Sewage	General Encroachment	Built up(Legal/Illegal)	Non Treceable			River Belt
46	55	2	Babar pur (2)	DDA	(b)13 min (01-0)	28° 41' 37.478" N 77° 16' 53.801" E	27.08.2011	DDA acquired the area vide award no. 92 of 1986-87.DDA was directed to identify the land and submit the report to the Committee within a period of 15 days. However, no report has been submitted before the Court Committee till date. Shamshan Ghat is there.	Underdeveloped	Dry								
47	59	6	Biharipur (1)	DDA		28° 43' 18.726" N 77° 15' 26.777" E	6.6.2012 27.06.2012	Adjoining Police Training Centre. DDA has to protect the water body. According to BDO report there is no water body as per revenue record. There is no water body as per the revenue record. This water body belongs to DDA. Court Commissioner directed BDO staff to demarcate the land and submit report alongwith revenue records.								DDA has to protect the land.		
48	60	7	Ghonda Gujran banger	DDA	(a)1 etc/136(10-19)	28° 41' 43.810" N 77° 16' 17.154" E	27.08.2011 27.06.2012	Already developed Park and near Mother Diary. Pertain to Hort. , DD(IL)/Engg. Wing. DDA handed over the same to Horticulture department allotted to Mother Diary booth. DDA was directed to submit the report as to how the water body has been allotted to Mother Diary booth. Status to be provided.					Legal. Built up			Greening to be made.		
49	64	11	Ghonda chauhan khaddar	DDA		28° 40' 29.926" N 77° 15' 41.002" E		Near Buland Masjid. This area to be protected by making board and tree plantation. According to BDO report there is no water body as per revenue record. Urbanized. Pertain to DDA. Yamuna belt. As per revenue record there is no water body exists.							River Belt	This area to be protected by making board and tree plantation.		
50	65	12	Ghonda gujran khaddar	DDA		28° 41' 22.863" N 77° 15' 11.721" E		Near Petrol Pump. Cleaning. Garbage should be removed. Urbanized. Yamuna belt. There is no water body as per revenue record.							River Belt	Cleaning to be done. Garbage should be removed.		

63	101	48	Usmanpur F/89	DDA	
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	Bank of Yamuna. Low lying area.											River Belt		
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DISTRICT - NORTH

S. No.	G. No.	S. No	Name of Village's No. of Water Bodies/Pond's	Land owner ships	Khasra No/Areas	Lat/Long	Years & Dates of Inspection	Site position/Directions/opinions	Status							Action Plan	Photograph of the Water Body
									Fully, Partially, Under Developed	Dry	Wet (Seasonal & Permanent)	Sewage	General Encroachment	Built up (Legal/Illegal)	Untreceable		
64	165	63	Jwala heri F/89	DDA				Completely developed staff quarter. Built up.						Legally Built up			
65	182	80	Khera khurd	DDA	(c)269(7-14)	28° 46' 11.306" N 77° 5' 3.706" E	24.12.2009	Acquired by DDA vide award no. 5/05-06. Wet.	Developed		Wet					Maintainance is required.	
66	208	106	Nai sarak	DDA				Totally developed market. Built up.						Illegally Built up.			
67	225	123	Rampura F/66	DDA	50/18,19			Sakurpur Park. SDM office nearby. This site not pertain to LM/EZ	Developed								
68	226	124	Harsh Vihar (village Saleempur majra madipur F/74)	DDA	(a) 9996 sq. mtrs. 2.47 acres K No.206	28° 41' 43.346" N 77° 7' 54.983" E	05.06.2009	Developed. This water body is fairly well developed. A drain which flows through the park carries sewage water and contaminates the water body. MCD was directed to take necessary steps to prevent contamination. Status to be provided. Plantation is needed.	Developed		Seasonal Wet	Sewage flow				Plantation to be done.	
69	228	126	Pitampura-A & Distt. Park Pitampura	DDA	862 to 871		05.06.2009	District Park. Developed. Two water bodies are located in the park. They are being maintained by DDA. Plantation is required.	Developed							Plantation to be done.	 
70	229	127	Prasad Nagar	DDA	(a) K No. 578(2800 sq. mtrs.)	28° 38' 47.798" N 77° 10' 40.875" E	05.06.2009	Good. Developed. This is a developed water body and only requires proper maintenance from time to time. Status to be provided.	Developed		Permanent Wet					Maintenance is required.	

DISTRICT- NORTH WEST

DISTRICT- NORTH WEST																		
S. No.	G. No.	S. No	Name of Village's No. of Water Bodies/ Pond's	Land owner ships	Khasra No/Areas	Lat/Long	Date of Visit	Remarks	Status								Action Plan	Photograph of the Water Body
									Fully, Partially, Under Developed	Dry	Wet (Seasonal & Permanent)	Sewage	General Encroachment	Built up (Legal/Illegal)	Non Treceable	River Belt		
75	259	1	Avantika	DDA	(a)2000 Sq.mtrs	77° 5'49.47"E / 28°41'50.57"N		As per report of DD(LM), Khasra No. is not given in the list. This is a sunken lawn which acts as a water body during rainy season. Green Park with low lying area. Status and photo to be provided.	Under Developed									
76	260	2		DDA	(b)15000sq.mtrs	77° 5'48.62"E / 28°41'52.81"N		As per report of DD(LM), Khasra No. is not given in the list. This is a sunken lawn which acts as a water body during rainy season. Green Park with low lying area. Status and photo to be provided.	Under Developed									
77	261	3	Azad pur F/74	DDA	(a)22 (11-1)	28° 42' 45.402" N 77° 10' 39.542" E	27.11.2010 16.05.2015	<p>Gaon Sabha land placed at the disposal of DDA U/S 22(1) of DD Act, vide notice No. S.O. No. 2190 dated 20.8.74. But the physical possession has not been handed over to DDA by the BDO till date. Unauthorized Colony and Park. There is no water body. It is developed as housing sites by DDA. Site was found encroached up 75% encroachment. DDA stated that possession of the site has not been handed over to it after urbanization of the area. The committee directed the authorities i.e. DDA and Revenue staff to carry out demarcation on 02.12.2010 at 10 A.M and further to show the documents to confirm whether the area has ever been handed over or not and who would be said to be incharge of the same.</p>					Illegally Built up					
78	262	4		DDA	(b)85/2 (1-7)	28° 42' 28.877" N 77° 10' 31.614" E	16.05.2015	There is no water body. Fly over exists at the site and the area of Pond/Water Body falls in the area where the flyover is constructed and surrounding to it as confirmed by the revenue staff. DDA stated that possession of the site has not been handed over to it after urbanization of the area.					Legally Built up					

85	294	36	District Park Rohini	DDA	(b) 7000sq.mtrs	28° 43' 36.211" N 77° 7' 5.554" E
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Developed		Permanent Wet									
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98	354	96	Mangol pur kalan F/89	DDA	(a)17/3 (4-16)	28° 41' 57.042" N 77° 6' 39.577" E	27.11.2010	It is reported by DD(LM)R that as per direction of court commissioner, demarcation carried out by Revenue Staff of Delhi Govt. and the report was submitted to court commissioner by them. This is DDA land. Sector road and school are exists there. Some portion is earmarked for commercial plot. (Direction: Water Body to be developed by DDA instead of commercial land). Inspection to be done DDA was unable to identify the site. DDA was directed to identify the site and carry out demarcation along with revenue staff and report be submitted to court committee. Status to be provided.	Under Developed	Dry									
99	355	97		DDA	(b)28//4/1min,2min,6,7min total area(14-0) (Near Forensic Lab.)	28° 41' 47.739" N 77° 6' 29.698" E		Artificial water body has been developed by DDA, exist at site. (Direction: More plantation is required which may be done on priority). Action to be taken by DD(Hort.)V.	Developed										
100	356	98		DDA	(c)18/16/2(5-1)	28° 41' 51.588" N 77° 6' 57.902" E	27.11.2010	As per report of DD(LM)R, the said Khasra No. land measuring(4-17) and (0-4) has been handed over to DDA by LAC/L&B on 1.5.80 and 19.11.81 respectively. The land stands transferred to EE/RPD-2 for dev. for Rohini residential scheme. Road and boundary wall constructed by DDA. The land has been used for Govt. purpose. (Direction: Alternate site to be provided by DDA). Water Harvesting System to be utilized. Water body was shown by DDA. Park exists on the site. DDA to develop the catchment area so that harvesting of water can be achieved.	Under Developed	Seasonal Wet								Water harvesting system to be utilized.	

108	383	125	Pooth Kalan	DDA	(a)30//24(4-9) 25(4-16) 41//4/2(0-14) 5(4-2) 42//1(4-16) 2(4-16) total area (23-13)	28° 42' 58.704" N 77° 4' 30.132" E	27.11.2009	Water Body has been developed by DDA. (Direction: More plantation is required which may be done on priority). Action to be taken by DD (Hort.)V. Developed as Sardar Patel Lake. Developed water body. Park also exist at site. DDA was directed to clean the water body maintain deligently.	Developed		Permanent Wet							Plantation to be done.
109	384	126	Pitampura	DDA	(a)10.00 acres Kno. 862 to 871 & (b) 40.469sq.	77° 7'42.56"E / 28°41'56.88"N	05.06.2009	District Park. Two water bodies are located in the park. They are being maintained by DDA.	Developed		Seasonal Wet							
110	392	134	Rani Khera	DDA	(a)74/2 (17-18)	28° 42' 36.568" N 77° 1' 7.964" E	23.12.2008 24.12.2008	Boundary Wall Exists. Wet. Work completed. Developed. Access to rainwater should be done through boundary wall.	Developed		Permanent Wet							Rain water harvesting system
111	393	135		DDA	(b)89 (03-09) 90(0-17) total area (4-6)	28° 42' 17.212" N 77° 1' 46.757" E	23.12.2008 24.12.2008	Wet. Work completed. Given to DDA, water body should be developed. (Awarded No. 8/2005-6)	Under Developed	Dry								
112	394	136		DDA	(c)95 (2-04) 96(0-19) total area (3-03)	28° 42' 33.211" N 77° 1' 18.595" E	23.12.2008 24.12.2008	Falls near Haryana Canal. Land pertains to Haryana Irrigation Scheme.	Developed		Seasonal Wet							

113	395	137		DDA	(d) 58 (9-18)	28° 42' 17.288" N 77° 1' 19.436" E	07.05.2011	Boundary Wall Expts. Water Body is on the periphery of the two villages. Sewer was flowing into the water body. J.E from MCD assured that the sewer would be diverted at the earliest.	Under Developed		Permanent Wet	Sewage flow	Encroachment						
114	400	142	Rajpur Chhawni F/66	DDA	Nil water body as per report of sdm MT dated....	77°11'33.27"E / 28°41'31.86"N	27.11.2010	LAC/SDM. DDA staff informed that an area of 44 bigha 9 biswa has been handed over to DDA out of 51-8 biswa (awarded). DDA was directed by the committee to demarcate the area and looking of the aspect of catchment of water from road side and developing water harvesting system to know the actual status area of water body. Paper needed.	Under Developed								Rain harvesting system to be done.		
115	401	143	Rithala F/89	DDA	(a)672&673 (75-2)	28° 42' 57.067" N 77° 6' 6.136" E	27.11.2010	Water Body has been developed by DDA. (Direction: More plantation is required is required which may be done on priority). Fully developed. Dry. Given to Horticulture. Water Body is in the park.	Developed	Dry							Plantation to be done.		
116	411	153	Sahipur	DDA	K.no. 18	28° 42' 52.845" N 77° 9' 35.550" E		Village. Park.	Developed										
117	416	158	Samay pur F/89	DDA	(b)40/33 (5-2)	28° 44' 36.310" N 77° 8' 41.000" E	24.12.2009	This land is Gram Sabha land and placed at the disposal of DDA vide notification No. F.9 (4)/89-L&B dt. 5.10.89 and the disposal of DDA. But the physical position of the above said land has not been handed over to DDA by BDO till date. DDA informed that the land has till date not been handed over to DDA by the Gaon Sabha, though it was admitted that Notification under Section 22(1) of DDA Act had been published. The DDA was directed to sort out the matter and report back to the committee about the said development	Under Developed		Seasonal Wet								

DISTRICT-SOUTH

S. No.	G. No.	S.No.	Name of village's No of Water Bodies/Pond's	Water owing agency	Khasra No.	Lat/Long	Date of Inspection	Site/position/Directions/opinions	Status								Action Plan	Photograph of the Water Body
									Fully, Partially, Under Developed	Dry	Wet (Seasonal & Permanent)	Sewage	General Encroachmen	Built up(Legal/Illegal)	Non Treccable	River Belt		
123	425	1	Arkpur bagh mochi	DDA				Nanankpura. Green Belt. Park	Developed									
124	441	17	Adhchini F/66	DDA	(a)3/2(5-0)part of area(23-12)	28° 32' 24.470" N 77° 11' 29.054" E		Under NCERT. Detailed report is to be submitted.	Under Developed	Dry								
125	446	22	Begum pur F/66	DDA		28° 31' 58.626" N 77° 12' 15.253" E		Malviya Nagar. Near Geetanjali Enclave. No water body. Tehsildar (HK) give the report dt. 04.12.09, NIL water body in said village.										
126	447	23	Ber sarai F/74	DDA		77°10'29.68"E / 28°32'41.47"N		Inside I.I.T. Inspection to be done & report to be submitted. Tehsildar (HK) give the report dt. 04.12.09, NIL water body in said village.					Legally Built up					
127	453	29	Chirag delhi F/66	DDA	(a)196(2-2)	28° 32' 35.662" N 77° 13' 12.964" E	24.12.2010	Nursery, Park. Water body was not identified by DDA. DDA was directed to identify the site and submit the report to the Court Committee.	Developed									
128	454	30		DDA	(b)780/498 (6-16) acquired by DDA	28°33'4.50"N 77°13'32.76"E /	24.12.2010	Nursery. DDA Park exists there at Khasra No. 468 (9-11). No body present from DDA. No catchment System is visible. Use for plantation only. Court Commissioner asked about the quality of water used in this park and allotment record.	Developed	Dry								
129	471	47	Hauz Khas	DDA	K.No. 150-158 Area: 58000 sq.mtr.	28° 33' 10.886" N 77° 11' 32.597" E		Duck Pond. INTACH. Capacity: 90000 cu.m. Well Developed	Developed		Seasonal Wet							

137	483	59	Katwaria sarai F/74	DDA	(a)265(29-3)	28° 32' 17.086" N 77° 10' 49.099" E	05.06.2010	To be park. Natural water body. Some small Mandir and one big Mandir exist at site. DDA has been directed to stop the same and protect the water body by fencing the same.	Developed		Seasonal /Wet		Partly Encroachment by way of temple				
138	484	60		DDA	(b)151(1-4)	28° 32' 28.121" N 77° 11' 11.575" E	05.06.2010	Encroached. As per statement of DDA staff, the water body exists in village Abadi and is fully built up. DDA was directed to submit its report as how the use of land has been changed.						Illegally Completely Built up			
139	486	62	Kharera Village	DDA	(a) 262(0-5)	28°33'7.84"N 77°12'19.48"E	24.12.2011	This is a "Be Chirag Mauja". There exists a pond in 1908, Area 0-5 built up Khasra no. not identified. This is un-acquired as reported by SDM Hauz Khas. Revenue authorities were asked to locate the exact location of Water Bodies.						Legally Built up			
140	487	63	Khirki	DDA	(a)20(7-17)	28° 31' 54.234" N 77° 13' 5.030" E	26.03.2010 05.06.2010	Park exist in an area of around 2 bighas only. Rest of the land is encroached upon. The encroachment is required to be removed and the land left for the purpose of developing of a water body in the village.	Under Developed		Dry		Partly Encroachment			To remove encroachment.	
141	488	64		DDA	(b)208(2-3)	28° 32' 6.403" N 77° 13' 46.721" E	24.12.2010	Built up. Water Harvesting System is required. Govt. School is found to be exist at the site. At south west corner of school a well was found to exists. The authorities were directed to develop the said well and also construct water harvesting system over the roof top.	Under Developed		Dry		Encroachment			Rain water harvesting to be done.	
142	489	65		DDA	(c)155 (135-11) Satpulla Dham.	28° 32' 2.932" N 77° 13' 25.298" E	24.12.2011 18.04.2015	Lake. To be develop it as a city forest. Inspection to be done & report to be submitted. This is situated near Main Road and known as Satpula Lake. This is owned by DDA. No source of water is there, hence dry. DDA was directed to maintain it as water body and park.	Under Developed		Dry					To be develop it as a city forest.	

149	506	82	Mehrauli (kishangarh)	DDA	(a)1214 (07-18)	28° 31' 12.952" N 77° 9' 58.174" E	26.03.2010 05.06.2010	<p>The committee was informed by the DDA officials that allotment has been made to GAIL for CNG Station. On spot, the site was found to be filled with Malba and is being used for parking of vehicles. DDA is directed to restore the site as water body.</p> <p>As per award no. 80E/80-81, land was acquired for pond. Through the area acquired is large but water body exists over 500 sq. yds. Only rest of land is lying vacant. DDA has directed to get the area demarcated and develop a big the water body having good catchment. Sewerage was also found flowing into the water body. No one on behalf of MCD was present. The High Court has now directed DDA to construct boundary wall around it and also desilt it. MCD has given affidavit that sewerage water earlier flowing into it has been stopped. DDA should now ensure that high Court order is obeyed.</p>	Under Developed	Dry			Partly Encroachment								
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150	507	83	DDA	b) Neela Hauz	28° 30' 54.467" N 77° 10' 13.068" E	26.3.2010 4.12.2010	Work is in progress by PWD and is stated to be completed by may end. Thereafter the same would be handed over to DDA. PWD has completed the fly over and the site has been handed over to DDA. DDA was directed to get the water body cleaned and develop the same.	Under Developed		Permanent Wet	Sewage flow						
151	508	84	DDA	Sanjay Van (Near Neela Hauz)	28° 31' 54.893" N 77° 10' 31.989" E	4.12.2010	Natural water body exist at site. Unfortunately entire sewerage from vacant kunj STP is flowing into the said water body. DDA was directed to immediately take water body. DDA was directed to immediately take precautionary measures so that the sewerage is diverted and water body is protected as the STP water is not fit to support animal life.	Under Developed		Permanent Wet	Sewage flow						
152	509	85	DDA	(c)1220(13-3) (Baba Adhrang Nath)	28° 31' 19.240" N 77° 9' 48.203" E	26.03.2010 05.06.2010 18.04.2015	At the site a Mandir exist over 01 biswa of land. Encroachment also exist over on area 05 bigha approx. Patwari of DDA was asked to provide the land record. Partly encroached. Dumping of malba is under progress. DDA staff informed that land has been allotted to two public schools. DDA has been directed to fence its area, to see that no further Malba is dumped, encroachment is removed and area protect. Further steps to develop the waterbody be also taken. Land is not under the possession of DDA, Matter is under litigation.	Under Developed	Dry		Partly Encroached				To remove encroachment.		
153	510	86	DDA	1166 (1-16) 1167(3-10) 1168(12-0), 109(21-02), 1219(4-19)	28° 31' 7.297" N 77° 10' 9.869" E	26.03.2010 05.06.2010 12.01.2013 04.06.2014	Stay order by Saket Court in favour of farmers Baljit Singh and Ranbir Singh. Encroached and not identified. The officials of DDA were not aware of the aforesaid water bodies. DDA was asked to provide the record and identify the site.	Under Developed			Partly Encroachment						

160	529	105	Tut Sarai	DDA		28° 32' 4.648" N 77° 12' 45.808" E		Park already developed.											
161	530	106	Sheikh Sarai F/66	DDA	122 (3-9).	28° 32' 36.175" N 77° 13' 3.520" E	24.12.2011	Could not be identified at site.										NT	
162	531	107		DDA	167 (2-12)	28° 32' 15.114" N 77° 13' 1.414" E	24.12.2011	This is acquired by DDA and flats are built up there at the site of water body.							Legaly Built up				
163	532	108	Shah pur jat	DDA	294 (5-11)	28° 33' 4.044" N 77° 12' 43.985" E	24.12.2011	Park. Inspection to be done & report to be submitted. There exists a park on Khasra No. 294 (5-11) under DDA . No body present from DDA . No catchment system is developed.	Developed	Dry									
164	533	109		DDA	468 (9-11)	28° 32' 41.907" N 77° 12' 46.561" E	24.12.2011	DDA Park exists there at Khasra No. 468 (9-11). No body present from DDA. No catchment System is visible. Use for plantation only. Court Commissioner asked about the quality of water used in this park and allotment record.	Developed	Dry									
165	537	113	Tigri	DDA	(a)191(5-8)	28° 30' 43.874" N 77° 14' 26.553" E	24.12.2011	BSF.	Under Developed	Dry									
166	542	118	Vasant Kunj, Opposite Sara Restaurment	DDA	K.No.2131/167 4 (Old)/ 1241 (New)(12- 14) Area: 6608 sq.mtr.	28°30'24.51"N 77° 8'38.23"E		This water body is situated near Pkt. B-2 & on the right side of Aruna Asaf Alli Road going towards Basant Kunj. This depression used to water body and johad for village Kishan Garh and its surrounding areas before the plan development of Vasant Kunj was taken up. In 2002 most of the depression was filled up with malba by the owners of the Sahara Restaurant. Now, the case is with Delhi High Court to decide the ownership of the land. Undeveloped. Recently stay has been vacated.	Under Developed										
167	543	119	Yusuf Sarai F/66	DDA		28°33'43.44"N 77°12'12.77"E		Not identified.										NT	
168	544	120	Zamrudpur F/66	DDA	(a)32(11-7) (b)192 (4-0)	28°33'21.23"N 77°14'9.96"E		Community Centre/Baraat Ghar/Market. Kh. No. 192 (4-0) is a Park.						Legaly Built up					

DISTRICT-SOUTH EAST

S. No.	G. No.	S.No.	Name of village's No of Water Bodies/Pond's	Water owing agency	Khasra No.	Lat/Long	Date of Inspection	Site/position/Directions/opinions	Status							Action Plan	Photograph of the Water Body
									Fully, Partially, Under Developed	Dry	Wet (Seasonal & Permanent)	Sewage	General Encroachment	Built up(Legal/Illegal)	Non Traceable		
169	545	1	Aali	DDA		28°31'6.86"N 77°18'8.26"E		Near Sarita Vihar. Tehsildar kalkaji gave the report on 2.5.10, that there is no water body in the said village.							NT		
170	548	4	Bahapur	DDA	(c) 630/2 (18-9)	28° 32' 55.392" N 77° 15' 41.760" E	23.04.2011	Natural water body in DDA park, opposite Katla Mandir. DDA was directed to maintain the water body properly.	Developed		Seasonal/Wet						
171	549	5	Badar pur F/74	DDA		28°30'46.00"N 77°17'8.59"E		No water body. Tehsildar kalkaji give the report dt.12.5.10, NIL water body in said village.							NT		
172	550	6	Behlopur Khaddar F/66	DDA		28°35'12.67"N 77°15'35.22"E		Near Maharani Bagh/Sarai Kale Khan.									
173	551	7	Chakchilla	DDA		28°34'41.70"N 77°16'56.14"E		In river bed. Yamuana/Toll Road. Tehsildar (Defence colony) give the report dt. 15.05.10, NIL water body in said village.									
174	552	8	Garhi jharia maria F/66	DDA		28° 33' 16.382" N 77° 14' 50.610" E		In front of Sant Nagar, East of Kailash. Astha Kunj park exists there. Green area.									
175	553	9	Hari nagar ashram F/66	DDA	K. No. 1949 Area 18200 sq. meters	28° 37' 47.538" N 77° 6' 55.582" E		Identified. Land is locked, Land is to be takeover from L&DO. Underdeveloped. Underplanning	Under Developed	Dry							

193	572	28	Raipur khurd	DDA	38 (60-16)	28° 33' 32.405" N 77° 13' 34.000" E	02.06.20122 9.09.201212 .01.2013	In spite of repeatd directions to stop construction, the same has not been done, and is going on in full swing. Demarcation report has not been provided by the Patwari. There is no sewage flow. Boundary wall is there. No watering system. Plantation is required.	Under Developed	Dry			Partly Encroachment				Plantation to be done.	
194	573	29	Sarai Juliana F/66	DDA		28°33'32.97"N 77°16'21.53"E		Not identified.							NT			
195	574	30	Tekhhand F/74	DDA	429(1-2)	28° 30' 25.508" N 77° 17' 7.935" E		Container Depot Railways. Tehsildar kalkaji submitted the report on 12.5.10, NIL water body in said village.										
196	575	31	Tughlakabad F/74	DDA	(a)1520(3-0)	28° 30' 9.435" N 77° 15' 11.987" E	05.06.2010	Inspection to be done & report may be submitted. The water body falls under jurisdiction of DDA. None was present from the DDA. DDA has been directed to survey the water body in consultation with revenue staff so that the same could be developed.	Under Developed		Permanent Wet	Sewage flow	Partly Encroachment					
197	576	32		DDA	(b)630(4-7)	28° 30' 33.098" N 77° 16' 3.389" E	01.06.2015											Belongs to ASI---- already recorded on G. No. 541
198	577	33		DDA	(c)857(0-4)	28° 30' 31.215" N 77° 15' 47.314" E												
199	578	34		DDA	(d)786(1-3)	28° 30' 25.015" N 77° 16' 3.302" E	01.06.2015	Near Fort.										Belongs to ASI---- already recorded on G. No. 540
200	579	35		DDA	(e) 1586(0-11)	28° 29' 38.341" N 77° 14' 51.203" E									NT			
201	580	36	Sarai Kalekhan F/89	DDA		28° 35' 0.366" N 77° 15' 27.599" E		But Terminal exists there. Plantation on vacant land.										
202	582	38	Tamoor nagar F/66	DDA		28°34'21.81"N 77°16'16.15"E		Not identified.							NT			

DISTRICT-SOUTH WEST

S. No.	G. No.	S. Nos.	Name of village's No of Water Bodies/Pond's	Land ownership	Khasra No.	Lat/Long	Date of Visit	Remarks	Status							Action Plan	Photograph of the Water Body	
									Fully, Partially, Under Developed	Dry	Wet (Seasonal & Permanent)	Sewage	General Encroachment	Built up (Legal/Illegal)	Untreaceable			River Belt
204	584	1	Ambarhai F/02	DDA	57(7-0)	28° 34' 44.043" N 77° 2' 56.949" E	03.09.2011	Copy Court Case to be send to Court Commissioner. New water body near sant nirankari bhawan, 5-8 is within the boundary wall. 1 bigha under court case.	Under Developed		Seasonal Wet							
205	585	2		DDA	38/10(4-16)	28° 34' 27.167" N 77° 3' 7.817" E	03.09.2011	Work in progress. Road is stated to be running on the water body opposite Vardhman Crown Mall.	Under Developed	Dry			Partly Encroached					
206	589	6	Bharthal	DDA	52/10/3(2-8)	28° 32' 38.965" N 77° 3' 17.514" E	03.09.2011 26.12.2011 02.04.2012 19.01.2013	Need Wall. Water body surrounded by agriculture field and railway line, has dirty water under possession of Railways.	Under Developed	Dry								
207	590	7		DDA	147 & 148(7-18)	28° 32' 41.762" N 77° 3' 2.763" E	03.09.2011 26.12.2011 02.04.2012 19.01.2013 9.06.2016	Plantation is needed. Community hall developed by DDA. Surrounded by boundary wall, has old well, dry, has temple. Need plantation.					Legally Built up			Plantation to be done.		
208	602	19	Bamnoli	DDA	547(04-15)/232 (4-15)	28° 32' 44.091" N 77° 1' 59.314" E	4.12.2010, 26.03.2011 9.06.2016	Good Pisciculture. Natural water body.	Developed		Permanent Wet							
209	603	20		DDA	565(04-06)/28/5 (4-6)	28° 32' 31.088" N 77° 1' 48.808" E	4.12.2010 26.3.2011 09.06.2016	Plantation on one side. To remove Malba. Malba in the water body, Boundary dispute, Need demarcation.	Under Developed		Permanent Wet					Plantation on one side has been done.		

210	604	21	Bindapur	DDA	605(12-17)	28° 36' 41.899" N 77° 4' 25.277" E	2.4.2012	Park. Water body converted into park. Need more plantation.	Developed		Permanent Wet	Sewage flow					Plantation to be done.	
211	605	22		DDA	(b)470(5-8)	28° 36' 39.304" N 77° 4' 6.710" E		Park has already developed. Direction has been given for plantation around the water body.										
212	606	23		DDA	(c) 471(5-4)	28° 36' 38.111" N 77° 4' 7.074" E		Park has already developed. Direction has been given for plantation around the water body.										
213	627	44	Dabri	DDA	38(55-3)	28° 36' 29.205" N 77° 5' 8.798" E	26.03.2011 04.06.2012 9.01.2013	As per revenue records Kh. No. 38(55) is a abadi deh land and no Kh. No. allotted for Johar (Water Body) also no Tatima of Water Body shown in Kh. No. 38(55-3). The revenue record (Massavi-1907-1908) also perused which also does not show any information/location of water body. Water body exist within the laldora.	Under Developed	Dry								
214	636	53	Dhool Siras	DDA	72/2 (8-9)	28° 33' 17.348" N 77° 1' 56.874" E	26.03.2011	Dirty water exists in the water body. Developed by DDA. Encroachment also found.	Under Developed		Seasonal Wet	Sewage flow	Partly Encroached				To remove encroachment.	
215	637	54		DDA	85 (7-13)	28° 33' 10.425" N 77° 1' 43.726" E	26.03.2011	Work foreclosed. Sewerage flowing into water body. DJB was directed to stop the sewerage.				Sewage flow					DJB was directed to stop the sewerage.	
216	638	55		DDA	245 (0-14)	28° 33' 11.369" N 77° 1' 53.770" E	26.03.2011	Photograph to be provided. Developed by DDA.	Developed	Dry								
217	639	56		DDA	227/3 (7-9)	28° 33' 20.139" N 77° 1' 57.593" E	26.03.2011	Photograph to be provided. Developed by DDA.	Developed	Dry								

227	764	181	Najafgarh F/74	DDA	12/11/1(6-5),12/12(8-12)	28° 36' 56.322" N 76° 58' 38.945" E	26.12.2011	DTC Terminal on 60% and 40% area is green. Needs development. SDM to demarcation. Litigation to Court Commissioner. Water body partly developed by DDA . Site plansubmitted. 60% area is allotted to DTC terminal. One bigha is under litigation before Court of SDM, Najafgarh.	Under Developed		Permanent Wet							
228	766	183		DDA	23/13/2(1-16)	28° 36' 35.559" N 76° 59' 8.991" E	26.12.2011	Heavy Built up. Still with BDO. Encroachment in the form of MARKET is existing over the water body. Court case pending before Civil Court. Sewage line has been laid down by DJB. BDO staff not present DDA to file status report with regard to encroachment and the litigation status.					Illegally Heavy Built up					
229	767	184		DDA	23/23/1(2-0)	28° 36' 32.948" N 76° 59' 8.932" E	26.12.2011	Dhanak Chaupal and Community centre exist at spot. Khasra No. 23/23/1 & 506min (Roshanpura) are bounded by common boundary wall. DDA to submit plan of water harvesting. It was also submitted by Villagers that encroachment exist over the water body.					Illegally Built up			Rain water harvesting to be done.		
230	768	185	Nasirpur F/02	DDA	612(13-19)	28° 35' 45.110" N 77° 5' 37.445" E	23.12.2009 07.06.2010 26.3.2011 02.04.2012	Plantation to be done by Horticulture Deptt. Natural water body,wet. Surrounded by boundary wall	Developed		Wet					Plantation to be done.		
231	769	186		DDA	111(0-4)	28° 35' 50.558" N 77° 5' 23.043" E		Plantation to be done. natural water body,wet.	Developed		Permanent Wet					Plantation to be done.		
232	770	187		DDA	302(0-1)	28° 36' 1.089" N 77° 5' 54.223" E		Well.										
233	771	188		DDA	724/379(0-18)	28° 35' 36.296" N 77° 6' 6.025" E		Park exists there.										
234	772	189		DDA	K.No. 109 Area: 6782 Sq. Mtr.	28° 35' 54.238" N 77° 5' 13.338" E		Wet. DDA has developed one water body at Village Nasirpur. S. No. 1 (b) as per petititon. Capacity : 14,100 Cum. Work in progress.	Under Developed		Wet							

235	773	190	Nawada F/02	DDA	178(6-19)	28° 37' 10.577" N 77° 1' 49.374" E	07.06.2010	Need cleaning & plantation. To be developed by DDA .	Under Developed	Dry							Needs cleaning and plantation.	
236	775	192		DDA	665(8-5)	28° 37' 27.479" N 77° 2' 50.021" E	07.06.2010	Demolition done. Under Engg. Wing. one part of the body is developed by DDA & Other is allotted to other person, under bhumidhari rights.	Under Developed	Dry								
237	792	209	Palam F/02	DDA	123(20-15)	28° 35' 10.640" N 77° 4' 20.946" E	23.12.2009 7.06.2010 02.04.2012 19.01.2013	Plantation is required. Developed by DDA , dry.	Developed	Dry							Plantation to be done.	
238	793	210		DDA	153(13-10)	28° 35' 27.350" N 77° 4' 26.303" E	23.12.2009 02.04.2012 19.01.2013	Plantation is required. Developed by DDA , wet.	Developed	Permanent Wet							Plantation to be done.	
239	794	211		DDA	122(21-12)	28° 35' 22.693" N 77° 4' 24.110" E	23.12.2009 7.06.2010 02.04.2012 19.01.2013	Plantation is required. Water Body is under 20 point programme (11 bigha 10 biswa). Developed by DDA , dry.	Under Developed	Dry							Plantation to be done.	
240	795	212		DDA	155(28-5)	28° 35' 32.058" N 77° 4' 39.348" E	23.12.2009 02.04.2012 19.01.2013	Malba to be removed. Photograph to be provided. Developed by DDA , wet.	Developed	Wet							Malba to be removed.	
241	796	213		DDA	156(2-2)	28° 35' 39.080" N 77° 4' 38.973" E	26.03.2011 02.04.2012 19.01.2013	Natural water body in the name of Ram Johri Mandir. Landscaping is required. Plantation is needed.	Developed	Permanent Wet							Plantation to be done.	

DISTRICT - WEST

S. No.	G. No.	S. No.	Name of Village's No. of Water Bodies/Pond's	Land owner ships	Khasra No/Areas	Lat/Long	Years & Dates of Inspection	Site position/Directions/opinions	Status								Action Plan	Photograph of the Water Body
									Fully, Partially, Under Developed	Dry	Wet (Seasonal & Permanent)	Sewage	General Encroachment	Built up(Legal/Illeg)	Untreaceable	River Belt		
250	863	14	Budhela	DDA	(a)36/6/2(0-16)	28° 38' 2.272" N 77° 4' 21.537" E	07.06.2012	Details to be given. This water body having no water, is surrounded by boundary wall. One side there is a temple and rest of the area is allotted to Sahitya Kala Academy. Court Commissioner directed the DDA officials to provide allotment documents to Court Committee alongwith terms and conditions.							Legally Built up			
251	864	15		DDA	22/8/3(0-9)	28° 38' 20.857" N 77° 4' 5.280" E	07.06.2012	Encroachment in village.					Fully Encroached					
252	865	16		DDA	22/14(4-8)	28° 38' 19.572" N 77° 4' 7.262" E	07.06.2012	Encroachment in village.					Fully Encroached					
253	866	17		DDA	22/24/1(1-19)	28° 38' 16.045" N 77° 4' 7.098" E	07.06.2012	Encroachment in village.					Fully Encroached					
254	868	19	Garhi peeran F/89 @ Peeragarhi	DDA	487 with in Lal Dora (one acre)		07.05.2011 07.06.2012	Dry. It is vacant and dry. The land belongs to DDA (Hort.) Area is surrounded by boundary wall. Court Commissioner directed the DDA to submit the report to the committee.	Under developed	Dry								
255	869	20		DDA	434(11-6)	28° 40' 35.613" N 77° 5' 20.418" E		Flats built up.						Legally Built up				

263	892	43	Mundka	DDA	(e)17/27 (11-8)	28° 41' 40.187" N 77° 1' 43.453" E	27.03.2010	Natural water body exists at site. An award was passed in favour of DDA and DDA has handed over the same to DSIDC for its development.	Developed		Permanent Wet						
264	895	46	Nangloi Sayyed	DDA	1/291 (10-14)	28° 39' 36.098" N 77° 5' 9.968" E	15.10.2011	Status report to be submitted. Urbanized. Seventy five percent area is covered by boundary wall and kikar plants are there. DDA informed that Court case is pending. DDA was directed to submit the status report to the Court Committee.	Under developed	Dry							
265	902	53	Nagli jalib F/66	DDA	(a)1 etc/70 (3-9)	28° 38' 5.943" N 77° 5' 26.887" E	20.12.2014	Near Janakpuri Metro Station. Nearby village.									
266	906	57	Tihar	DDA	1533(92-18)	28° 37' 52.537" N 77° 6' 19.312" E	02.04.2011 07.06.2012	Water Harvesting System. Park has been developed around the water body, the area is below the road level. DDA was directed the recharge pits for rain water so as to allow water flow inside the park from the road and also develop water harvesting system.	Under developed		Permanent Wet					Rain water harvesting system to be done.	
267	908	59		DDA	1838(16-10)	28° 37' 52.518" N 77° 6' 37.649" E	02.04.2011 07.06.2012	The water body has been converted into a dumping yard. DDA was directed to stop dumping of malba into the water body and plants, trees which are beneficial to the public at large.	Under developed		Seasonal Wet		Encroached				
268	923	74	Tatar pur F/66	DDA	30/1(17-11)	28° 38' 40.095" N 77° 6' 54.343" E	07.06.2010 7.6.2012	Greenery to be done by the School. Water body belongs to DDA . Area is not identified. There are temple, schools and a house in 16 bigha 9 biswa. Patwari was directed to demarcate the water body land and report to court committee.	Under developed				Partly Encroached			Plantation to be done by the School.	
269	924	75	Vishnu Garden	DDA	(a) K No. 5/3(2-16).			Plantation is required.	Under developed							Plantation to be done.	

DISTRICT-NEW DELHI

S. No.	G. No.	S. Nos.	Name of village's No of Water Bodies/Pond's	Land ownership	Khasra No.	Lat/Long	Date of Visit	Remarks	Status								Action Plan	Photograph of the Water Body
									Fully, Partially, Under Developed	Dry	Wet (Seasonal &)	Sewage	General Encroachmen ^t	Built up(Legal/Illeg	Untreceable	River Belt		
270	925	1	Bagdola	DDA	(a) 1etc/157(12-4)	28° 34' 8.081" N 77° 4' 27.976" E	03.09.2011											
271	926	2		DDA	(b) 31(9-13)	28° 34' 19.986" N 77° 4' 18.908" E	03.09.2011	Developed by DDA as Park, Need catchment development & debris removal.	Developed		Seasonal Wet						Need catchment developed and debris removal.	
272	927	3		DDA	(c)	28° 34' 23.394" N 77° 4' 14.592" E	03.09.2011 2.04.2012	New water body, need catchment development.	Under Developed		Seasonal Wet						Need catchment development.	
273	928	4		DDA	(d) 40/1(13-9)	28° 34' 17.033" N 77° 4' 22.856" E	03.09.2011	Entire as 20 point programme. Boundary wall exists on spot. Dispute of 20 point programme plot exists. Actual area to be identified by the authorities by 6.9.2011 and report be submitted to the committee. The water body be handed over to DDA for necessary action. However, no report has been submitted before the Court Committee till date.	Under Developed		Seasonal Wet							

283	945	21		DDA	44/3/1(24-13)	28° 34' 34.676" N 77° 10' 33.211" E	26.12.2011	To be developed by DDA . Dry.	Under Developed	Dry								
284	946	22	Mahipalpur F/89	DDA	(a) 451/1(1-2) & 524(27-3)	28° 32' 48.089" N 77° 7' 46.925" E	03.09.2011 04.12.2010 10.06.2016	Broken. Heavy built up. The land falls in village abadi. The land is encroached and no water body exists. Encroachment has been removed. Work in progress. Boundary wall. Needs plantation.					Illegally Built up				Plantation to be done.	
285	947	23		DDA	(b) 1030(4-6)	28° 33' 4.538" N 77° 7' 55.799" E	4.12.2010 19.01.2013	First Flight Courier. Encroachment.					Fully Encroached					
286	948	24		DDA	(c) 1085(4-16) & 1074(4-16)	28° 33' 16.260" N 77° 8' 0.041" E	04.12.2010 06.06.2016	Water body to be developed by DDA , dry.	Under Developed	Dry								
287	949	25		DDA	(d) 1124/1, 1127, 1283, 1282, 1273, 1274 & 1287	28° 32' 50.334" N 77° 8' 42.625" E	4.12.2012 03.09.2011 10.06.2016	1124/1 is in control of AAI. 1127, 1283, 1282, 1273, 1274 & 1287 is unaquired (Forest). Not identified by authorities. Detailed report be prepared by the authorities and be submitted within a week.	Under Developed									
288	950	26		DDA	K.No. 1075	28° 33' 14.440" N 77° 8' 2.403" E		Allotment. Underdeveloped. To be developed.	Under Developed									
289	951	27	Nangal dewat	DDA	1196(23-14)	28° 33' 8.328" N 77° 5' 21.670" E	10.06.2016	Airport (DIAL). To be developed by DDA .	Under Developed		Seasonal Wet							
290	952	28		DDA	1279(28-16)	28° 33' 9.006" N 77° 6' 6.444" E		To be developed by DDA .	Under Developed		Seasonal Wet							

DISTRICT-CENTRAL

S. No.	G. No.	S. Nos.	Name of village's No of Water Bodies/Pond's	Land ownership	Khasra No.	Lat/Long	Date of Visit	Remarks	Status							Action Plan	Photograph of the Water Body
									Fully, Partially, Under Developed	Dry	Wet (Seasonal &	Sewage	General Encroachment	Built up(Legal/Illeg	Untrecreable		
300	994	8	Dhoula Kuan (1)	DDA	(a) 15000 sq. mtrs. K.No. 562/181 (Min)	28° 35' 22.716" N 77° 9' 27.676" E		Green Belt/H2o Body. Metro Station.						Legally Built up.			
301	995	9	Jagatpur delhi	DDA	1.5 bigha	77°13'36.14"E/ 28°44'31.38"N		River Belt. 1.5 bigha, no boundary wall, no plantation, completely encroached, no water source, no sewage entry.	Under developed	Dry			Partly Encroached			River Belt	*
302	998	12	K.N. ridge Khuni jheel	DDA	K.no. 333,346, 347 Area 6839,26 Acre & K.No ridge seepentine lake K.no 333, 346, 346 Area 3844,56 Acre village civil station.	28° 40' 50.478" N 77° 13' 0.963" E	05.06.2009	Developed. They are located in the northern ridge near delhi university and are fairly well developed. Good.	Developed		Permanent Wet						

PROOF OF SERVICE

S. C. LADI & CO.
advocates and solicitors

S. C. Ladi & Co. Associates <associates@scladi.com>

[O.A. No. 1348 of 2024] Anand Puri Govind Garh Tank Road Resident Welfare Association Versus Government of NCT of Delhi and Ors.

1 message

S. C. Ladi & Co. Associates <associates@scladi.com>
To: sansar.kumar2018@gmail.com, advvinay10@gmail.com
Cc: Deeksha Kakar <Deeksha.kakar@scladi.com>

Tue, Aug 12, 2025 at 10:01 PM

Sir/Madam,

The undersigned appears for Respondent No.7, the Delhi Development Authority, in the captioned matter.

Please find attached, as and by way of service upon you, a copy of the Counter Affidavit along with necessary annexures, being filed on behalf of the Delhi Development Authority, in the captioned matter.

Regards,

Deeksha L. Kakar



Final Anand Puri Counter Affidavit.pdf

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